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Tuesday, March 28, 1995

Chaitra 07, 1917 (Saka)

LOK SABHA DEBATES (English Version)

Thirteenth Session
(Tenth Lok Sabha)



(Vol. XXXIX contains Nos. 11 to 20)

LOK SABHA SECRETARIAT
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Corrigenda to Lok Sabha Debates
(English version)

Tuesday, March 28, 1995/Chaitra 07, 1917(Saka)

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71/1	SEALDAH	SEALDAH
71/13	MAIDAH	MALDA
146/8 (from below) 214/14(From below)	SHRI SURYA NARAIN YADAV	SHRI SURYA NARAYAN YADAV
201/4(from below)	DR. ASEEM BALA	DR. ASIM BALA
229/9(from below)	Quarantive	Quarantine
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LOK SABHA

Tuesday, March 28, 1995/Chaitra, 7, 1917 (SAKA)

(The Lok Sabha met at Eleven of The Clock)

[MR. SPEAKER in the Chair]

[English]

SHRI RAM VILAS PASWAN (Rosera) : Sir, I have given a notice under Rule 388 to suspend the Question Hour....(Interruptions)

MR. SPEAKER : It is not going on record.

(Interruptions)*

SHRI MRUTYUNJAYA NAYAK (Phulbani) : It is not proper on their part to do like this. It is Question Hour. Let us take up Questions.(Interruptions)

11.05 hrs.

(At this stage, Shri Mohammad Ali Asraf Fatmi and some other Hon. Members came and stood on the floor near the Table.)

MR. SPEAKER : The House stands adjourned to meet at 12.00 Noon.

WRITTEN ANSWERS TO QUESTIONS

Pollution Control

*201. SHRI M.V.V.S. MURTHY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Supreme Court has asked the Government to deal with the matters pertaining to pollution on a war-footing;

(b) if so, the main directives issued by the Supreme Court in this regard;

(c) whether any concrete proposals are being worked out by the Ministry to tackle pollution on war-footing; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir. The Hon'ble Supreme Court of India, in its order dated 24.02.1995, in W.P. (Civil) No. 13381/84-M.C. Mehta Vs. Union of India and others, regarding the effect of pollution on the Taj Mahal, has asked the Government to issue strict instructions to the effect that environment protection matters be dealt with on a war-footing. It has also been directed that increasing pollution of air and waters of the country has to be viewed with utmost anxiety and given top-most attention specially by the Ministry of Environment and Forests.

* Not recorded.

(c) and (d). Consequent to the directions of the Hon'ble Supreme Court, the Government have given a greater thrust for the implementation of certain priority programmes. These include the following:

(i) Unleaded petrol is being made available from 01.04.1995 in the four metros of Delhi, Calcutta, Bombay and Madras for use with new four-wheeler petrol vehicles required to be fitted with catalytic converters to control toxic vehicular emission in these cities.

(ii) Several steps have been initiated including a ten-point package programme to save the Taj Mahal from the deleterious effects of air pollution. A High Level Committee under the chairmanship of Dr. S. Varadarajan has been set up for inter alia identifying the control measures to decrease pollution in the Agra-Mathura Trapezium. The Committee has accelerated its work.

(iii) Steps have been initiated for development of National Master Plan for Solid Waste Management.

(iv) Additional emphasis has been given to industrial pollution control and compliance by the industries of the consent requirements of the State Pollution Control Boards to limit the discharge of effluents and emissions within the prescribed standards.

(v) With the issue of the Environment Impact Assessment Notification in January 1994 (amended in May 1994), carrying out environmental impact assessment and formulating an effective environmental management plan have been made mandatory for projects with a significant pollution potential.

(vi) Through a Central initiative, upgradation of the facilities of the Pollution Control Boards in several states have been undertaken.

Opening of Navodaya Vidyalayas

*202. SHRI HARIN PATHAK :

SHRI MULLAPPALLY RAMCHANDRAN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether one Navodaya Vidyalaya was to be opened in each district in the country during the Seventh Five Year Plan;

(b) if so, whether all the districts in the country have been provided with Navodaya Vidyalayas;

(c) if not, the reasons for not achieving the targets fixed for the Seventh Plan Period;

(d) the time by which such Vidyalayas are likely to

be established in all the districts; and

(e) the criteria fixed for admission in these Vidyalayas?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA) :

(a) Yes, Sir.

(b) No, Sir. So far, 373 Navodaya Vidyalayas have been sanctioned.

(c) Opening of Navodaya Vidyalayas is limited by the availability of resources and suitable proposals from the State Governments including providing land free of cost and temporary accommodation.

(d) Efforts are being made to achieve the goal of opening a Navodaya Vidyalaya in each district at the earliest.

(e) Admission in Navodaya Vidyalayas takes place in Class VI on the basis of a Selection Test designed and conducted by the National Council of Educational Research and Training. The test is of non-verbal nature and class-neutral. This admission criterion is being followed right from the inception of the scheme.

Drop-Out Rate

*203. SHRI C. SREENIVAASAN :

SHRI ANKUSHRAO RAOSAHEB TOPE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the drop-out rate of boys and girls of rural and urban areas separately, State-wise, during the Sixth and Seventh Plans;

(b) whether any improvement has since been made in drop-out rate, especially amongst girls of rural areas; and

(c) the steps taken by the Union Government to check drop-out rate amongst girls from rural areas?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA) : (a) and (b). The State-wise drop-out rates of boys and girls during 1984-85, 1989-90 and 1993-94 are furnished in the Statements I, II and III enclosed. Data is not maintained separately for rural and urban schools. The drop-outs have been generally declining over the years.

(c) The phenomenon of drop-out is related to socio-economic and education related factors. The Total Literacy Campaigns have been creating parental awareness for sending girl children to school. The 73rd and 74th constitutional amendments, which envisage devaluation of primary education to local bodies are expected to create the institutional environment for promoting enrolment and reducing drop-outs. Central Government has been providing assistance to states to improve quality of education through the schemes of operation blackboard and teacher education. Central assistance is also being provided for construction of hostels for girls. The District Primary Education Programme (DPEP) envisaged a focussed approach in low female literacy districts.

STATEMENT-I

CLASSES I-V

S.No.	States	1984-85		1989-90		1993-94	
		Boys	Girls	Boys	Girls	Boys	Girls
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	53.66	57.86	53.35	59.85	42.48	41.78
2.	Arunachal Pradesh	67.46	63.57	61.61	60.60	60.09	61.09
3.	Assam	63.77	65.03	52.29	60.05	38.65	39.55
4.	Bihar	63.53	67.27	63.72	69.12	61.85	66.20
5.	Goa	9.98	16.48	-2.08	5.29	-7.94	3.09
6.	Gujarat	42.39	50.82	37.98	46.42	42.05	51.39
7.	Haryana	28.30	35.08	26.91	29.88	1.60	6.81
8.	Himachal Pradesh	31.50	33.00	29.11	31.12	24.64	28.16
9.	Jammu and Kashmir	37.63	46.05	51.97	40.34	53.12	42.35
10.	Karnataka	50.11	62.67	41.97	49.93	37.50	44.42
11.	Kerala	1.66	3.73	-5.11	-3.27	-5.35	-3.05
12.	Madhya Pradesh	41.27	53.06	34.82	41.61	23.43	34.96
13.	Maharashtra	41.28	52.33	32.69	41.83	24.10	31.63

1	2	3	4	5	6	7	8
14. Manipur		69.81	74.79	69.11	70.67	68.02	68.53
15. Meghalaya		29.04	35.21	27.24	28.12	29.96	34.43
16. Mizoram		N.A.	N.A.	N.A.	N.A.	56.73	58.54
17. Nagaland		42.54	29.98	21.77	34.42	37.56	24.13
18. Orissa		52.26	55.54	51.60	51.31	52.78	52.23
19. Punjab		52.64	55.80	31.17	31.82	20.69	22.94
20. Rajasthan		46.98	52.78	58.74	67.37	45.70	55.63
21. Sikkim		57.91	60.83	61.12	52.68	63.18	61.19
22. Tamil Nadu		21.34	25.28	18.78	23.64	16.39	18.35
23. Tripura		63.70	65.42	58.92	59.78	60.57	66.95
24. Uttar Pradesh		34.56	43.87	29.57	42.65	19.86	20.08
25. West Bengal		57.49	62.71	63.31	68.76	36.17	45.76
INDIA		45.62	51.41	46.50	50.35	35.05	38.57

-1984-85 AND 1989-90 ARE THE TERMINAL YEARS OF THE 6TH AND 7TH FIVE YEAR PLANS RESPECTIVELY.

STATEMENT-II

CLASSES I-VIII

S.No.	State	1984-85		1989-90		1993-94	
		Boys	Girls	Boys	Girls	Boys	Girls
1	2	3	4	5	6	7	8
1. Andhra Pradesh		70.42	79.33	69.30	78.28	59.94	66.46
2. Arunachal Pradesh		81.49	80.33	76.49	76.08	69.62	67.45
3. Assam		63.41	69.15	74.15	77.75	63.81	71.80
4. Bihar		79.03	86.87	77.60	83.61	76.70	82.73
5. Goa		27.02	35.87	25.48	30.32	8.57	10.34
6. Gujarat		66.79	72.60	55.69	65.78	54.65	66.46
7. Haryana		20.96	44.44	42.80	51.98	17.57	32.05
8. Himachal Pradesh		24.40	42.65	16.29	28.63	13.11	27.39
9. Jammu and Kashmir		53.20	59.77	48.03	72.77	45.25	72.73
10. Karnataka		71.51	78.70	57.43	72.47	56.83	69.72
11. Kerala		20.66	20.97	8.67	9.10	1.24	0.57
12. Madhya Pradesh		54.13	71.98	59.50	80.16	38.12	54.15
13. Maharashtra		61.61	75.11	49.53	63.82	44.02	56.30
14. Manipur		78.99	82.55	76.53	79.33	72.41	72.26
15. Meghalaya		33.15	34.27	83.21	82.18	58.14	57.11
16. Mizoram		N.A.	N.A.	N.A.	N.A.	54.05	50.60
17. Nagaland		62.10	61.42	55.82	48.12	36.71	39.58
18. Orissa		73.56	76.76	62.33	75.24	62.64	59.04
19. Punjab		66.20	73.49	44.15	51.66	36.15	42.78
20. Rajasthan		59.24	70.56	78.52	84.70	62.34	72.34
21. Sikkim		71.35	74.72	74.21	72.26	78.83	77.93

1	2	3	4	5	6	7	8
22	Tamil Nadu	55.59	67.22	40.87	50.65	32.15	41.20
23.	Tripura	66.05	66.55	74.15	75.93	66.28	70.92
24.	Uttar Pradesh	47.15	67.25	52.84	65.03	31.99	47.63
25.	West Bengal	67.79	69.12	75.72	78.79	48.82	43.96
	INDIA	61.83	70.87	61.00	68.75	49.95	56.78

- 1984-85 AND 1989-90 ARE THE TERMINAL YEARS OF THE 6TH AND 7TH FIVE YEAR PLANS RESPECTIVELY.

STATEMENT-III

CLASSES I-X

S.No.	State	1984-85		1989-90		1993-94	
		Boys	Girls	Boys	Girls	Boys	Girls
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	71.64	79.19	75.53	83.77	76.70	82.13
2.	Arunachal Pradesh	85.92	85.70	80.49	81.82	77.99	80.11
3.	Assam	68.93	72.89	79.08	82.51	78.37	75.80
4.	Bihar	80.71	90.13	82.27	89.01	83.83	90.96
5.	Goa	81.38	82.54	52.05	56.96	42.06	42.89
6.	Gujarat	72.52	78.56	69.93	75.59	64.74	71.10
7.	Haryana	44.50	67.76	45.55	58.57	45.80	58.81
8.	Himachal Pradesh	48.39	67.43	55.15	65.70	41.00	56.91
9.	Jammu and Kashmir	71.92	77.61	65.70	77.09	66.12	78.30
10.	Karnataka	71.34	85.53	67.98	78.57	65.58	76.23
11.	Kerala	47.49	43.72	40.19	34.88	33.42	24.51
12.	Madhya Pradesh	79.01	88.02	86.16	83.38	75.46	85.24
13.	Maharashtra	73.02	83.95	64.86	77.15	58.60	70.70
14.	Manipur	84.16	83.88	74.18	77.64	75.17	79.84
15.	Meghalaya	74.20	75.01	73.93	72.08	67.28	67.57
16.	Mizoram	N.A.	N.A.	N.A.	N.A.	73.45	71.12
17.	Nagaland	70.70	73.68	75.77	73.97	75.01	78.92
18.	Orissa	78.77	86.70	70.79	80.49	53.43	63.53
19.	Punjab	75.14	79.63	62.62	70.63	44.87	52.80
20.	Rajasthan	74.26	82.84	74.68	82.21	77.87	88.02
21.	Sikkim	85.30	87.46	85.02	87.96	87.37	86.21
22.	Tamil Nadu	73.29	80.96	66.10	73.85	62.98	69.85
23.	Tripura	81.18	80.91	82.96	84.49	79.12	78.49
24.	Uttar Pradesh	77.69	93.23	57.94	77.56	61.78	75.40
25.	West Bengal	79.83	85.14	83.85	85.58	75.68	76.53
	INDIA	74.80	83.41	70.99	77.72	68.41	74.54

- 1984-85 AND 1989-90 ARE THE TERMINAL YEARS OF THE 6TH AND 7TH FIVE YEAR PLANS RESPECTIVELY.

[Translation]

Expenditure on Education

*204. SHRI VILAS MUTTEMWAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the percentage of Plan expenditure and Gross National Product being spent on education in the country at present;

(b) the extent to which it is proposed to be increased by the Government;

(c) whether any comparative study of expenditure on education has been made with other developing and developed countries;

(d) if so, the details thereof;

(e) the efforts made so far by Government for propagating education; and

(f) the schemes proposed for the future?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA): (a) The percentage of Plan expenditure on Education by Education Departments of both the Centre and the States/UTs to total Plan expenditure was 8.4 in 1993-94 (BE). The percentage of total expenditure (Plan and Non-Plan) on education to Gross National Product (GNP) was in the range of 3.5.

(b) The Eighth Plan outlay for education is Rs. 19599.73 crore as compared to the Seventh Plan outlay of Rs. 5457.09 crore indicating an increase of 3.6 times. The Nation is committed to raise expenditure on education to 6% of GNP.

(c) and (d). According to the UNESCO Statistical Year Book 1993, India's public expenditure on education as a percentage of GNP is higher than that of China, Indonesia, Philippines and Bangladesh but less than that of developed countries as a whole.

(e) and (f). Development of education is a continuous process; since independence, India has registered significant progress in terms of enrolment and number of institutions at all levels of education. Need-based programmes are implemented from time to time to hasten educational development. Reports on these efforts are given in the Annual Reports of the Ministry.

Production of Foodgrains

*205. SHRI AMAR PAL SINGH :
SHRI JITENDRA NATH DAS :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the production of wheat and rice has

been on constant decline during the last three years;

(b) if so, the details thereof;

(c) if not, whether the production of those items was sufficient to meet the domestic demand; and

(d) if so, the quantity required to meet domestic demand during the above period?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) No, Sir.

(b) Does not arise.

(c) The production of rice and wheat during the last three years i.e. 1992 to 1994 was sufficient to meet the domestic demand except marginal shortfall in 1992.

(d) The quantity required to meet the domestic demand of rice and wheat for human consumption as also for seed, feed and wastage for the years 1992 to 1994 is estimated as under :

(Million tonnes)

Year	Rice	Wheat
1992	74.42	56.88
1993	70.47	52.20
1994	72.94	57.73

[English]

Development of Sports

*206. SHRI SHANKERSINH VAGHELA :
DR. SAKSHIJI :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have received proposals from the State Governments for the development of sports, provision for basic sports facilities and construction of sports complexes in their States;

(b) if so, the details thereof, State-wise;

(c) the reaction of the Government in this regard; and

(d) the amount allocated for each State for the said purposes?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) to (d). The details of the proposals received from the State Governments during the current financial year for Creation of Sports infrastructure alongwith the reaction of the Government on each proposal and the amount allocated to each State are given in the Statement enclosed.

STATEMENT

Statewise Details of Proposals Received During 1994-95 Under the Scheme of Grants for Creation of Sports Infrastructure and Reaction of the Government thereon

Name of the State/UT	S.No.	Name of the proposal	Reaction of the Government
1	2	3	4
ASSAM	1.	District Level Sports Complex Silchar	Approved for Rs. 46.75 lakhs in principle
	2.	Playfield at Shishu Mandir, Silchar	Approved for Rs. 2,61,750 in principle
	3.	Sports Complex at Sarabnanda Singh Nagar (Tinsukia)	Approved for Rs. 18.00 lakhs in principle
ANDAMAN AND NICOBAR ISLANDS		NIL	NIL
ANDHRA PRADESH	1.	Construction of District Sport Complex at Ananthapur	Further information sought from State Government
	2.	Multipurpose Stadium at Khammam, District Khammam	Approved in principle for Rs. 50 lakhs
	3.	Stadium at Nalgonda	Further information sought from State Government
	4.	Swimming Pool at K.R. Stadium Srikakulam, District	Further information sought from State Government
	5.	Indoor Stadium at Narasarpeta, Srikakulam District	Further information sought from State Government
	6.	Rajiv Gandhi Sports Complex at Vizianagram	The proposal is under examination.
ARUNACHAL PRADESH	1.	SPDA Centre at Jengging	Approved for Rs. 41.30 lakhs.
BIHAR		NIL	
CHANDIGARH	1.	Development of playfield at Vivek High School, Chandigarh	Further information sought from the State Government
DAMAN AND DIU		NIL	
DELHI	1.	Outdoor Stadium at Ramjas Foundation	Approved in principle for a grant of Rs. 5.02 lakhs
	2.	Playfields in 25 Central Schools by K.V.S.	Proposals have been recently received and are under examination
DADRA AND NAGAR HAVELI		NIL	
GUJARAT	1.	Playfield by Shoryas Foundation, Ambawadi, Ahmedabad	Further information sought from State Government
	2.	Basketball playfield at Rajpiple by Gujarat Vyayam Pracharak Mandal	Approved for Rs. 1.80 lakhs in principle
	3.	Football/Cricket playfield at Rajpiple	Rejected
	4.	Outdoor Stadium at Rajpiple	Approved in principle for Rs. 11.80 lakhs
	5.	Swimming Pool by Gujarat	Rejected

1.	2.	3.	4.
		Vyayam Pracharak Mandal	
	6.	Basket Ball Court at Sri C.G. Bhutala Sarvodaya High School, Madasa, Sabarkanth.	Further information sought from State Government
	7 and 8.	Skating Rink/Basket Ball Court at Kodali, District Sabarkanth.	The proposals are under examination
GOA	1.	Swimming Pool at Ponda	Approved for Rs. 43.00 lakhs in principle
HIMACHAL PRADESH	1.	Indoor Stadium at Bilaspur	Approved for Rs.52.50 lakhs in principle
	2.	State Level Training Complex at Shimla	Approved for Rs. 1.81 crore Rs. 90.50 lakhs (50%) released
	3.	Shooting Range at Shoghi, Shimla	Further information sought from State Government
	4.	Playfield at seventeen different places	Further information sought in respect of five projects. The remaining are under examination
	5.	Swimming Pool at Bhuli, District Mandi	The proposal is under examination
HARYANA	1.	Stadium at Sui, District Bhiwani	Further information sought from State Government
	2.	State Level Training Complex, Faridabad	Approved for Rs. 1.50 crore and Rs. 75.00 lakhs released
	3.	Multipurpose Hall at Chhotu Ram Stadium, Rohtak	Revised drawings received are under examination
	4.	Indoor Stadium (Badminton) at Sirsa	The proposal is under examination
JAMMU & KASHMIR		NIL	NIL
KERALA	1.	Play field at St. Ephuems High School, Kottayam	Approved for Rs. 1.43 lakhs in principle
	2.	Stadium at Seethi Sahib H. School, Cannonore.	Revised drawings received are under examination
	3.	International Stadium at Cochin	Rejected
	4.	Swimming Pool at Edavetty, Iddukki	Further information sought from State Government
	5.	High Altitude Sports Training Centre at Munnar Taluk, District Iddukki	The proposal is under examination
	6.	Stadium at Holy Family High School, Kasargod	Revised Plan/Estimates are under examination
	7.	Playfield at Lady of Lurdes High School, Uzhavoor, District Kottayam	Rejected
	8.	Sports Complex at Palai.	Approved for Rs. 25.00 lakhs in principle
	9.	Playfield at St. Mary's	The proposal is under examination

1.	2.	3.	4.
		High School, Kakkadampoil, District Kozhikode	
	10.	Outdoor Stadium (Seethi Haji Stadium) at Edavanna, District Malappuram	The proposal is under examination
	11.	Indoor Stadium at Palakkad	Further classification/documents sought from State Government
	12.	Swimming Pool at Palakkad	Further clarification/documents sought from State Government
	13.	Mini Stadium at Kottamkara	Rejected
	14.	Swimming Pool at Chalakudy, District Trichur	Further information sought from State Government
	15.	Football ground at Government Higher Secondary School, Neduveli, District Thiruvananthapuram	Further information sought from State Government
	16.	Indoor Stadium at Mitrani- ketan, Velland.	The proposal is under examination
	17.	Playfield at Government High School, Perikkallur, Waynad District	The proposal is under examination
	18.	District Level Open Stadium at Kalpetta, Waynad	The proposal is under examination
	19.	Twenty-six proposals for construction of Basketball/ Football courts at various schools in the Waynad District	These proposals are received recently and are under examination
KARNATAKA	1.	Sports Hostel at Belgaum	The proposal is under examination
	2.	Taluka Stadium at Bailahongal, Belgaum District	Further information is sought from State Government
	3.	Taluka Stadium at Gokak	Further information is sought from State Government
	4.	Taluka Stadium at Sankesh- wara, Belgaum District	Further information is sought from State Government
	5.	Taluka Stadium at Hospet	Rejected.
	6.	Taluka Stadium at Harapanc- halli	Further information is sought from State Government
	7.	Taluka Stadium at Seruguppa	Further information is sought from State Government
	8.	Indoor Stadium at Bagalkot	Further information is sought from State Government
	9.	Multipurpose Sports Hall at Badami, Bijapur District	Approved for Rs. 10.00 lakhs in principle
	10.	Swimming Pool at Devangeri, Chitradurga District	Rejected
	11.	Play field at Nirmala High School, Bhramavar	Approved for Rs. 2.00 lakhs in principle

1	2	3	4
	12.	Taluka Stadium at Haveri, Dharwar District	The proposal is under examination
	13.	Stadium at Mahila Vidyapith, Hubli	Approved for Rs. 2.36 lakhs in principle
	14.	Taluka Stadium, Hassan	Further information is sought from State Government
	15.	Taluka Stadium, H.D. Kote, District Mysore	Further information is sought from State Government
	16.	Taluka Stadium at Hosanagar, District Shimoga	Further information is sought from State Government
	17.	Taluka Stadium at Sira, Tumkur	Further information is sought from State Government
	18.	Indoor Stadium at Karwar, Uttar Kannada	Further information is sought from State Government
	19.	Play field at Sri Kukanth High School, Gudkagal	Further information is sought from State Government
	20.	Taluka Stadium at Haliyal, Uttar Kannada	Further information is sought from State Government
	21.	Taluka Stadium at Joida, Uttar Kannada	The proposal is under examination
MAHARASHTRA	1.	Development of 400M track at Chopda Education Society, Chopda, District Jalgaon	Approved for Rs. 6.00 lakhs in principle
	2.	Gymnasium Hall at Shivaji nagar, District Parbhani	Rejected
	3.	Sports Hostel at Chikhaldera, District Amravati	Rejected
	4.	Indoor Stadium by Symbiosis International, Pune	Approved for Rs. 10.00 lakhs in principle
	5.	Indoor Badminton Stadium at Pune	Approved for Rs. 15.65 lakhs in principle
	6.	Multipurpose Hall by Late D.B. Kadam Sanskritik Pratisthan, Arale, District Satara	Further information sought from State Government
MEGHALAYA		32 proposals for creation of various sports infrastructure in the State, including one State Level Training Complex and 7 District Level Sports Complexes	The proposals are under examination
MANIPUR	1.	Playfield at Langjing Achouba, Imphal	Further information sought from State Government
	2.	State Level Training Complex at Khuman Lampak, Imphal	Approved for Rs. 131.00 lakhs. Rs. 87.50 lakhs released
MADHYA PRADESH		NIL -	
MIZORAM		13 proposals for construction of various sports facilities, one State Level Training Complex,	Out of 13 proposals, 9 proposals-one District Level Sports Complex, 4 Outdoor and 4 Indoor Stadia have been

1.	2.	3.	4.
		one District Level Sports Complex, 6 Outdoor Stadia and 5 Indoor Stadia	approved in principle. Information to be sought in respect of other 4 proposals
NAGALAND		State Level Training Sports Complex at Kohima	Approved for Rs. 2.00 crores in principle
ORISSA	1.	Sports Hostel at Keonjhar	The proposal is under examination
	2.	SPDA Centre at Puri	The proposal is under examination
	3.	Mini Stadium at Bhikampali, Deogarh	The proposal is under examination
	4.	36 proposals for development of playfields in various schools/ places	The proposal are under examination
PUNJAB	1.	Development of Hockey/ Basket Ball Court with 6-lane track at Patiala	The proposal is under examination
PONDICHERRY		NIL	
RAJASTHAN	1.	Outdoor Stadium at Alsisar, District Jhunjhunu	Information sought from State Government
	2.	Stadium at Chopasni, Jodhpur	Rejected
	3.	Indoor Stadium at Udaipur	Rejected
	4.	Indoor Stadium by Rajasthan Vanvasi Kalyan Parishad, Udaipur	Information sought from State Government
	5.	Stadium in a school at Hanumangarh	Information sought from State Government
	6.	Outdoor Stadium in a school at Kota	Approved for Rs. 6.00 lakhs in principle
	7.	Outdoor Stadium at Rajaldesar, Churu District	Approved Rs. 12.00 lakhs in principle
	8.	Multipurpose Gymnasium Hall at Police Line, Churu	Information sought from State Government
	9.	Swimming Pool at Jaipur	Rejected
	10.	3 playfields in 3 schools of Rajasthan	Information sought from State Government
	11.	Playfield in a school in Kota District	Approved for Rs. 83,000 in principle
SIKKIM	1.	Stadium at Mangan	The proposal is under examination
	2.	Stadium at Gyalashing	The proposal is under examination
TAMIL NADU	1.	Indoor Stadium at Nagarcoil, Kanyakumari	Approved for Rs. 8.00 lakhs in principle
	2.	District Level Sports Complex at Sivaganga	Information sought from State Government
	3.	Swimming Pool in a School at Trichy	Information sought from State Government
TRIPURA	1.	Swimming Pool at Udaipur	Information sought from State Government

1.	2.	3.	4.
	2.	Swimming Pool at Agartala	Information sought from State Government
	3.	Cricket Stadium at College Tilla Ground Agartala	Approved for Rs. 16.30 lakhs in principle
UTTAR PRADESH	1.	Indoor Stadium at Allahabad	Information sought from State Government
WEST BENGAL	1.	8-lane 400m Cinder Track by Champdany Municipality, Hooghly	Approved Rs. 1.63 lakhs in principle
	2.	Sports Complex at Rajbari, Jalpaiguri	Information sought from State Government
	3.	Gymnasium Hall in a School Midnapore District	Approved Rs. 1.14 lakhs in principle
	4.	Indoor Stadium at Rabindranagar, District Midnapore	The proposal is under examination

[Translation]

Chief Ministers' Conference

*207 SHRI RAJENDRA KUMAR SHARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether any proposal to give top priority to primary and adult education was adopted in Chief Ministers' Conference held last year;

(b) if so, the details of the main scheme included in this proposal;

(c) the extent to which the Government has succeeded in achieving the targets;

(d) whether the Government have reviewed the implementation of the scheme; and

(e) if so, the outcome thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). In primary education, Operation Blackboard (OB), Non-Formal Education (NFE) and Teacher Education, alongwith the District Primary Education Programme (DPEP) are the major Centrally Sponsored Scheme. Under OB Scheme, 1,43,940 single teacher schools have been sanctioned additional teachers, 5,22,399 primary schools teaching learning material and 1.45 lakh class rooms constructed. Central assistance has been provided to set up 390 District Institutes of Education and Training (DIETs) and 2.61 lakhs NFE centres. DPEP has been launched in 42 districts in 7 states. Total Literacy Campaigns (TICs) continue to be the main strategy to eradicate adult illiteracy. TICs have been approved for 335 districts, either fully or partially.

(d) and (e). The schemes of OB, NFE, Teacher Education and TLCs have been reviewed and it has been decided to continue vigorous implementation of the schemes. Implementation of DPEP started only in December, 1994.

[English]

Losses Due to Rain/Snow

*208 DR. P.R. GANGWAR :

SHRI PRABHU DAYAL KATHERIA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether unprecedented hailstorms, snowfall and rainfall have occurred in some parts of the country, particularly in hilly areas, during this winter season resulting in damage to crops;

(b) if so, the names of areas most affected;

(c) the quantum of loss of crops as a result thereof, State-wise;

(d) whether the Government have provided any special assistance to those State Governments to compensate the affected farmers;

(e) if so, the details of amount provided, State-wise; and

(f) the details of other steps taken by the Government in this regard?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) According to reports received from the India Meteorological Department rains and heavy snowfall occurred occasionally in parts of Jammu and Kashmir, Himachal Pradesh and hills of Uttar Pradesh during the 1995 winter season. Reports about occurrence of hailstorms have been received from the States of Andhra Pradesh, Gujarat, Haryana, Madhya

Pradesh, Maharashtra, Punjab, Rajasthan and Uttar Pradesh.

(b) and (c). According to preliminary reports the hailstorms/ rains effected 80 districts in the above States. The names of affected districts are given in the Statement attached. Government of Andhra Pradesh have reported crop loss in 4800 hectares, Gujarat 15000 hectares, Haryana 25000 hectares and Maharashtra 53000 hectares. The States of Madhya Pradesh, Punjab, Rajasthan and Uttar Pradesh have not yet completed the assessment of losses.

(d) to (f). The State Governments are required to provide assistance to the affected farmers from the corpus of Calamity Relief Fund (CRF) which is contributed by Government of India to the extent of 75 per cent. The entire Central share of CRF for 1994-95 has been released to all the States.

STATEMENT

List of Districts Affected by Hailstorm/Rains During 1995

ANDHRA PRADESH

1. Adilabad
2. Karimnagar

GUJARAT

1. Vadodara
2. Sabarkantha
3. Panchmahals
4. Kheda
5. Surendranagar

HARYANA

1. Narnaul
2. Bhiwani
3. Karnal
4. Rohtak
5. Hissar
6. Sonapat

MADHYA PRADESH

1. Raigarh
2. Balaghat
3. Raipur
4. Jabalpur
5. Chhindwara
6. Seoni
7. Rajgarh
8. Sagar
9. Gwalior
10. Rewa

11. Vidisha
12. Shahdol
13. Guna
14. Shajapur
15. Satna
16. Dhar
17. Shivpuri
18. Ujjain
19. Hoshangabad
20. Bhopal
21. Murena
22. Khandwa
23. Sehore
24. Mandsaur
25. Betul
26. Dewas
27. Datia

MAHARASHTRA

1. Amrawati
2. Yavatmal
3. Satara
4. Sangli
5. Pune
6. Solapur
7. Bhandara
8. Wardha
9. Nasik
10. Ahmednagar
11. Akola
12. Dhule
13. Jalgaon
14. Buldhana
15. Jalna
16. Beed
17. Latur
18. Osmanabad
19. Aurangabad

PUNJAB

1. Amritsar
2. Jullandhar
3. Faridkot
4. Sangrur

RAJASTHAN

1. Ajmer
2. Alwar
3. Banswada
4. Bara
5. Bhilwara
6. Bikaner
7. Bundi
8. Chitorgarh
9. Jaipur
10. Jhalawar
11. Jhunjuna
12. Kota
13. Rajsamand
14. Sikar
15. Sawaimadhopur
16. Tonk

UTTAR PRADESH

1. Pillibhit

Draft Paper for Women's Conference

*209 DR. LAXMINARAYAN PANDEYA :
SHRI ATAL BIHARI VAJPAYEE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the draft paper prepared for the Fourth World Women's Conference scheduled to be held in Beijing in September is being revised;

(b) if so, the broad features of the proposed revision; and

(c) the extent to which it will present the correct social position of the women in India?.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA) : (a) to (c). The Government had prepared a draft Country Paper for the 4th World conference on Women in June, 1994, through a consultative process, in order to highlight the current situation, the perspectives, the visions and the challenges of Indian women and the different ways in which the Government and non-government sectors have responded to these over the years. In preparing this draft Paper, inputs were received from a number of groups which comprised people drawn from the women's movement from the voluntary sector and representatives of Government Departments and other bodies. One of the main objectives of preparing such a draft Paper was to stimulate discussions

throughout the country on women's issues and women's perspectives. A meeting was held with the Hon'ble Members of Parliament attached to the Consultative and Standing Committees of Parliament and Women Parliamentarians on 16th June, 1994 and following suggestions from this meeting, a series of regional consultations were held at Hyderabad, Jaipur, Bangalore, Lucknow, Calcutta and Pune. State Governments, NGOs, Lady Members State Assemblies and Parliament, Members of State Commissions for Women and Chairpersons of State Social Welfare Advisory Boards were among the participants. Besides, written comments have been received from various quarters on different aspects of the Paper. These relate to, among others, examples of successful and innovative experiences in the economic, educational and political empowerment of women, inclusion of separate sections and chapters such as the influence of media on the status of women, women's contribution in agriculture, the problems of migrant women, elderly women and other disadvantaged groups of women as well as suggestions for editorial changes. Government have now taken on hand the task of finalising the document using all the wealth of material that this Paper has successfully generated over the past 9 months so as to effectively articulate the situation, contribution, and challenges of our women, and the response of the Government and the NGO sector.

Education Development Bank

*210 SHRI BOLLA BULLI RAMAIAH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a high powered Committee has recommended the setting up of an Education Development Bank;

(b) if so, the details thereof;

(c) the action taken in this regard so far; and

(d) the benefits likely to be derived as a result thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA) : (a) to (d). A High Powered Committee of the All India Council for Technical Education (AICTE) on Mobilization of Resources for technical Education has recommended, among other things, setting up of an Educational Development Bank (EDB) with a capital of about Rs. 3000 crores for giving soft loans for establishment and development of institutions and to needy students for pursuing their studies. The AICTE is considering the Report of the Committee in consultation with the concerned agencies.

[Translation]

Protection of Tigers

*211. SHRI BRIJ BHUSHAN SHARAN SINGH :
SHRI MANORANJAN BHAKTA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of tigers reportedly killed during 1994, State-wise;

(b) whether India and China have entered into any agreement recently for making joint efforts for the protection of tigers;

(c) if so, the main features thereof; and

STATEMENT

(a) As per reports received from the State Governments, the statement showing number of tigers killed/died are as under :

S.No.	NAME OF THE STATE	1994	
		KILLED BY POACHERS	DEATH DUE TO OTHER CAUSES
1	2	3	4
1.	ANDHRA PRADESH	03	03
2.	ARUNACHAL PRADESH	NIL	01
3.	ASSAM	NIL	04
4.	BIHAR	01	02
5.	KARNATAKA	NIL	01
6.	KERALA	01	01
7.	MADHYA PRADESH	NIL	02
8.	MAHARASHTRA	05	04
9.	MANIPUR	01	NIL
10.	ORISSA	03	01
11.	RAJASTHAN	NIL	01
12.	TAMIL NADU	NIL	02
13.	UTTAR PRADESH	02	04
14.	WEST BENGAL	02	02
TOTAL		18	28

[English]

Monitoring of Relief Work

*212. SHRI AMAR ROYPRADHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have set up any Committee/Body to monitor the drought and flood relief work and also oversee that funds grants earmarked for relief work provided to state Governments are properly utilised;

(b) if so, the details thereof;

(d) the schemes/steps being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (b) to (d). Yes, Sir. A Protocol on the conservation of tiger was signed in Beijing on 2nd of March, 1995.

The salient features of the Protocol are : initiating joint efforts to control illegal trade in tiger bones and other parts of its body, launching of a worldwide educational campaign to stop such activities, encouraging bilateral research and training in conservation, and periodical exchange of information on the illegal trade in tiger products.

(a) A statement is attached.

(c) whether the Government have received complaints regarding misuse of relief funds and materials;

(d) if so, the number of such cases which came to the notice of Government as on December 13, 1994; and

(e) the action being taken or proposed to be taken by the Government in this direction?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) and (b). In accordance with the recommendations of the IXth Finance Commission, it is

the responsibility of the State Governments to incur expenditures arising out of natural calamities. At the State level a Committee nominated by the State Government and headed by the Chief Secretary of the State is responsible for all matters connected with financing of relief Expenditure which infers monitoring of the utilisation of the Calamity Relief Fund as well. At the Central level an Expert Group was set up *inter-alia* to monitor the relief work undertaken by the State Governments and to aid and advise the State Governments for efficient use of Calamity Relief Fund.

(c) No, Sir.

(d) and (e). Does not arise.

Drought Prone/Calamity Hit Areas

*213 SHRI N.J. RATHVA :

SHRI CHANDRESH PATEL :

Will the Minister of AGRICULTURE be pleased to state :

(a) the names of districts which have been declared as drought prone and other natural calamities hit areas during 1993-94 and 1994-95;

(b) the details of programmes drawn up by the Government to meet such situations in these areas;

(c) whether any Central teams have visited these areas;

(d) if so, the outcome of the visits; and

(e) the financial assistance sought by the State Governments for various natural calamities and actually provided by the Central Government during the above period, State-wise?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) According to information received from the State Governments, during 1993-94, parts of 94 districts were affected by drought and 251 districts by other natural Calamities. During 1994-95, parts of 43 districts were affected by drought and 282 districts by other natural calamities. The Statewise details are given in the Statement-I attached.

(b) Under the existing scheme of financing relief expenditure, the State Governments are required to undertake relief and rehabilitation measures in the wake of natural calamities utilising the corpus of the Calamity Relief Fund (CRF). Government of India is also implementing some programmes for improving the conditions of areas prone to natural calamities. Apart from the network of forecasting and warning in the case of floods, droughts and cyclones, other major programmes being implemented by Government of India in the vulnerable areas include Drought Prone Areas Programme, Desert Development Programme, Flood Control Programmes.

(c) and (d). Central Teams visited the States of Andhra Pradesh, Assam, Bihar, Haryana, Himachal Pradesh, Karnataka, Maharashtra, Mizoram, Punjab, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal during 1993-94 and Gujarat during 1994-95. On the basis of recommendations of the Central Teams, advance releases from the Central share of CRF were made to augment the resources of the State Governments for relief and rehabilitation measures.

(e) The details of financial assistance sought by the State Governments for various natural calamities and the Central share of CRF released during 1993-94 and 1994-95 are given in the Statement-II attached.

STATEMENT-I

Sl. No.	State	Number of districts affected			
		1993-94		1994-95	
		Drought	Other Natural calamities	Drought	Other Natural calamities
1	2	3	4	5	6
1.	Andhra Pradesh	14	2	13	8
2.	Arunachal Pradesh		12		8
3.	Assam		20		5
4.	Bihar		17		21
5.	Gujarat	5	7		16
6.	Haryana		13		10
7.	Himachal Pradesh	12	12		12
8.	Jammu and Kashmir		14		6
9.	Karnataka	12	18		16
10.	Kerala		14		14
11.	Madhya Pradesh			6	29

1	2	3	4	5	6
12.	Maharashtra	13	21	21	24
13.	Mizoram		3		
14.	Orissa	13	8		25
15.	Rajasthan	25	16		17
16.	Punjab		13		13
17.	Tamil Nadu		23		21
18.	Tripura		3	3	
19.	Uttar Pradesh		29		37
20.	West Bengal		6		
Total		94	251	43	282

STATEMENT-II

(Rs. in crore)

S.No.	State	Assistance sought		Central Share of CRF Released	
		1993-94	1994-95	1993-94	1994-95
1	2	3	4	5	6
1.	Andhra Pradesh	645.00	559.00	49.21	49.21
2.	Arunachal Pradesh	-	74.00	1.50	1.50
3.	Bihar	1014.00	-	26.25	26.25
4.	Gujarat	-	303.00	63.75	63.75
5.	Haryana	205.00	-	19.125	6.375
6.	Himachal Pradesh	390.00	604.00	16.875	10.125
7.	Karnataka	350.00	422.00	20.25	10.12
8.	Kerala	-	100.00	11.62	23.25
9.	Maharashtra	-	945.00	66.00	-
10.	Madhya Pradesh	-	200.00	27.75	27.75
11.	Mizoram	27.00	-	1.125	0.375
12.	Orissa	-	376.00	29.78	29.78
13.	Punjab	574.00	-	31.50	10.50
14.	Tamil Nadu	666.00	221.00	29.25	29.25
15.	Tripura	25.00	-	2.81	1.69
16.	Uttar Pradesh	414.00	281.00	39.96	39.96
17.	West Bengal	165.00	-	30.00	30.00

*[Translation]***Agricultural Research Projects**

*214 SHRI SURENDRA PAL PATHAK : Will the Minister of AGRICULTURE be pleased to state :

(a) the expenditure incurred on Agricultural Research Projects during the last three years; year-wise and project-wise;

(b) the achievements made under these projects during the above period;

(c) the names of the Agricultural Research Projects introduced during 1994-95;

(d) whether any foreign Agriculture Universities/ research laboratories have also been associated with some projects; and

(e) if so, the terms and conditions thereof?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) The expenditure incurred on Agricultural Research Projects during the last three years, is given in the Statement-I attached.

(b) The achievements made in each project during the period under reference are given in the Statement-II attached.

(c) Statement-III lists the names of research units started during 1994-95.

(d) Yes, Sir.

(e) International Cooperation Projects that have elements of research with their basic terms of reference are in the Statement-IV attached.

STATEMENT-I

Expenditure Incurred on Agricultural Research Projects During Last Three years

NAME OF THE PROGRAMME/PLAN SCHEME	EXPENDITURE FOR LAST THREE YEARS (Rs. in lakh)		
	1991-92	1992-93	1993-94
1	2	3	4
A. CROP SCIENCE			
1. PLANT GENETIC RESOURCES	315.95	368.86	223.98
2. FOOD CROPS	7103.00	5907.42	6394.87
3. FORAGE CROPS	319.83	385.90	545.31
4. COMMERCIAL CROPS	1629.95	1745.65	2172.60
5. OIL SEED	684.54	661.45	762.10
6. PLANT PROTECTION	193.81	243.18	377.54
7. HYBRID RESEARCH AND SEED DEVELOPMENT	393.57	214.02	155.32
8. GENETIC ENGINEERING AND BIOTECHNOLOGY FOR CROP IMPROVEMENT	27.68	54.32	43.43
9. SEED TECHNOLOGY RESEARCH AND BREEDER SEED PRODUCTION	83.79	230.27	248.00
TOTAL (C.S)	10752.12	9811.07	10923.15
B. HORTICULTURE			
10. FRUITS	671.40	730.49	832.28
11. VEGETABLE	308.32	310.28	448.72
12. POTATO AND TUBER CROPS	575.09	654.49	398.08
13. PLANTATION CROPS	650.13	650.26	421.34
14. SPICES	196.89	184.09	268.07
15. FLORICULTURE, MEDICINAL AND. AROMATIC PLANTS	130.42	133.53	197.77
16. POST HARVEST TECHNOLOGY OF HORTICULTURAL CROPS	145.02	109.76	225.15
TOTAL (HORT)	2677.27	2772.90	2791.41
C. SOIL, AGRONOMY AND AGRO-FORESTRY			
17. RESOURCE INVENTORY	355.78	388.14	442.58
18. CROPPING SYSTEM RESEARCH	2016.85	1611.42	1856.12
19. SOIL MANAGEMENT	836.61	1014.15	696.87
20. WATER MANAGEMENT	587.80	563.77	722.66
21. NUTRIENT MANAGEMENT	603.70	618.02	829.26
TOTAL (S.A. AND A.F.)	4400.74	4195.50	4547.49

	1.	2.	3.	4.
D. AGRICULTURAL ENGINEERING				
22. FARM IMPLEMENTS AND MACHINERY	318.34	325.57	448.56	
23. POST HARVEST TECHNOLOGY	684.84	728.69	903.56	
24. ENERGY MANAGEMENT IN AGRICULTURAL ENGINEERING	94.94	122.22	136.10	
25. DRAINAGE ENGINEERING	15.04	20.00	25.21	
TOTAL (AGRICULTURAL ENGINEERING)	1113.16	1196.48	1513.43	
E. ANIMAL SCIENCE				
26. ANIMAL GENETIC RESOURCES	67.44	68.01	123.89	
27. LIVESTOCK IMPROVEMENT	2584.46	2956.24	3276.74	
28. LIVESTOCK PRODUCT TECHNOLOGY	4.90	16.55	4.51	
29. ANIMAL HEALTH	1652.87	1905.56	2485.11	
TOTAL (A.S)	4309.67	4946.36	5890.25	
G. FISHERIES				
34. CAPTURE FISHERIES	848.21	949.35	1230.00	
35. CULTURE FISHERIES	424.15	565.57	620.42	
36. FISH AND FISH PROCESSING TECHNOLOGY	292.50	365.12	469.00	
37. FISH GENETIC RESOURCES	50.16	73.44	62.49	
38. FISHERIES EDUCATION	287.36	284.94	754.18	
TOTAL (FISH)	1902.38	2238.42	3136.09	
H. AGRICULTURAL STATISTICS AND ECONOMICS	475.89	424.27	482.08	
I. SUPPORT SERVICES	6570.72	9960.96	14914.95	
GRAND TOTAL	32201.95	35545.96	44198.85	

STATEMENT-II

Achievements Made Under Agricultural Research Projects/Programmes

A. CROP SCIENCE RESEARCH

1. Plant Genetic Resources

India is one of the eight important gene centres in the world and is a major participant in the international germplasm exchange programmes. A national gene bank equipped with long-term and medium-term storage facilities has been commissioned at the National Bureau of Plant Genetic Resources, New Delhi. More than 1 lakh accessions have been stored in this facility.

In all the crops genetic base has been widened through conventional methods of breeding as also use of newer techniques including tissue culture. A large number of germplasm has also been imported practically in all the crops through bilateral and international programmes with the help of National Bureau of Plant Genetic resources. Most of the germplasm has been utilized for upgradation of the genetic base in respect of high yield, quality and resistance to biotic and abiotic stress.

2. Food Crops

A number of improved varieties of different crops

have been developed under various programmes and have been released/identified as per the recommendations of the respective crop workshops. The number of varieties released during the VII plan in major crops are: Rice (118) including four rice hybrids, Wheat (37), Sorghum (23), Maize (23), Barley (9), Bajra (20) and Pulses (45). These varieties also possess in addition to high yield resistance to major pests and diseases of the respective crops. Some of them are also tolerant to abiotic stresses like drought, salinity, temperature stresses and submerged field conditions etc.

3. Forage Crops

Sixteen varieties of forage crops have been developed. These include 4 varieties of forage sorghum, 2 of fodder Bajra, 2 of Baffel grass, 3 of fodder cowpea and one each of fodder maize, fodder guar, lablab bean and berseem.

For intensive forage production year round the most productive rotation for tarai region of U.P. was found to be dinanath grass-berseem-maize-cowpea.

It was found that productivity of winter forages in Central, Peninsular, Western and Eastern India could

be increased by 50-100 per cent by growing winter maize intercropped with oat and lucerne.

4. Commercial Crops

The productivity of cotton has increased from 196 kg/ha to 265 kg/ha; sugarcane from 59.88 t/ha to 65.36 t/ha; tobacco 1111 kg/ha to 1340 kg/ha and jute and mesta 1524 kg/ha to 1656 kg/ha. Newly released varieties of sugarcane are making great impact on productivity and sugar production in the country. India has produced highest sugarcane and sugar in the world during 1989-90 and 1990-91.

In cotton, where India has the distinction of evolving the world's first hybrid cotton, a break-through has been achieved by development of inter-specific hybrid in "desi" cotton.

5. Oilseeds

In oilseeds, sunflower hybrid MSFH-17 has recorded over 16 per cent higher seed yield and 23 per cent higher oil yield per hectare over the best hybrids available. Although the crop went into commercial cultivation over a decade back, sufficient choice has only now become available in the sunflower belts with the recent released and notification of 7 hybrids. The crop has penetrated in the non-traditional irrigated areas in spring season, viz., Punjab, Haryana and U.P. in a big way. For the first time, 2 double purpose linseed varieties (Gaurav and Jeewan), having fiber and seed yielding abilities at par to the best flax and seed types, have been released and notified. With this, a long awaited dream of thirties is now fulfilled. In the linseed crop once again the very first powdery mildew resistant variety Jawahar-23 and first multiple resistant (wilt, rust and powdery mildew variety kiran are in the great demand in the Central and Peninsular regions of the country.

6. Plant Protection

Plant protection is an essential and integral part of all crop improvement programmes. Greater efforts are necessary to reduce our dependence on use of chemical pesticides alone or preventing or minimising the disease/pest incidence. The concept of Integrated Pest Management (IPM) emphasising all round strategy to combat the health hazards to crop/horticultural plants i.e. resistant varieties, cultural practices, and application of bio-control agents minimizing the need for the application of chemical agents which have a potential to pollute the environment were pursued. Easily adaptable and economically viable IPM strategies have been developed for the control of major Pests in rice, cotton, pulses, sugarcane etc. Large scale success in biological control of crop pests had been in the conservation of biologically useful organisms through either selective use of pesticides or their avoidance. Control of *Pyrilla* and top borer of sugarcane, mealybug of coffee, lepidopterous pests affecting cotton, tobacco coconut, sugarcane, etc. are a few examples where success has been achieved through the release of bio-

control agents. Spectacular success has been achieved in biological control of two aquatic weeds, viz., water hyacinth in Karnataka and Kerala and water fern in Kerala.

Waiting periods for recommended pesticides on major crops have been determined and pesticide residues in agricultural products are being monitored in the market.

The Italian honey bee, *Apis mellifera* has been successfully established in Punjab, Haryana, Himachal Pradesh and Bihar. An eight-fold increase in honey production has been realised.

7. Hybrid Research and Seed Development

A special scheme has been launched for promotion of hybrid research in rice, pigeonpea, maize, bajra, sorghum, castor, sunflower, cotton and rapeseed/mustard for acceleration of hybrid seed development in a time bound manner. The first pigeonpea hybrid in the world was recently released and notified. Male sterility system based cotton hybrid MECH-4 has been developed. Similarly, promising hybrids in maize and pearl millet have been released. The on farm trials have demonstrated the potential of promising hybrids for their large scale adoption.

8. Genetic Engineering and Biotechnology for Crop Improvement

Simple, stable and easily identifiable morphological characters have been identified in maize during seedling and grand period of growth for identification of inbreds during field inspection. Appropriate isolation distances for seed production of various categories of seed in a number of crops and region/seasons have been standardised and production technologies worked out. It is established that genetic purity of cotton hybrid seeds can be ascertained by polyacrylamide gel electrophoresis of soluble seed proteins as well as of enzymes esterases.

9. Seed Technology Research and Breeder Seed Production

Efforts were made to strengthen research capabilities through assistance from sister national institutions/departments and international agencies. Beginning was made for giving momentum to the development of hybrids in important crops like rice, maize, sorghum pearl millet pigeonpea etc.

There has been distinct increase in the production of breeder seed of oilseeds (28023 q), pulses (14603 q), cereals (26040 q), and coarse cereals (1242 q). It is hoped that this would go a long way in fulfilling the quality seed requirement of improved varieties and hybrids in the country.

B. HORTICULTURE RESEARCH

10. Fruits

Three promising mango hybrids (Arka Aruna, Arka Puneet and Arka Anmol), 6 varieties of grapes, two

varieties (Arka Amulya and Arka Mridula) of guava, and improved acid lime selection (selection 49) have been developed and recommended. Ber cultivar 'Gola' and 'Kaithli' have been found to be promising in South India. In sapota, a hybrid was released for Tamil Nadu.

Softwood grafting has been commercially successful in mango, sapota and cashew in Maharashtra. Soil drench of 5g of paclobutrazol per plant improves flowering and fruit production in mango. In banana, high density (4444) plants per ha is possible for Dwarf Cavendish variety.

11. Vegetable

In vegetable crops 22 high yielding varieties in 10 vegetable crops namely brinjal, onion, garlic, peas, cowpea, bittergourd, bottlegourd, carrot, tomato and spongegourd; 24 F-1 hybrids in 5 vegetable crops brinjal, cabbage, cauliflower, carrot and tomato; 6 disease resistant varieties in 4 vegetable crops namely brinjal, tomato, pea and okra were developed and recommended for release.

In production technology, 17 improved agro-techniques were standardised and recommended.

Disease control measures against important diseases in cabbage, tomato, chillies, brinjal, okra were standardised and recommended.

High yielding strains of mushrooms, namely NCB-6, NCB-13 of *Agaricus* and five strains viz. NCS-1, NCS-5, NCS-12, P-1 and MS-39 of white button mushrooms were identified and recommended. Cultivation technology for oyster mushroom, *Shitake auricularia* and *Calocybe* has been standardised.

12. Potato and Tuber Crops

Two potato hybrids PJ-376 and JEX/C1 66 were recommended for release.

An alternate technology for raising potato crops through true potato seed (TPS) has been standardised and two populations of TPS viz. HPS 1/13 and TPS-3 have been recommended for commercial cultivation.

Onion in Satpura plateau and mustard in eastern UP were good companion crops. In Kangra region of HP Maize-Radish-Potato rotation was most remunerative.

The chemical control against late blight disease and cultural practices against brown rot disease in the hills were developed and recommended.

Three varieties of sweet potato viz. Kiran, Rajendra Shakarkand-47 and Bhuvan Gori and lesser yam variety Sree kala were recommended for release.

13. Plantation Crops

Coconut hybrids WCT X MoD, MYD, WAT showed better tolerance to drought conditions. Hybrids using West Coast Tall (WCT) and Chowghat Green Dwarf palm seems to be a promising variety/hybrid for the root wilt affected area.

In Cashew four varieties were approved for release

viz. BP8, Chintamani-1, Dhana and Ullal Cashew-3. These varieties have a yield potential of over 1 tonne/ha.

14. Spices

In black pepper, the promising hybrids 732 and 813 and cultivars 1558, 5128, 5834 were released. Improved varieties recommended for release are black pepper-Panniyur-5 (1255 kg dry pepper/ha). Cardamom ICR 1-1, ICR 1-2 and ICR 1-3; coriander DH-5, Fenu greek HM-57 and Lam Sel-1, Turmeric-Ranga and Rasmi, Ginger-Suruchi and Suravi are the improved varieties recommended.

15. Floriculture, Medicinal and Aromatic Plants

Rose varieties namely Benjamin Pal, Nurjahan, Raktagandha, Banjaran and Sindoor, Chrysanthemum varieties viz. Ajay, Sonali, Ratna, Swarna, Ravi, Kiran, Akash, Yellow Start, Chandrakant, gladiolous varieties kumkum, Rangoli, Darshan and Dhiraj, Tambai and Rim Jhim were released for cultivation.

New variety released in Spearmint (*Mentha sicata*) is Punjab Spearmint-1 with 119-20 1/ha of oil. In Pipali (*Piper longum*) "Cheemathipalli is the first ever variety released. In Palmaroa oil grass-CI-80-68 and IW-4498 and in Vetiver NC-66403 and NC-66416 were released.

16. Post Harvest Technology of Horticultural Crops

Among various methods of precooling, forced air cooling was found to be most suitable for Nagpur orange packed in ventilated (FB cartons, destined for refrigeration, storage and transport).

Onion kept for curing in perforated plastic crates @10 kg/crate and stacking 5 crates in 5 columns with forced air circulation, one hour in morning and one hour in the evening resulted in very low spoilage.

A small scale palm-oil extraction unit costing Rs. 3 lakhs and to cater a plantation of 30 ha was developed.

C. SOIL, AGRONOMY AND AGROFORESTRY RESEARCH

17. Resource Inventory

An agro-ecological country map delineating the 20 agroecological regions (AER) based on physiography, soil and length of growing period has been prepared. The resource map of different states in 1:250,000 scale and the country map in 1:1 million scale have been prepared. The status of land degradation including degree and distribution of different kinds of degradation has been evaluated and depicted in the map. The information of these maps is being increasingly used for developing strategies and programmes for rehabilitation of degraded soils and for research on land use.

18. Cropping System Research

The Cropping System Research has resulted in development of sustainable cropping systems capable of producing 10-12 t/ha from irrigated areas. The intercropping systems involving cereals and legumes in different ratios has resulted in higher economic returns under reinfed conditions. Integrated management

strategy for control of weeds using tillage implements and herbicides has been evolved.

The research efforts resulted in identification of some multi-purpose tree species for different regions. Agro-forestry systems such as agri-horti-silvi pastoral, silvi pastoral, agri-pastoral, agri-horticulture etc. have been developed for different agro-ecological regions of the country. Intercropping of forest species such as *Prosopis cinneraria*, *Acacia nilotica*, *Tecomella undulata* etc. with annual crops such as sesamum, guar, bajra etc. were found suitable combinations under arid and semiarid ecosystems. Similarly intercropping of poplar with rice and wheat has been found profitable under northern plain eco-region.

19. Soil Management

Soil and water conservation techniques have been developed and promoted widely in watershed-based programmes which aim at resource conservation and productivity increase. Technologies for arresting wind erosion and stabilizing sand dunes have been developed. Salt affected soils are widespread in both irrigated and rainfed areas. Technologies for reclamation of alkali soils have been developed. Location-specific management strategies have been evolved for overcoming soil related constraints.

20. Water Management

The research efforts have resulted in evaluation of water requirements of crops, efficient irrigation schedules and methods of water application, identification of critical growth stages in respect of water demand and efficient cropping system to match water supply available on farm. Under high rainfall areas technologies have been developed for harvesting and storage of excess rainfall and its utilisation for crop production. Sprinkler and drip irrigation methods have been researched for their adoption under different agro-ecological regions. Technologies for profitable use of poor quality water have been developed.

21. Nutrient Management

A methodology for application of fertilizers based on soil-test values for obtaining desired yield targets of crops has been developed. Emerging micro and secondary nutrients deficiency in the soils have been delineated and methods for their amelioration have been developed and promoted. Nutrient management strategies for major cropping sequences have been identified. Research on biological nitrogen fixation by symbiotic, non-symbiotic organisms, blue-green algae and azolla have resulted in technologies that have been adopted widely.

D. AGRICULTURAL ENGINEERING RESEARCH

22. Farm Implements and Machinery

Notable development in agriculture machinery are bullock drawn tool frame, disc harrow-cum-puddler, bullock and tractor drawn seed-cum fertiliser drills, grain planters, long handle weeders; manual, tractor and

power tiller operated paddy transplanters, groundnut and potato planters, serrated sickles, sugarcane setcutter-cum-planter, sugarcane harvester, mango harvester, potato/groundnut diggers, self propelled reaper harvester and threshers harvesters.

23. Post Harvest Technology

Research achievements in post-harvest technology include development of grain separators, graders, shellers, decorticators, coconut/arecanut dehusker, mango/potato peelers, rice mills, dal mills, grain pearlers, low cost grain mills, seed extractors, say products and grain dryers, etc.

The lac in India enjoyed special importance as a natural resin for decorative, varnish, paints and as a sealing wax. Researches are being carried out to increase lac production through breeding insects and propagation of host plants. Diversified lac products are being developed for domestic and export market. The edible grade lac dye, aleuritic acid, perfumery compounds, juvenile hormone analogues, agro-chemical are few products which have industrial application and export potential.

The jute is mainly utilised as packaging material though at present it is facing stiff competition from synthetic fibres. Its future lies not only as a packaging material but also in diversified application including export of yarns and products. The research and development have led to the design of products made from jute as decoratives, upholsteries, carpet backing, blanket, geo-textile etc. Technology has also been developed to utilise jute for making newsprints and packaging boxes.

Technical support for evaluation of fibre quality for development and release of cotton varieties. Technology of particle board, utilising cotton stick as raw material was transferred to a Farmer's Cooperative Society in Karnataka.

24. Energy Management

Equipment have also been developed for energy conservation/supplementation through appropriate renewable energy equipment, gadgets substituting/supplementing commercial energy in agriculture. Solar dryers, bio-gas, producer gas, solar cooker, solar heaters are few examples which are commercially available.

25. Drainage Engineering

Surface and sub-surface drainage technology was developed for waterlogged soil in the states of Madhya Pradesh, Andhra Pradesh, Kerala, Punjab, West Bengal. The experiments were conducted with the cooperation of farmers for increasing the crop productivity of paddy, wheat and soybean.

E. ANIMAL SCIENCE RESEARCH

26. Animal Genetic Resources

National Bureau of Animal Genetic Resources in

collaboration with species wise institutes, State Animal Husbandry Departments and State Agricultural Universities has developed programmes for their evaluation, characterisation, conservation and improvement. Improvement programmes on Haryana, Ongole, Tharparkar and Gir are going on. Programmes on improvement of indigenous breeds of sheep and goats are in progress. Data bases/banks were created by collecting and collating all types of information on animal germplasm resources available in the country. Animal gene banks have been established.

27. Livestock Improvement

Cross Breeding with improved exotic breeds was adapted to improve the low productivity of Indian breeds. In cattle, a number of new genotypes namely, karan Swiss, karan Fries and Frieswal have been evolved and are being improved through selection and progeny testing.

Programmes for improvement of Murrah and Surti breeds through progeny testing by associating the existing herds in the Country are in progress.

Three new high producing strains of sheep viz. *Avikalin*, *Anivastra* and *Bharat Merino* have been evolved and are being improved through selection.

Two hybrids of poultry layer strain crosses, IIR-90 and ILM 90 with production level of more than 280 eggs per annum have been developed and released. Considerable amount of organised research on equines, camels, pigs, goats, quails, yak and mithun/production has been carried out at respective species institutions and encouraging results are available.

Studies on sorghum as a source of energy in poultry diet for replacing maize revealed that sorghum contains slightly less energy than maize but superior to maize in its protein content. Replacing maize at 50 to 100 per cent level by yellow sorghum resulted in comparable or better performance of broilers compared to those raised on only maize diet.

Methane production by Indian ruminants is slower than generally reported for India/Asia by the Scientists of developed countries. Through dietary manipulations, especially by increasing the quantity of concentrate in straw based diets, the ruminal methane production can be reduced.

Leucaena leaf meal (LLM) can be used as a sole protein supplement in the ration for economical milk production in goats without any visible adverse effect on their health and milk production performance.

The studies on Embryo Transfer Technology were continued. Technology was developed to achieve oestrus synchronisation by introducing vaginal passaries containing hormonal drugs. This could avoid periodic injections of the hormonal drugs for the purpose. During nonbreeding season also the ewes could be brought under oestrus and superovulation by using this

technique. The techniques of oestrus synchronisation, superovulation, embryo collection and transfer in ewes have been standardised. About 20 lambs have been produced so far through Embryo Technology.

For quick pregnancy diagnosis and reproductive evaluation, an enzyme immunoassay (EIA) for progesterone determination in whole milk and plasma was developed. An indigenous pregnancy diagnosis kit "Praman" using this technology was developed and further evaluated and test tried for rugged field use. The accuracy of pregnancy diagnosis using the kit was 75 per cent and non pregnancy diagnosis was 100 per cent.

28. Livestock Products Technology

The shelf life of raw milk could be enhanced upto 8-10 hour by adding 1 tablet containing potassium thicyanate and sodium per carbonate to 40 litres of milk.

Technologies using ultra filtration process have been developed for the manufacture of lassis powder (Plain and fruit flavoured) and mango shake power and also Rasogolla mix powder.

Meat technology studies were conducted at the IVRI, Izatnagar on the transport practices of buffalo carcasses for long distances. A method for the estimation of succinate dehydrogenase and myoglobin in skeletal muscles was standardised for further studies related to damage of tissue during handling of meat for export.

New Zealand wool was more compressible and had less recovery compared to Beaver Chokla (BC) wool. Addition of BC helped in better performance. Coarser wools would resist compression better and give better recovery in carpets.

29. Animal Health

Details of achievements made during the last three years (1991-94) include the development of diagnostic and techniques, diagnostic kits, vaccines against rinderpest, foot and mouth disease, peste petits des Ruminants (PPR) equine influenza, equine infections, anaemia, equine herpes virus I, bluetongue disease, goat pox, infections bursal disease (IBD) theileriosis, babesiosis etc. Besides encouraging research results have been made on cloning and subcloning of FMD types 'O', 'AZZ' and Asia I; *Theileria annulata*, *Babesia equi*, *Mycobacterium bovis* (Tuberculosis) and other important major diseases at the national level.

F. FISHERIES

30. Capture Fisheries

Stock assessment of 45 major exploited marine finfish and shellfish species is made and strategies for obtaining maximum sustainable yield suggested. Using the satellite data on sea truth, potential fishing grounds were located and results of fishing in these areas studied through vessel based investigations.

By adopting management strategies though detailed ecological studies of various reservoirs, a record fish

production of 220 kg/ha/yr has been achieved from a small reservoir as against the national average of 20 kg/ha/yr. Success in artificial fecundation of hilsa of the Hoogly and the Narmada estuaries and rearing of its young ones in freshwater habitat has been achieved. A modified portable plastic hatchery has been designed and fabricated for artificial fecundation of hilsa technology for rearing giant garden snails to marketable size as a potential foreign exchange earner has been standardized.

31. Culture Fisheries

Standardized techniques for induced breeding and hatchery technologies of Indian major carps, exotic carps, catfishes and freshwater prawns, advancement of maturity and multiple breeding of carps round the year and use of synthetic hormones (LHRH-A with dopamine antagonist) in fish breeding. Production rates of 17 tonnes/ha/year in intensive carp culture achieved. The technology of rearing seed at the rate of 10 million per ha with 80 per cent survival has been taken up commercially. Production of cultured freshwater pearls regular, half-round, irregular, pearl images from freshwater mussel, *Lamellidens spp.* Technology has been standardized for intensive raising of stocking material of golden mahseer (*Tor putitora*) in a flow through hatchery with ari water lift aeration system with 99 survival.

Shrimp seed production technology has been developed for *Penaeus indicus* and *Penaeus monodon* to the production levels ranging from 2 million to 20 million postlarvae per annum. The semi-intensive shrimp farming technology relating to *P. monodon* and *P. indicus* yielded a production rate of 3-4 tonnes/ha/crop. Microparticulate feeds (200-1000 μ m) for post-larval (PL-1 to PL-20) rearing; and culture feeds of different grades and composition for shrimp grow-out system were produced. Standard diagnostic techniques for shrimp disease investigations through microbiological and histopathological preparations and examination has been developed. Successful demonstration of milkfish (*Chanos chanos*) culture in ground saline water ponds at Sultanpur in Haryana, yielded a production of about 3500 kg/ha.

Technologies for breeding, seed production, sea ranching and culture of commercially important shrimp species, pearl oyster and pearl production, edible oyster, molluscs, clam, seaweeds and seacucumber were commercialized.

32. Fish and Fish Processing Technology

A 15.5 m multi-purpose steel fishing vessel based on CIFT design has been launched. A new fuel efficient 4 blade propeller designed and fabricated for installation in medium size fishing vessel resulting in fuel saving upto 20-35 per cent. Designed and developed Ship Borne Data Acquisition System for monitoring 10 important parameters relating to marine meteorology, water quality and performance of the vessel. A 50 m high opening trawl designed, fabricated and operated

for off bottom fishes. Surgical sutures from fish gut were developed and technology perfected for commercialisation. Chitin/Chitosan and fish collagen developed under ICAR has been commercialized.

33. Fish Genetic Resources

Under long-term cryopreservation programme for Gene Banking, the milt of endangered mahseer and Indian major carps are being maintained for the last 3 to 5 years. Three years old cryopreserved rohu milt and one year old milt of mahseer used in breeding experiments yielding healthy offsprings indicating the viability of the cryopreserved milt.

34. Fisheries Education

CIFE has the distinction of being the first Fishery University in India. Besides conducting regular diploma and certificate courses in fisheries science, fisheries development and administration, fisheries extension and operational management, the institute also offers M.Sc. and P.HD programmes in different disciplines of fisheries sciences.

G. 35. AGRICULTURAL ECONOMICS AND STATISTICS RESEARCH

Some useful methods of construction of balanced incomplete block designs with nested rows and columns for test treatment-control comparison have been developed by extending the methodologies available for construction of such designs for all the elementary contrasts.

Some results have been obtained on optimality of block designs under mixed models. Results have also been obtained on optimality of designs for making test treatment-control comparisons under mixed models. A catalogue of designs which are optimal or have high efficiency has also been prepared.

The satellite data from Landsat (TM) for February 26, 1986 was used for obtaining improved estimators of wheat crop yield for district Sultanpur (U.P.).

A study was undertaken to evolve a suitable sampling methodology to measure the impact of command area irrigation project on agricultural products. The crops studied were paddy and groundnut. The index of the effect of command area was highly variable over the reached of canal as well as overtime being, in the range of 3 and 77, fertilizer use was of a much low order compared to the recommended levels. Both the average yield and fertilizer use did not show any association with the size of holding.

Software for mixed models useful in animal and plant breeding research has been developed. In the project Statistical modelling for comparing genetic groups of crossbred goats for growth studies based on multiple traits, genetic parameters such as genetic correlation, heritability for component traits as well as composite characters based on body weight, pin shoulder length, growth velocity and growth rate upto one month of age of animal were worked out.

National Research Centre for Agricultural Economics and Policy Research (NCAP) had undertaken (i) Preparation of National Agricultural Research Policy and (ii) Methodology for Prioritisation of Agricultural Research in the ICAR System. A study conducted on Rice Eco-System in India for sustainable Agricultural and Environment revealed a sharp decline in average response of fertilizers in rice in the major rice growing states. Besides, the study cautioned against nitrate pollution of the ground water, due to indiscriminate use of chemical fertilizers. Salinisation/alkalinisation of soils in the command areas has been caused by over irrigation and it was advocated that Integrated Fertility Management (IFM) and Integrated Pest Management (IPM) with increased use of bio-fertilizers, bio-pesticides, proper irrigation scheduling as well as choice of optimal crop-mix should be followed so that the adverse effect of the chemical technology on ecology could be minimised and the production system is made more sustainable.

The centre organised a 2-days workshops to review the current status of agricultural economics research in various ICAR Institutes on September, 21-22, 1993.

H. 36. SUPPORT SERVICES

To support agricultural research projects/programmes these are support services including Management and Information, Agricultural Education and Extension Education activities.

STATEMENT -III

Names of The Agricultural Research Projects Introduced During 1994-95.

The following project/research units under 8th plan have been sanctioned during 1994-95.

- i. National Research Centre on Orchids
- ii. Network - Micronutrient (Animal Science)
- iii. Network - Embryo Transfer in Animal Production
- iv. Network - Animal Genetic resources
- v. Network - R and D Support for Process Upgradation of Indigenous Milk Products for Industrial Application
- vi. Network - Crop Based Animal Production System
- vii. Strengthening of Monitoring Mechanism and Training of Scientists and Technicians (Animal Science)
- viii. Operation Research Project on use of Organic Waste in Aquaculture
- ix. National Research Centre for Women in Agriculture
- x. Establishment of 78 new Krishi Vigyan Kendras

STATEMENT -IV

Name of the International Cooperation Unit/Project	Basic Terms of Reference
1. Formulation and Commercialisation of Molasses Urea Block with Appropriate Technology International (ATI), Washington DC by National Dairy Research Institute, Karnal.	To initiate a research programme based upon previous technology and exploring formulation to take care of previous deficiency; To adopt an energy saving methodology using cold techniques for molasses urea block preparation. To develop a prototype for commercial production of molasses urea block.
2. Development of technologies for processing and formulation of Nuclear Polyhedrosis Virus of American Bollworm (<i>Heliothis</i>) with Natural Resources Institute (NRI), UK at TNAU, Coimbatore	To develop, process and formulation technology for NPV of <i>H. armigera</i> to enable field demonstration of wettable power and oil based formulations on a large scale in the farmers fields in different agro-ecosystem
3. Use of Pheromones for the Control of stem borers by mating disruption with NRI, UK at Directorate of Rice Research, Hyderabad	To formulate pheromone based management techniques for the control of yellow stem borer, <i>S. incertulas</i> in rice. To develop monitoring methods using pheromones

Note : Each International Cooperation Project comes in operation only after proper negotiation and signing of a Memorandum of Undertaking (MOU).

Hazardous Chemicals

*215 SHRI KHELAN RAM JANGDE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) Whether incidents of deaths, diseases, physical disabilities and major accidents are increasing in the

country, particularly in major cities due to hazardous chemicals;

(b) If so, the details of such chemicals which are identified as dangerous and which are used and produced in bulk;

(c) The steps taken to check storage and handling

of dangerous/poisonous chemicals and the establishment and operation of such industries near high density areas?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) As per information made available by the State Governments and Union Territories Administrations, no such trend is discernible in respect of major accidents due to hazardous chemicals.

(b) A set of Rules entitled "Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 (MSIHC) has been notified under the Environment (Protection) Act, 1986 vide S.O.966 (E) dated 27th November, 1989. Part-1, Schedule-1 of these rules lays down the criteria for identifying chemicals which are hazardous. Schedule-2 of the Rules, as amended vide S.O. 2882 dated 3rd, October, 1994, lists the dangerous chemicals used and produced in bulk. These are:

1. Acrylonitrile
2. Ammonia
3. Ammonium nitrate
4. Ammonium nitrate fertilizers
5. Chlorine
6. Flammable gases
7. Highly flammable liquids
8. Liquid oxygen
9. Sodium chlorate
10. Sulphur dioxide
11. Sulphur trioxide
12. Carbonylchloride
13. Hydrogen sulphide
14. Hydrogen fluoride
15. Hydrogen cyanide
16. Carbon disulphide
17. Bromine
18. Ethylene oxide
19. Propylene oxide
20. 2-Propenal (Acrolein)
21. Bromomethane (Methyl bromide)
22. Methyl isocyanate
23. Tetraethyl lead of tetramethyl lead
24. 1,2 Dibromoethane (Ethylenedibromide)
25. Hydrogen chloride (Liquified gas)
26. Diphenyl methane di-isocyanate (MDI)
27. Toluene di-isocyanate (TDI)

(c) Amendments made in October, 1994 to the MSIHC Rules makes it mandatory for industries, handling

and storing dangerous/poisonous chemicals in prescribed quantities, to get prior approval of their sites. A clearance from the environmental angle is also mandatory for such industries. Further the site and environmental clearance stipulates condition for safe operation.

[English]

Desertification

*216. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether India has signed the International Convention to combat desertification at Paris recently;

(b) if so, the details of the convention and the countries which signed it;

(c) the specific and special obligations devolved on Government as a result thereof; and

(d) the steps being taken to meet these obligations?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) Yes, Sir.

(b) The objective of this Convention, as stated in Article 2 thereof, is to combat desertification and mitigate the effects of drought in countries experiencing serious drought and/or desertification, particularly in Africa, through effective action at all levels, supported by international cooperation and partnership arrangements. As on 14.2.95 a total of 97 countries and the European Union had signed the Convention.

(c) and (d). India is an affected country party and has the obligations listed in Article 5 of the Convention. In Brief, these entail giving priority to combating desertification, establishing strategies therefor, promoting awareness amongst and facilitating participation of all concerned and providing an appropriate enabling environment. The Desert Development Programme (DDP) and Drought Prone Areas Programme (DPAP) are already under implementation. A committee has been constituted for the preparation of a National Action Programme to combat desertification and mitigate the effects of drought.

[Translation]

Carbonic Fertilizers

*217. SHRI RAM PUJAN PATEL : Will the Minister of AGRICULTURE be pleased to state:

(a) whether use of chemical fertilisers has reduced the water-storing capacity of land;

(b) if so, the details thereof;

(c) whether the Government have formulated any

scheme to encourage the use of carbonic fertilizers to maintain the fertility of land; and

(d) if so, the details thereof and the likely benefits therefrom?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) No, Sir.

(b) Not Applicable.

(c) and (d). Yes, Sir. To encourage the use of organics (carbonic fertilisers) for enhancing and maintaining the fertility of the soils, Department of Agriculture and Cooperation is implementing central and centrally sponsored schemes namely, Balanced and Integrated Use of Fertilisers, National Project on Development of Fertiliser Use in Low Consumption and Rainfed Areas and National Project on Bio-Fertilisers. Under these schemes there is a provision to provide financial assistance to the State Governments/ organisations for production of compost, training of farmers on bio-composting, production of green-manure seed, demonstration on improved methods of compost making and setting-up of bio-fertiliser production units for production of Bio-fertilisers.

[English]

Prawn Farming

*218. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of AGRICULTURE be pleased to state:

(a) whether pollution has become a major menace due to indiscriminate prawn farming;

(b) whether the Government are monitoring the level of pollution caused by prawn farms;

(c) if so, the details thereof; and

(d) whether the Government have issued any guidelines to prawn farmers to control environmental hazards?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) : No, Sir,

(b) and (c).

(i) The Governments of Andhra Pradesh and Tamil Nadu, the State Pollution Control Boards concerned, the Marine Products Export Development Authority under the Ministry of Commerce and the Central Institute of Brackishwater Aquaculture under the Indian Council of Agricultural Research are monitoring the situation in the shrimp farms as well as in adjoining areas.

(ii) The National Environmental Engineering Research Institute (NEERI), Central Institute of Brackishwater Aquaculture (CIBA) and the Marine Products Export Development Authority (MPEDA) have undertaken field level studies on this aspect, in Andhra Pradesh, Tamil Nadu and Maharashtra.

(iii) The Government of Tamil Nadu has introduced a bill in the State Legislative Assembly on 15th March, 1995 and the Government of Andhra Pradesh are in the process of finalising the draft legislation for regulating shrimp aquaculture activity in the respective States. The proposed legislation has enabling provisions for correcting any imbalance caused to the environment by shrimp aquaculture activity, prescribing standards for discharge of waste water from shrimp culture ponds, etc.

(d) The Department of Agriculture and Cooperation in the Ministry of Agriculture has set up a Committee for drafting guidelines spelling out environmental safeguards for shrimp aquaculture. On the advice of Government of India, the State Governments particularly Andhra Pradesh and Tamil Nadu have initiated action for educating the shrimp farmers on the need to control environmental hazards and developing shrimp aquaculture as a eco-friendly activity. The MPEDA have advised the farmers to adopt scientific methods of shrimp farm management.

[Translation]

UNICEF Aided Projects

*219. SHRI RAM TAHAL CHOUDHARY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of the projects which are currently in progress for the expansion of education with the assistance of UNICEF;

(b) the targets fixed at the time of introducing these programmes, State-wise;

(c) the progress made in this regard so far; and

(d) the amount spent on these programmes till date?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA) : (a) UNICEF is providing assistance for four major educational activities:

(i) Bihar Education Project;

(ii) Advocacy for Education for All at National level;

(iii) Educational innovations;

(iv) Advocacy for Education for All at State and District level;

(b) and (c). Bihar Education Project envisages coverage of 150 block in 20 districts. 100 blocks in 7 districts have been covered so far. Mid-term review of the programme has recommended its consolidation in the existing 7 districts. Other programmes are process oriented and have no physical targets.

(d) Cumulative Expenditure since the commencement of Master Plan of Operations for UNICEF

Cooperation (1991) for Bihar Education Project; Advocacy for Education for All at National level; Educational innovations and Advocacy for Education for All at State and District level respectively are Rs. 44 crores, Rs. 11 crores, Rs. 2.90 crores and Rs. 11.61 crores.

[English]

District Primary Education Programme

*220. DR. K.D. JESWANI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of districts where District Primary Education Programme has been launched during 1994-95, State-wise;

(b) the achievement made under the said programme during 1994-95;

(c) whether necessary inputs for implementing the District Primary Education Programme have been provided to the districts; and

(d) if not, the corrective measures proposed to be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA) : (a) Implementation of District Primary Education Programme has started in 42 districts in 7 States. Of these 4 districts each are in Assam, Haryana and Karnataka, 5 in Maharashtra, 3 each in Tamil Nadu and Kerala and 19 in Madhya Pradesh.

(b) As the implementation has commenced in December, 1994, it is pre-mature to assess the achievements.

(c) Yes, Sir.

(d) Does not arise.

Allocation for Various Schemes

2042. SHRI SYED SHAHABUDDIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the annual allocation made under DWCRA, the CSSM, the ICDS, the NCF and the SWSC, including international assistance, if any for the programmes for the last three years, year-wise and programme-wise; and

(b) the total amount for the purpose released to States/Union Territories, State/Union Territory-wise, year-wise and programme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI) : (a) The annual allocations made under Development of Women and Children in Rural Areas (DWCRA), the child Survival and Safe Motherhood (CSSM) Programme, the Integrated Child Development Services (ICDS) Scheme and the Scheme for the welfare of Street Children (SWSC) are given in the Statement-I attached. The National Creche Fund (NCF) has been set up with a corpus fund of Rs. 19.90 crores. No state-wise allocations are made under the scheme. The scheme is implemented with the interest earned on the corpus Fund. A statement showing the funds sanctioned to State Governments for conversion of Anganwadis into Anganwadi-Cum-Creche Centre during the year 1994-95 is given in the Statement-VI attached.

(b) The total amount for the purpose released to States/Union Territories-wise, year-wise and programme-wise are given in the Statement-II to V.

STATEMENT-I

S.No.	Name of the Scheme and Programme	Allocations made (Rs. in crores)			Remarks
		1992-93	1993-94	1994-95	
1.	Development of Women and Children in Rural Areas (DWCRA)	7.60	11.20	23.12	Includes foreign assistance
2.	Child Survival and Safe Motherhood Programme (CSSM)	208.71	319.08	532.60	—do—
3.	Integrated Child Development Services Programme (ICDS) including (World Bank)	296.74	461.76	524.00	—do—
4.	National Creche Fund (NCF)	No allocation is made to States/UTs under NCF.			
5.	Scheme for the Welfare of the Street Children (SWSC)		1.11	2.14	Does not have any foreign assistance component

STATEMENT-II

Statement Showing the State-wise Allocation During the Year 1992-93, 1993-94 and 1994-95 under DWCRA

(Rs. in lakhs)

S.No.	Name of the State/UT	1992-93	Year	
			1993-94	1994-95 (As on 24.3.95)
1	2	3	4	5
1.	Andhra Pradesh	80.84	225.23	973.03
2.	Arunachal Pradesh	25.25	10.10	12.12
3.	Assam	67.83	55.55	91.71
4.	Bihar	70.70	40.40	212.20
5.	Goa	3.34	—	1.31
6.	Gujarat	43.43	75.75	2.02
7.	Haryana	49.84	53.53	39.49
8.	Himachal Pradesh	36.40	41.52	14.15
9.	Jammu and Kashmir	23.23	10.63	98.27
10.	Karnataka	51.78	60.60	40.00
11.	Kerala	39.29	81.61	6.36
12.	Madhya Pradesh	89.89	94.94	141.40
13.	Maharashtra	65.65	45.45	60.60
14.	Manipur	23.23	22.22	10.50
15.	Meghalaya	11.44	13.13	30.30
16.	Mizoram	11.11	12.12	11.11
17.	Nagaland	36.99	40.40	—
18.	Orissa	48.96	46.46	81.81
19.	Punjab	34.07	47.97	100.50
20.	Rajasthan	55.57	30.30	46.79
21.	Sikkim	7.89	16.83	7.58
22.	Tamil Nadu	67.43	45.45	45.65
23.	Tripura	12.54	6.06	9.09
24.	Uttar Pradesh	168.79	111.10	108.07
25.	West Bengal	34.34	35.35	60.60
26.	Andaman and Nicobar Islands	5.32	—	—
27.	Chandigarh	—	—	—
28.	Dadra and Nagar Haveli	—	—	—
29.	Daman and Diu	2.02	—	—
30.	Delhi	—	—	—
31.	Lakshadweep	3.03	—	—
32.	Pondicherry	3.03	—	—
	All India	1173.23	1224.70	2204.66

STATEMENT-III*Statement Showing the State-wise Allocations During 1992-93, 1993-94 and 1994-95 under CSSM*

(Rs. in lakhs)

S.No.	Name of the State/UT	1992-93	Year 1993-94	1994-95 (upto 24.3.95)
1	2	3	4	5
1.	Andhra Pradesh	593.33	933.15	1521.77
2.	Arunachal Pradesh	22.32	22.62	55.73
3.	Assam	366.99	524.33	1099.94
4.	Bihar	721.10	1301.43	2475.78
5.	Goa	15.85	17.54	24.20
6.	Gujarat	485.44	730.19	1016.75
7.	Haryana	269.74	336.92	483.29
8.	Himachal Pradesh	122.45	182.00	230.39
9.	Jammu and Kashmir	88.04	228.95	259.76
10.	Karnataka	494.02	798.63	1123.92
11.	Kerala	294.27	472.84	710.27
12.	Madhya Pradesh	886.23	1383.17	2505.55
13.	Maharashtra	676.40	1145.95	1613.73
14.	Manipur	46.85	72.31	81.67
15.	Meghalaya	41.03	45.89	53.65
16.	Mizoram	24.69	25.69	27.65
17.	Nagaland	35.33	36.72	42.15
18.	Orissa	400.97	676.24	1312.50
19.	Punjab	263.34	404.60	487.87
20.	Rajasthan	608.14	1091.24	2054.60
21.	Sikkim	18.25	21.50	20.46
22.	Tamil Nadu	573.45	978.38	1262.88
23.	Tripura	34.65	56.50	75.40
24.	Uttar Pradesh	1599.55	2357.80	4500.03
25.	West Bengal	739.02	845.12	1254.57
26.	Andaman and Nicobar Islands	8.60	6.69	6.07
27.	Chandigarh	4.94	5.85	11.93
28.	Dadra and Nagar Haveli	1.56	2.93	9.81
29.	Delhi	55.30	137.91	275.72
30.	Daman and Diu	1.81	14.33	1.28
31.	Lakshadweep	3.38	1.73	1.02
32.	Pondicherry	26.18	20.51	21.72
	Total	9523.22	14879.66	24622.06

STATEMENT-IV

Statement Showing State-wise Amount of Central Grant Released to States/UTs. During 1992-93, 1993-94 and 1994-95 for the Continued Implementation of ICDS Scheme (Including World Bank Assistance)

(Rs. in lakhs)

S.No.	Name of the State/UT	1992-93	Year 1993-94	1994-95 (upto 24.3.95)
1	2	3	4	5
1.	Andhra Pradesh	3209.68	3319.26	3006.79
2.	Arunachal Pradesh	254.72	501.43	358.44
3.	Assam	875.90	2558.93	1093.95
4.	Bihar	3456.14	2867.11	5887.86
5.	Goa	102.20	180.26	141.77
6.	Gujarat	1496.30	2270.17	1914.53
7.	Haryana	597.30	829.86	683.53
8.	Himachal Pradesh	471.48	587.34	480.04
9.	Jammu and Kashmir	572.17	710.25	671.96
10.	Karnataka	2123.30	3201.45	2114.71
11.	Kerala	839.39	1259.01	1207.44
12.	Madhya Pradesh	3406.00	3506.69	6277.08
13.	Maharashtra	2484.09	3484.91	2532.87
14.	Manipur	300.24	409.47	332.47
15.	Meghalaya	334.21	462.88	329.11
16.	Mizoram	206.53	315.19	241.40
17.	Nagaland	304.76	316.38	285.43
18.	Orissa	2952.50	2222.28	3590.81
19.	Punjab	672.50	1285.40	739.59
20.	Rajasthan	1463.98	2258.58	1864.06
21.	Sikkim	49.84	115.23	16.62
22.	Tamil Nadu	1551.48	2104.08	735.84
23.	Tripura	274.12	245.96	228.77
24.	Uttar Pradesh	4721.76	6977.27	5306.91
25.	West Bengal	2855.99	3588.95	3521.19
26.	Andaman and Nicobar	51.84	53.07	58.82
27.	Chandigarh	29.80	42.84	36.39
28.	Dadra and Nagar Haveli	15.62	17.24	15.67
29.	Daman and Diu	24.80	32.83	20.82
30.	Delhi	446.01	494.41	545.00
31.	Lakshadweep	14.90	14.70	15.65
32.	Pondicherry	74.00	115.33	105.82

STATEMENT-V

Statement Showing State-wise Allocations During the Years 1993-94 and 1994-95 Under the Scheme for Welfare of Street Children

(Rs. in lakhs)

S.No.	Name of the State	Amount released		
		1992-93	1993-94	1994-95 (As on 13.3.95)
1	2	3	4	5
1.	Andhra Pradesh	Nil	0.62	22.57
2.	Assam	Nil	—	3.08
3.	Delhi	Nil	8.05	13.58
4.	Gujarat	Nil	6.44	10.85
5.	Karnataka	Nil	17.11	9.96
6.	Manipur	Nil	—	5.54
7.	Maharashtra	Nil	12.32	32.31
8.	Madhya Pradesh	Nil	—	8.61
9.	Rajasthan	Nil	—	1.85
10.	Tamil Nadu	Nil	27.74	25.65
11.	Uttar Pradesh	Nil	18.22	15.26
12.	West Bengal	Nil	20.95	61.71
13.	Mizoram	Nil	—	1.23
14.	Kerala	Nil	—	1.23
15.	Orissa	Nil	—	1.23
	Total		111.45	214.66

STATEMENT-VI

Statement Showing State-wise Details of Anganwadi-cum-Creche Centres Sanctioned to State/UTs Under National Creche Fund During 1994-95

(Amount in Rupees)

S.No.	Name of the State/UT	No. of Anganwadi-cum-Creche Centres sanctioned	Amount sanctioned for Anganwadi-cum-Creche Centres
1	2	3	4
1.	Andhra Pradesh	10	53,500
2.	Arunachal Pradesh	2	10,700
3.	Assam	4	21,400
4.	Bihar	11	58,850
5.	Goa	2	10,700
6.	Gujarat	8	42,800
7.	Haryana	4	21,400
8.	Himachal Pradesh	2	10,700
9.	Karnataka	9	48,150
10.	Kerala	5	26,750
11.	Madhya Pradesh	11	58,850

1	2	3	4
12.	Maharashtra	11	58,850
13.	Manipur	2	10,700
14.	Meghalaya	2	10,700
15.	Mizoram	2	10,700
16.	Nagaland	2	10,700
17.	Orissa	9	48,150
18.	Punjab	4	21,400
19.	Rajasthan	7	37,450
20.	Sikkim	2	10,700
21.	Tamil Nadu	6	32,100
22.	Tripura	2	10,700
23.	Uttar Pradesh	14	74,900
24.	West Bengal	11	58,850
25.	Andaman and Nicobar	1	5,350
26.	Chandigarh	1	5,350
27.	Dadra and Nagar Haveli	1	5,350
28.	Daman and Diu	1	5,350
29.	Delhi	2	10,700
30.	Lakshadweep	1	5,350
31.	Pondicherry	1	5,350
	Total	150	8,02,500

Metro Railways

2043. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the number of metro railways are incurring heavy operational losses;

(b) if so, the details thereof;

(c) the steps taken by the Government to reduce operational losses of metro railways and make them viable and profit earning; and

(d) the details of investment/development plans to augment/modernise the metro railway network during Eighth Five Year Plan?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). Metro Railway, Calcutta is incurring heavy losses and the estimated loss upto 1994-95 is Rs. 55.84 crores.

(c) The following steps have been taken:

- (i) The State Government of west Bengal has been requested to reduce the power tariff applicable for Metro Railway and bring it at par with Tramways, which is also a utility service similar to Metro Railway.

(ii) Energy conservation.

(iii) Reduction of establishment costs.

(iv) Advertisements and leasing out space for commercial purposes at certain Stations.

(v) The State Government has also been requested to ensure that feeder bus services are run to various Metro Stations and that buses do not run in competition with Metro services, so as to increase ridership on Metro trains.

(d) During the Eighth Plan and upto 1994-95, a sum of Rs. 481.47 crores have been invested for the construction of Metro Railway. For the year 1995-96, a sum of Rs. 140.80 crores has been earmarked.

[Translation]

Assistance to States

2044. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have provided any assistance to various States during the year 1994-95 for disbursing agricultural loans to the farmers;

(b) if so, the details thereof alongwith the assistance provided during the last two years, State-wise; and

(c) the details of the assistance proposed to be provided during the remaining years of the Eighth Five Year Plan, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) : No, Sir.

(b) Central Government was providing Short-term

loans to State Governments for Kharif and Rabi seasons separately every year till kharif 1993 to help them purchase agricultural inputs, namely, fertilisers, seeds and pesticides, and make them available to farmers in time. A statement indicating the short-term loans sanctioned to different states during the years 1992-93 and 1993-94 is enclosed.

(c) Short-term loans to the States has been discontinued from Rabi 1993-94.

STATEMENT

Short-term Loan Sanctioned to States During the Year 1992-93 and 1993-94

S. No.	State	1992-93	(Rs. in Crore) 1993-94
1.	Andhra Pradesh	30.10	15.55
2.	Karnataka	12.80	6.50
3.	Kerala	2.65	0.93
4.	Tamil Nadu	18.20	7.61
5.	Gujarat	12.70	6.85
6.	Madhya Pradesh	20.55	10.77
7.	Maharashtra	23.80	18.32
8.	Rajasthan	24.60	10.51
9.	Haryana	12.60	5.45
10.	Punjab	16.25	8.45
11.	Uttar Pradesh	42.55	17.60
12.	Himachal Pradesh	2.40	1.08
13.	Jammu and Kashmir	3.15	-
14.	Bihar	31.60	19.10
15.	Orissa	11.15	7.85
16.	West Bengal	38.00	12.81
17.	Assam	4.70	-
18.	Tripura	0.80	0.51
19.	Manipur	1.15	-
20.	Meghalaya	0.20	0.10
21.	Arunachal Pradesh	0.05	-
Total		310.00	149.99

[English]

Private and Cooperative Dairy Sectors

2045. SHRI SANAT KUMAR MANDAL : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government are aware that the private and cooperative sectors of dairy industry have decided to act jointly to per-empt and frustrate the multinational dairy giants's move to capture Indian dairy products market, and

(b) if so, the manner in which the Government propose to help them by preventing the dairy multinationals to capture the dairy products markets in the wake of economic liberalisation and the recently concluded Uruguay Round of GATT?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) and (b). With economic liberalisation the dairy industry has been delicensed. However with a view to maintain and increase the supply of liquid milk of the desired quality and for the orderly growth of the dairy industry,

Government issued the Milk and Milk Product Order 1992 which provides for regulating the production, supply and distribution of milk and milk product.

Oil Palm Cultivation

2046. SHRI KODIKKUNNIL SURESH : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have considered to extend more land for the oil palm cultivation in the country;

(b) if so, the steps proposed to be taken in this regard;

(c) whether the Government of Kerala has submitted any proposals for the expansion and development of oil palm cultivation in the State; and

(d) if so, the details thereof and the response of the Union Government there to?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). A total area of about 7.96 lakh hectares have been identified as suitable for Oil Palm, cultivation in the country. An area of 80,000 hectare are being brought under Oil Palm during Eighth Plan (1992-97) in the identified States under Oil Palm Development Programme (OPDP).

(c) and (d). An Oil Palm seed garden of 30 hectares is being established at Thodupuzha in Kerala to meet the future seed requirement of the country. The scheme is being implemented on 75:25 sharing basis between Government of India and Government of Kerala.

Government of Kerala had also submitted a proposal for cultivation of Oil Palm over 200 hectares in Kari lands in Kuttanad. Due to high acidity and low fertility of Kari lands, the State Government was advised to formulate a pilot demonstration project of 10 hectare to study the feasibility of Oil Palm cultivation in Kari lands, and send the proposal to Government of India for necessary funding. However, no proposal was received from the Government of Kerala.

Ganga Damodar Train

2047. DR. SUDHIR RAY : Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to run 3329/3330 Ganga Damodar from Asansol to Patna via Dhanbad;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) Does not arise.

(c) Operational constraints.

Over-Bridges At Bandel Road

2048. SHRIMATI MALINI BHATTACHARYA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have any proposal for construction of railway over-bridges at Bandel Road and Lake Gardens, Calcutta;

(b) the estimated cost to be incurred on this work; and

(c) whether the Government propose to build the over-bridges on an "in-house" basis or on the basis of competitive bids through open tenders ?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) Original estimated costs are:

For Road overbridge at Bondel Road:

Railway's share	Rs. 3.44 crore
State Government's share	Rs. 6.61 crore

Total	Rs. 10.05 crore
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For Road overbridge at Lake Gardens;

Railway's share	Rs. 3.97 crore
State Government's share	Rs. 7.81 crore

Total	Rs. 11.78 crore
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(c) Works on the Railways portion of the road overbridges would be awarded on contract on competitive bids through open/limited tenders.

[Translation]

Railway Projects in Rajasthan

2049. PROF. RASA SINGH RAWAT : Will the Minister of RAILWAYS be pleased to state :

(a) the action plan of the Government to gear up the present capacity of the Railways Loco and Carriage factories at Ajmer in Rajasthan commensurate to requirement of broad gauge lines;

(b) the amount allocated for the project;

(c) the names and the places where these railway factories are located in Rajasthan; and

(d) whether the Government intends to close down or shift any of these factories?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Conversion of Ajmer Workshop for undertaking periodic overhaul of BG rolling stock is planned during 1995-96.

(b) Rs. 4.92 crores are proposed to be allocated for the project during 1995-96.

(c) There are four Railway workshops located at Ajmer, Bikaner, Jodhpur and Kota in Rajasthan.

(d) No, Sir.

[English]

Air Brake System

2050. SHRI AJOY MUKHOPADHYAY : Will the Minister of RAILWAYS to be pleased to state :

(a) the number of slack adjusters and air brake system estimated to be required by Railways in 1994-95;

(b) whether orders have been placed abroad to meet these requirements;

(c) whether the possibility of obtaining such slack adjusters and air brake systems from Bharat Brakes and Valves Limited has been fully explored; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The total number estimated to be required in 1994-95 of Air Brake system is 7072 Nos. and slack adjusters is 24364 Nos.

(b) No, Sir.

(c) Yes, Sir.

(d) In 1994-95, orders for 4637 Nos. of slack adjusters were placed on M/s. Bharat Brakes and Valves Limited. Air Brake Systems could not be ordered as acceptable prototype could not be completed by the firm.

Gauge Conversion

2051. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of RAILWAYS be pleased to state;

(a) whether the Government have taken up the work of gauge conversion of Kathgodam - Bareilly - Mathura - Agra meter gauge railway line into broadgauge;

(b) if so, the details thereof; and

(c) whether some suggestions have been received in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). In the first phase, gauge conversion of Agra-Achnera (part of Agra-Bandikui) and Mathura-Achnera have been included in the Budget proposals for 1995-96. Mathura-Kasganj is included in the first phase of the Action Plan and would be taken up in the coming years. Kasganj-Bareilly-Lalkua is under consideration for inclusion in the Action Plan. Conversion of Lalkua-Kathgodam has been completed.

(c) Yes, Sir.

Diesel Generating Sets

2052. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether installation of Diesel Generating Sets is not permitted in the Taj Trapezium and Doon Valley of Uttar Pradesh;

(b) whether these sets work at greater efficiency from the environmental view point than diesel operated vehicles; and

(c) if so, the reasons for the ban on these sets when there is no ban on the plying diesel vehicles in these areas?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) Yes, Sir.

(b) and (c). In diesel vehicles, energy from a chemical reaction is converted to mechanical energy whereas in a diesel generating set the output is electrical energy. Hence, these two are not comparable.

Further, normal vehicular pollution is not localised and disperses rapidly whereas the diesel generating sets are stationary sources and cause localised build up of pollution.

Electrification

2053. SHRI AMAL DATTA : Will the Minister of RAILWAYS be pleased to state :

(a) the names of lines under Howrah, Sealdah, Asansol, Maldah and Kharagpur divisions still not electrified;

(b) whether there is any proposal for laying double line and electrify any line of the above divisions in 1995-96;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (d). A statement is given below.

(a) KHARAGPUR DIVISION

1. Kharagpur-Bhadrak
2. Kharagpur-Bangripasi

HOWRAH DIVISION

1. Khana-Sainthia-Sahibganj
2. Nalhati-Azmiganj
3. Katwa-Ahmedpur
4. Bardhaman-Katwa (N.G.)
5. Katwa-Azmiganj

SEAIDAH DIVISION

1. Ranaghat-Gede
2. Krishnanagar City-Lalgola
3. Ranaghat-Bongaon-Petrapole
4. Barasat-Hasnabad
5. Santipur-Krishnanagar City-Nabadwipghat (N.G.)

ASANSOL DIVISION

1. Andal-Sainthia-Bhimgarh-Palasthali
2. Andal-Ikra-Gourangdih
3. Ikra-Barbani-Sitarampur
4. Tapasi-Barabani
5. Madhupur-Giridih

MAIDAH DIVISION

1. Azimganj-Tildanga-Malda Town
2. Chamagram-Barharwa
3. Barharwa-Dhanauri
4. Tinpahar-Rajmahal
5. Jamalpur-Monghyr
6. Bhagalpur-Mandar Hill

(b) to (d). Electrification works of Bandel-Katwa (Howrah Division) and Sitarampur-Jhajha including Jasidh-Baidhynath Dham (Asansol Division) are in progress.

1.2 Electrification of Kharagpur-Bhadrak (Kharagpur Division) as a part of Kharagpur-Bhubaneswar section is included as a new work in 1995-96.

2. Proposal for laying double lines under Howrah, Sealdah, Asansol, Malda and Kharagpur Divisions are as under :

Works in Progress

- (i) Sahibganj-New Farakka-Malda Town
- (ii) Duttapukur-Habra
- (iii) Khana-Sainthia (Phase-I)
- (iv) Jhaptardal-Guskara (Phase-II)
- (v) Chandanpur-Gurap-Third line

New Works included in the Budget 1995-96

- (i) Guskara-Bolpur (Phase-III)
- (ii) Budge Budge-Akra (Phase-I)

Construction of Second Platform

2054. SHRI ZAINAL ABEDIN : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are considering to construct second platform alongwith over-bridge at Lalgola station in Sealdah Division;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) Does not arise.

(c) Constraint of resources.

[Translation]

Gauge Conversion

2055. SHRI LALIT ORAON : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to convert Ranchi-Lohardaga metre gauge line into broad gauge line by extending it to Tori in Bihar; and

(b) if so, the date from which this work is likely to start?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). The survey for conversion of Ranchi-Lohardaga (69 kms) NG line to BG and extension to Tori (44 kms) has been included as a new survey in the Budget 95-96 at a cost of Rs. 3.39 lakhs. The work would be taken up once the Budget is passed by the Parliament. Further consideration of the project would be possible based on the results of the survey and availability of resources in the coming years.

[English]

Soil Conservation

2056. SHRI THAYIL JOHN ANJALOSE : Will the Minister of AGRICULTURE be pleased to state :

(a) the funds released to Kerala during each of the last three years for soil conservation;

(b) the amount actually utilised by the Government of Kerala; and

(c) the progress made in the implementation of soil conservation scheme in the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) to (c). Union Ministry of Agriculture is implementing two schemes entitled (i) Centrally Sponsored Scheme on Soil Conservation in the Catchments of River Valley Projects (RVP) and (ii) National Watershed Development Project for Rainfed Areas (NWDPA) which have soil conservation as an important component. Funds released and amount utilised by Government of Kerala during each of the last three years are as under :

Year	(Rs. in lakh)			
	Fund Released		Amount utilised	
	RVP	NWDPA	RVP	NWDPA
1992-93	160.0	300.0	133.65	753.9
1993-94	180.0	1360.0	91.16	360.0
1994-95	55.0	180.0	Awaited	Awaited

Under the Centrally Sponsored Scheme of RVP an area of 7190 ha. has been treated during the last three years in the State of Kerala. The National Watershed Development Project for Rainfed Areas has been taken up in an area of 88276 ha. which has soil and water conservation as important components. The project is targetted to be completed by 1996-97.

Department of Waste land Development in the Ministry of Rural Development is implementing Integrated Wasteland Development Projects in Kerala for which a total amount of Rs. 676.17 lakh has been released during 1992-93 to 1994-95. Out of these funds, upto 20 per cent of the amount is permissible for Soil and Water Conservation Work.

Railway Manufacturing Units

2057. SHRI SANDIPAN BHAGWAN THORAT : Will the Minister of RAILWAYS be pleased to state :

(a) the performance of major manufacturing units under Railways during the last three years;

(b) whether the performance has been reviewed recently;

(c) if so, the details thereof;

(d) the provision of outlays proposed during 1995-96;

(e) the provision of funds for modernisation works,

expansion of capacities, diversification of projects and establishment of new projects during 1995-96; and

(f) the details of joint ventures and foreign investment proposed in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) A statement giving the performance of 5 major manufacturing units of the Railways is attached.

(b) Yes, Sir.

(c) Performance is periodically reviewed by way of periodic returns sent by these units.

(d) Provision has been made for Railway Production Units in Railway Board's Rolling Stock Programme for 1995-96 for a total amount of approximately Rs. 1696 crores.

(e) The provision of funds during 1995-96 for expansion of capacities of these manufacturing units is as under :

(i) *Chittaranjan Locomotive Works* :

Augmentation of electric loco manufacturing capacity from 100 to 130 locos. Rs. 3.76 Crores.

(ii) *Wheel and Axle Plant* :

Augmentation of capacity Rs. 5.80 Crores.

(f) No joint ventures and foreign investments are proposed for these units.

STATEMENT

Production Units	Item	1991-92	1992-93	1993-94
Chittaranjan Locomotive Works Chittranjan	Electric Locomotives	115	125	140
	Diesel Locomotives	45	30	—
Diesel Locomotive Works Varanasi	Diesel Locomotives	150	151	152
Integral Coach Factory Perambur, Madras	Coaches	1016	1023	1038
Rail Coach Factory Kapurthala	Coaches	915	1115	1025
Wheel and Axle Plant Yelahanka, Bangalore	Wheels	69632	80129	69484
	Axles (in Box 'N' Units)	43624	49503	47698

Alleged Irregularities in NCCF

2058. DR. RAMESH CHAND TOMAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Central Registrar of Co-operative Societies had received a complaint from certain Members of Parliament regarding irregular continuance in office of the present Chairman of the National Co-operative Consumers Federation of India Limited and

(b) if so, the details of action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) and (b). A complaint was received from certain Members of Parliament regarding irregular continuation in the office of the present Chairman of the National Co-operative Consumers Federation of India Limited (NCCF). The reason for the irregular continuation of the Chairman was the fact that Mehsana District Co-operative Purchase and Sale Union Limited, whom he was representing on the Board of directors had withdrawn his representation on the General Body of NCCF. The matter was referred to NCCF for comments. They have informed that the present Chairman was represented

on the Board of Directors as a representative of Mehsana District Co-operative Purchase and Sale Union Limited. While this Society had withdrawn his representation on the General Body of NCCF, he was continuing on the Board of Directors as he was also representing another society on the General Body of NCCF viz. Gujarat State Consumers Co-operative Federative Limited.

The matter is being pursued with NCCF.

Use of Urea

2059. SHRI P.C. CHACKO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have asked the State Governments to discourage the excessive use of urea;

(b) if so, the details thereof with objectives;

(c) the names of States and Union Territories which have complied with such instructions;

(d) whether the excessive use of urea damages the environment also;

(e) if so, whether the Government propose to reduce the production of urea in the country in view of damage to the environment;

(f) if so, the details thereof;

(g) if not, the reasons therefor; and

(h) the action proposed to be taken by the Government against the States for non-compliance of instructions in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) to (c). Government have not issued any instructions to the State Governments to discourage excessive use of urea.

(d) Excessive use of fertiliser including urea may cause pollution of ground-water quality through nitrates under the condition of sandy soil and heavy irrigation/rainfall, but for the present level of fertiliser consumption there is no conclusive evidence causing pollution by use of urea.

(e) to (h). In view of (d) above, Government has not taken any steps to reduce the production of urea in the country.

Passes to Leprosy Charitable Organisations

2060. SHRI ANNA JOSHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways issue first class passes to several Leprosy Charitable Organisations in the country; and

(b) if so, the details of the organisations and number of passes issued to each of these organisations?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Complimentary Card Passes, first class or second class, are granted by Ministry of Railways to organisations devoted to social activities, including Leprosy Charitable Organisations, based on justification/merits of each case.

(b) The following organisations devoted to alleviation of leprosy have been issued Complimentary Card Passes, valid as on 23.3.1995 :

S. No.	Name of the Organisation	No. of passes issued	Class of Pass
1.	Gandhi Memorial Leprosy Foundation, Wardha	One	First Class
2.	Summana Halli Leprosy Rehabilitation and Training Centre, Bangalore.	One	First Class

Genetic Engineering

2061. SHRI P. KUMARASAMY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Union Government propose to encourage genetic engineering in the country to make plants more resilient;

(b) if so, the details thereof;

(c) the action taken or proposed to be taken in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) and (c). A number of research initiatives have been taken by the Indian Council of Agricultural Research (ICAR) and the Department of Biotechnology (DBT) to develop genetically engineered plants which can withstand biotic stresses like damage by pests and diseases and abiotic stresses like drought and soil salinity. Research programmes have been initiated in crops like cotton, tobacco, chickpea, mustard and rice. Genes conferring insect resistance have already been transferred in tobacco, mustard and chickpea. Biotechnological research is now an integral part of all crop Research Institute of the ICAR. In addition, a National facility for research in biotechnology and genetic engineering in plant sciences has been created at the Indian Agricultural Research Institute, New Delhi. The DBT has provided support to the ICAR institutions

and the State Agricultural Universities for establishing Centres for plant molecular biology.

(d) The question does not arise.

[Translation]

Agriculture Science Centre

2062. SHRI BHOGENDRA JHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Agriculture Science Centre established in village Chandpura under Madhubani district of Bihar has not started functioning fully;

(b) if so, the details of hurdles noticed by the Government in its starting;

(c) the action being taken by the Government to remove these hurdles; and

(d) the time by which the said Agriculture Science Centre will start functioning fully?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) The Agriculture Science Centre at village Chandpura was sanctioned in October, 1994 and the facilities are being created so that it could start functioning fully as early as possible.

(b) and (c). There is no hurdle.

(d) The Centre shall start functioning fully as soon as the infrastructural facilities viz. buildings, equipments etc. are developed and appointment is made by the grantee.

Exhibition on Photography

2063. SHRI JAGMEET SINGH BRAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Lalit Kala Akademi has organised first National Exhibition on the photography-1995 in the recent past;

(b) if so, the details and objectives thereof;

(c) whether some eligibilities and formalities were prescribed for photographers to participate in it;

(d) if so, the details thereof;

(e) if not, the reasons therefor;

(f) whether objectives of this exhibition have been achieved; and

(g) if so, details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) On the basis of wide publicity given by the Akademi for this Exhibition, they received 1300 photographs* as entries. The jury appointed by the General Council consisting of S/Shri N. Thiagarajan, Avinash Pasricha, P.C. Little and O.P. Sharma, selected 222 photographs for the exhibition. The objective of this exhibition was to accord recognition to photography as a visual art.

(c) to (e). The rules and regulations for participation in the exhibition are given in the Statement-I attached.

(f) and (g). Yes, Sir. The list of artists who were declared as winners and to whom certificates of honourable mention were given is given in The Statement-II attached.

STATEMENT-I

First Exhibition of Photography 1995

AWARDS

1. There will be five cash awards of Rs. 10,000 each for five works of outstanding merit.
2. These awards will be called the National Akademi Awards.
3. It will not be binding on the Jury appointed for the National Exhibition of Photography to give away all the five awards if they find less than 5 exhibits deserving the award.
4. Besides awards, there will be five certificates of 'Honourable Mention' at the discretion of the Jury.
5. The award winners will be presented a memento and certificate of award/honourable mention.
6. Only direct level entries will be permitted.

GENERAL

7. The exhibits of Jury/Purchase Committee members will not be awarded or purchased.
8. The Jury appointed by the Executive Board/General Council of the Akademi will select works for display and Recommend Awards.
9. Every exhibit submitted for exhibition and accepted by the Jury for display will automatically be considered for competition, unless it is marked "Not for Competition" in the schedule.
10. Exhibits by Fellows of the Akademi will not be subject to selection, provided they are not for competition. If they wish to compete, the rules for participation would also be applicable to them.
11. The Akademi may select and acquire some works of art from the exhibition. The artists should, therefore, price their works reasonably and send their complete Bio-data.
12. Ten percent of the sale proceeds of exhibits will be deducted by the Akademi for the ARTISTS AID FUND.

13. Copyright of exhibits acquired by the Akademi from the National Exhibition of Photography shall rest with the Akademi. Artists will be required to give certificates to this effect, when informed of the purchase of their works.
14. Exhibitions should inform the Akademi of any change in their addresses immediately. The Akademi will not be responsible for despatch which may go astray on account of incorrect address.
15. All correspondence should be addressed to the Secretary, Lalit Kala Akademi, Rabindra Bhavan, New Delhi-110001.
16. Failure to comply with any of the rules laid down in the Prospectus may cause rejection of exhibits.
17. Besides an invitation to the inauguration each artist whose works are included in the exhibition will be entitled to an illustrated catalogue.

EXHIBITS

18. Not more than four photographs by any artist in monochrome and or colour will be considered for selection.
19. There will be no restriction of subject matter. The Photographs could be pictorial, Photojournalism or nature with exhibition quality and lasting value.
20. No exhibit which has already been displayed in any All India Exhibition or any International Exhibition organised by Lalit Kala Akademi held in India will be accepted. All exhibits should have been executed after 1.1.1990.
21. The decision of the Jury will be final, in the matter of selection and judging and no correspondence on this subject will be entertained.
22. The Akademi reserves the right to reproduce any exhibit accepted for the exhibition.
23. Exhibits received after January 31 will not be considered for selection.
24. No Exhibitor whose works have been displayed will be allowed to remove any exhibit submitted, before the close of the exhibition.
25. The size of the photographs monochrome and in colour shall be 30.5 cm. X 38 cm. (12 x 15 inches) The longer side should not be less than 38 cm. (15 inches).
26. The exhibits sent must be without frames and mounts. The Akademi will provide frames and mounts for all selected exhibits.
27. Each exhibit must have a label pasted on the reverse of the exhibit Labels are supplied with the Prospectus.
28. Submission of exhibits will imply acceptance of all the rules and regulations mentioned above.

SCHEDULE

29. The enclosed schedule must be correctly filled in

with a detailed bio-data posted or delivered personally with exhibits against proper receipt to the Secretary, Lalit Kala Akademi, between 16th and 31st January, 1995.

30. No change can be made in the schedule, once it has been received. Particulars contained in the schedule must tally with the particulars mentioned on the labels at the back of exhibit. In case there is any contradiction, particulars given in the schedule will be taken as final.
31. The schedule must be on the official forms supplied by the Akademi.

Rule for Packing, Despatch, Railway Concession, Receipt, Freight, Insurance and Return of exhibits.

PACKING AND DESPATCH

32. Exhibits should be packed in string cases, to withstand postal transit. The Akademi will not be responsible for refusal by Railways of package regarded as unsuitable for rail transport.
33. Exhibitors are advised to despatch cases under postal transit insurance at their own expense, to ensure careful handing by Department of Post.
34. All package containing exhibits sent directly for the exhibitions by air or post should be marked as :

"THE CONTENTS ARE FOR THE FIRST NATIONAL EXHIBITION OF PHOTOGRAPHY 1995 NEW DELHI"

35. The despatch slip supplied with the Prospects must be pasted on the top of the parcel.

All packages should be freight paid and addressed to :

The Secretary
Lalit Kala Akademi
Rabindra Bhavan,
New Delhi-110001.

RECEIPT OF OUT-STATION AND LOCAL EXHIBITS

36. Exhibits sent by Air, Post Parcel should be despatched so as to reach Lalit Kala Akademi between 16th and 31st January, 1995.
37. Exhibits of local artists only may be delivered at the Lalit Kala Akademi, Rabindra Bhavan, New Delhi during 10 a.m. to 12 noon and 2.30 p.m. to 4.30 p.m. on all working days, between 16th and 31st January, 1995.

INSURANCE

38. Insurance will be taken by the Akademi only for the selected exhibits for a period of three months commencing from the date of selection.

(i) For purpose of insurance, the value of all exhibits, including those not for sale, should be given in the Schedule.

- (ii) The Akademi will not be responsible for insurance charges insured by the exhibitor.
- (iii) The Akademi will endeavour to take every possible care of exhibits submitted but will not be liable to compensate any damage or loss other than that covered by insurance as specified in this Clause(38).
- (iv) In the event of claim, decision of the Akademi and Insurance Company shall be final.
39. Exhibits delivered in person must be taken back within the specified time set in the letter of intimation.
- Else they may be disposed of by the Akademi in any manner it deems fit.
40. Exhibits will be returned by Registered Post to the address given by the exhibitor in the Schedule or to any other address given by the exhibitor subsequently. The Akademi will not call back the exhibits or hold itself responsible in any manner, if the exhibitor fails to collect the despatch at the communicated address or if the Deptt. of post fails to deliver the exhibit.

INVITEES

41. As decided by its Executive Board/General Council, the Lalit Kala Akademi, in its own judgement, may invite not more than five artists from the country, to participate in the National Exhibition of photography. These artists may contribute four works each and their works will not be subject to selection and will not be for competition. However, they can be considered for purchase.

STATEMENT-II

The Following Artists were Declared as Award Winners

1. Sri Anil Dalvi, Bombay.
2. Ms. Chitrangada Sharma, Delhi.
3. Shri Anil Kumar Sharma, Delhi.
4. Shri H. Satish, Bangalore.
5. Sri S.N. Sinha, Delhi.

The Akademi Also Gave Five Certificates of Honourable Mention to the Following Artists

1. Sri Susantha Banerjee, Calcutta.
2. Miss Chitra N. Gokhale, Bombay.
3. Sri Adit Agarwal, Calcutta.
4. Sri Bhupesh Chandra Little, Lucknow.
5. Sri Avinash C. Aggarwal, Noida.

Ramie Research Centre

2064. SHRI UDDHAB BARMAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Ramie Research Station has been set up at Serbhog, district Barpeta, Assam for scientific cultivation and use of ramie fibre;

(b) if so, the fund allocated to this Research Station during the last three years;

(c) whether there is any plan to upgrade the station to a National Research Institute on Ramie;

(d) if so, the time by which it is likely to be upgraded; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir. Ramie Research Station a sub-station of Central Research Institute for Jute and Allied Fibres, Barrackpore has been established for conducting researches on various aspects of ramie cultivation.

(b) The funds allocated during last three years were as follows :

<u>Year</u>	<u>Fund allocated (in lakh)</u>
1991-92	17.43 lakh
1992-93	20.28 lakh
1993-94	18.48 lakh

(c) No Sir.

(d) The question does not arise.

(e) Ramie Crop is cultivated in very limited area in the country and the Research Station at Sorbhog would conduct researches on all its aspects.

Nizamuddin Express

2065. SHRI C.P. MUDALA GIRIYAPPA :
SHRI K.G. SHIVAPPA :

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a persistent demand for daily running of Nizamuddin Express between New-Delhi and Bangalore or to introduce a new train between these two cities in view of the ever growing passenger traffic; and

(b) if so, the steps being taken by the Government in this regard?

THE MINISTER OF RAILWAY (SHRI C.K. JAFFER SHARIEF) : (a) Some demands have been received in this regard.

(b) Examined but not found feasible due to operational and resource constraints.

Fair Price Shops

2066. SHRIMATI DIL KUMARI BHANDARI :
KUMARI SUSHILA TIRIYA :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the number of Fair Price Shops in the capital, circle-wise;

(b) whether large number of owners of Fair Price Shops in the National Capital of Delhi have tendered their resignations;

(c) if so, the details thereof and the reasons therefor;

(d) whether Public Distribution System has become unpopular among the masses;

(e) if so, whether Government propose to withdraw present Public Distribution System in the National Capital Territory of Delhi;

(f) if so, the details thereof; and

(g) if not, the reasons therefor ?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) to (g). Operational responsibility for implementing the Public Distribution System (PDS) vests with the State Governments/U.T. Administrations. The Government of National Capital Territory of Delhi has reported that 197 Fair Price Shops (FPS) owners in Delhi have resigned citing personal reasons. The total number of FPSs in Delhi is reported as approximately 3450. It cannot be said that the PDS is unpopular in Delhi, though efforts are being made to improve the functioning of PDS in Delhi. There is no proposal to withdraw PDS in the capital. Circle-wise information on numbers of FPSs in the States/U.Ts. is not maintained by the Central Government.

Agricultural Farms

2067. DR. R. MALLU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether various private sector organisations have decided to set up large agricultural farms in collaboration with multi-national companies to co-operate in the field of agricultural production;

(b) if so, whether such efforts have also been made in Tamil Nadu, Andhra Pradesh and Maharashtra during the past months;

(c) if so, the details thereof;

(d) whether any policy has also been adopted by the Government to encourage setting up of such agricultural farms; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) At present no such proposal to set up large agricultural farms in collaboration with multi-national companies to co-operate in the field of agricultural production is being considered.

(b) and (c). There is no such information on record.

(d) and (e). No, Sir.

Railway Line

2068. SHRIMATI CHANDRA PRABHA URS : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Planning Commission has approved for laying of Harihar-Kottur railway line;

(b) if so, the estimated cost to be incurred thereon;

(c) whether any survey has been made in this regard;

(d) the total distance of the line; and

(e) the time by which the work is likely to be taken up and completed?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) Rs. 65.94 crores.

(c) Yes, Sir.

(d) 65 kms.

(e) The work has been included in 1995-96 budget and will be taken up after necessary clearance by CCEA. It will be completed in the coming years, as per availability of resources.

[Translation]

National Women Commission

2069. SHRI MANJAY LAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Abhi kagji hai Mahila Aayog", appeared in "Jansatta" dated February 24, 1995;

(b) whether no annual report has since been submitted by the commission for the last three years since its inception;

(c) whether this commission is being ignored in taking decision on the matters pertaining to women;

(d) if so, the reasons therefor;

(e) whether the Government are contemplating any action plan to make the activities of this commission comprehensive and constructive;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT)(SHRIMATI BASAVA RAJESWARI) : (a) Yes, Sir.

(b) The National Commission for women was constituted on 31.1.1992. The Commission has recently submitted its first Annual Report covering the period from 31st January, 1992 to 31st March, 1993 to the Central Government.

(c) No, Sir.

(d) Does not arise.

(e) to (g). During the first three years of its operation, the Commission has made suggestions for legal reforms, studied the problems of custodial justice for women, the problem of child rape, the impact of the media and the portrayal of women therein, the role of women in the economy, the problems of development of tribal women etc. The Commission has also been regularly consulted by the Central Government on all major issues relating to women. The Commission has also received over 830 complaints of atrocities and has followed them up for action with appropriate authorities.

The National Commission for Women Act, 1990 adequately empowers the Commission to discharge its functions.

Therefore, in view of the provisions of the Act and the autonomous character of the Commission and the comprehensive and constructive nature of the activities already undertaken by the Commission, Government does not feel any need for an action plan in this regard.

[English]

Rashtriya Mahila Kosh

2070. SHRI RAM KAPSE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Rashtriya Mahila Kosh has been able to achieve its targets in the matter of sanction, disbursement and recovery etc; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT)(SHRIMATI BASAVA RAJESWARI) : (a) and (b). The Rashtriya Mahila Kosh has sanctioned credit limit to 46 NGOs to cover 58,524 women in the first two years i.e. 1993-94 and 1994-95 (upto 20.03.1995) against a target of covering 2 lakh women beneficiaries during the first six years of its operations.

In terms of financial performance the Kosh has during 1993-94 and 1994-95 (upto 20.03.1995) sanctioned Rs. 9.39 crores and disbursed Rs. 5.55 crores. In terms of recovery as against a total due of Rs. 1.60 crores, a sum of Rs. 1.54 crores has been recovered. The percentage of recovery comes to 96 per cent.

[Translation]

Pollution in Ground Water

2071. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received complaints from different States regarding pollution in ground water;

(b) if so, the details thereof;

(c) whether the Government have made any survey on polluted ground water in different States;

(d) if so, the details thereof alongwith the locations identified; and

(e) the steps taken by the Government to check pollution in ground water?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). A complaint regarding large scale arsenic contamination of groundwater in 24 Parganas (North), 24 Parganas (South), Nadia, Bardwan, Murshidabad and Malda districts in West Bengal has been received. Some complaints have also been received regarding ground water pollution due to percolation of industrial effluent and sewage in different part of the country.

(c) and (d). The Central Pollution Control Board has undertaken a ground water quality monitoring project and has set up a network of 134 ground water sampling locations in the following areas: Bhadravati (Karnataka), Chembur (Maharashtra), Dhanbad (Bihar), Durgapur (West Bengal), Mandi Govindgarh (Punjab), Greater Cochin (Kerala), Howrah (West Bengal), Jodhpur (Rajasthan), Kala Amb (Himachal Pradesh), Korba (Madhya Pradesh), Manali (Tamil Nadu), Nagda-Ratlam (Madhya Pradesh), Najafgarh Drain Basin (Delhi), North Arcot (Tamil Nadu), Pali (Rajasthan), Parwanoo (Himachal Pradesh), Patancheru Bollaram (Andhra Pradesh), Singrauli (Uttar Pradesh), Talcher (Orissa), Vapi (Gujarat), Vishakhapatnam (Andhra Pradesh).

(e) The Government has taken the following steps to check the pollution in ground water.

(i) Studies have been carried out in the areas with high concentration of arsenic in ground water in West Bengal. The studies conducted so far have indicated that arsenic is inbuilt in the geological formation. An action plan for setting up of a water supply system in the arsenic affected areas has been drawn up;

- (ii) Effluent standards have been prescribed under the Environment (Protection) Act, 1986;
- (iii) Industries have been asked to comply with consent requirements of the State Pollution Control Boards to limit the discharge of effluent within the stipulated standards;
- (iv) Fiscal incentives are provided for installation of pollution control equipment and also for the shifting of polluting industries from congested non-conforming areas;
- (v) Network of ambient water quality monitoring stations have been set up;
- (vi) A scheme has been initiated to give assistance to clusters of small scale industrial units for setting up common effluent treatment plants;
- (vii) A ground water quality monitoring scheme has been undertaken in critically polluted areas.

[English]

Flood Lighting of Palakkad Fort

2072. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have approved the proposal for the static floodlighting of Palakkad Fort in Kerala submitted by the State Government along back;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir. Archaeological Survey of India has already accorded approval for static flood lighting to Palakkad Fort with the usual terms and conditions.

(b) The proposal for Palakkad Fort Floodlighting was submitted by the District Tourism Promotion Council on 18.9.94 and permission was granted soon after.

(c) Does not arise.

[Translation]

Nurseries for Condiment

2073. SHRI MAHESH KANODIA :
SHRI RAM KRIPAL YADAV :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there has been no improvement in

regard to the production and quality of condiment (Garam Masala);

(b) if so, the reaction of the Government there to;

(c) whether any Central nurseries have been set for production of condiment (Garam Masala) during the current financial year;

(d) if so, the details thereof alongwith their locations;

(e) whether the Government propose to set up some more nurseries in other parts of the country; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) There is improvement in production and quality of condiments.

(b) Does not arise.

(c) Yes, Sir.

(d) The nurseries have been set up in 26 States/UTs for production of rooted pepper cuttings, nucleus seeds of ginger, surmeriec, chillies, seed spices and planting material of tree spices.

(e) Nurseries are being set up in almost all potential spice growing States/UTs.

(f) Does not arise.

[English]

Import of Edible Oil

2074. SHRI TARA SINGH : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have allowed import of edible oil under OGL;

(b) whether the Government have estimated before allowing imports of edible oil under OGL, the estimated production of the same within the country;

(c) if so, the details thereof;

(d) whether the edible oil import will not ensure realistic benefit to Indian consumers; and

(e) if so, the facts and details thereof?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) Yes, Sir. The import of all edible oils except Coconut Oil, Palm Kernel Oil, RED Palm Oil and RBD Palm Stearin has been allowed under OGL.

(b) and (c). A gap of about five to six lakh tonnes exists between the present requirement and net availability of edible oils from all domestic sources in the country.

(d) and (e). The decision to import selected edible oils under OGL has been taken with a view to augmenting the availability and to moderate the open market prices of edible oils in the country.

Prices of Raw Material

2075. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) Whether there has been steep hike in the prices of raw material used in the manufacture of laundry-soaps, detergents etc. in the recent past;

(b) if so, the details thereof and the reasons therefor;

(c) the steps taken to check the rise in these prices;

(d) whether the manufactures supplies of laundry soaps, detergents etc. had written to the Supper Bazar for revision in their supply rates and whether Super Bazar had taken sufficiently long time to revise the rates;

(e) if so, the reasons for such inordinate delay in considering the proposals and the steps taken to expedite the decision thereon; and

(f) how does the above compare with the Kendriya Bhandar?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) to (c). A statement indicating Wholesale Price Indices in the recent past in respect of major raw materials need for the manufacture of laundry soap and detergents is given in the Statement attached. The rise in the prices of these raw materials has been caused partly by the increase in the manufactured cost of the basic inputs and the gap between the demand and supply. The rise in the prices of these raw materials like caustic soda, soda ash, etc. is also due to the fact that these are versatile inputs used in diverse industries. As a result of the revival of the industrial activity in the country, the demand for such raw materials has also gone-up leading to some rise in its prices. Several policy initiatives are being taken by the Government to sustain an all round industrial growth in the country.

(d) to (f). All the cases received by the Super Bazar and Kendriya Bhandar for revision of rates from manufacturers of laundry soap and detergents are normally decided as per existing rules and no request was pending as on date. The prices of these items in Kendriya Bhandar compare with the Super Bazar rates.

STATEMENT

Wholesale Price Indices of Major Raw Material Used for Laundry Soap and Detergents

(Base 1981-82=100)

Chemical/Oils	Current Week (11.3.95)	One Week ago (4.3.95)	Four Weeks ago (11.2.95)	3 months ago (10.12.94)
Sodium Hydroxide (Caustic Soda)	315.7	315.7	315.3	300.9
Sodium Carbonate (Soda Ash)	389.1	389.1	389.1	377.9
Sodium Phosphate	355.4	355.4	355.4	312.4
Linseed Oil	278.3	280.2	271.7	246.0
Castor Oil	362.2	366.1	357.3	333.5
Cotton seed Oil	313.3	310.7	310.7	300.5

Source: Office of the Economic Adviser, Ministry of Industry.

Purulia Express

[Translation]

2076. SHRI SUKHENDU KHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether complaints have been received regarding irregular running of Purulia Express; and

(b) if so, the remedial measures proposed to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). Some complaints have been received. However, an analysis of the running of the train for the last three months reveals that the punctuality has been satisfactory. Nonetheless, all steps are being taken as a general measure to eliminate all causes of late running.

C.B.S.E. Examinations

2077. SHRIMATI KRISHNEDRA KAUR (DEEPA) :
SHRI SATYA DEO SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the students appearing in the Matriculation examination conducted by the Central Board of Secondary Education will have to clear all the five subjects to qualify the secondary examination from this year onwards whereas earlier the students passing in four subjects out of five subjects were being declared successful in the examination?

(b) if so, the main reasons therefor; and

(c) whether the Government would review the said decision?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) The main reasons are as follows :

(i) To bring uniformity because majority of the Boards of Secondary Education in the country are following the criterion of qualifying in all the five subjects;

(ii) To mitigate the difficulties of the migratory population seeking admission in schools under other examining bodies.

(c) There is no proposal under consideration to review the decision.

[English]

Groundnut Oil

2078. SHRI DILEEP BHAI SANGHANI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the price of groundnut oil has increased sharply in Gujarat during the last few months;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to bring down the prices of groundnut oil?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) and (b). Yes, Sir. The wholesale prices of Groundnut oil reported from Ahmedabad and Rajkot as on 16.11.1994 and 15.3.1995 were as follows:

	(Rs. per quintal)	
	<u>16.11.1994</u>	<u>15.3.1995</u>
Ahmedabad	3453	3900
Rajkot	3400	3880

(c) Government have allowed imports of all edible oils with the exception of Coconut Oil, Palm Kernel Oil, RBD Palm Oil and RBD Palm Stearin under Open General Licence and have reduced the customs duty on imports of edible oils to 30 per cent.

[Translation]

Pollution in Damodar River

2079. SHRI UPENDRA NATH VERMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the environment conditions along the banks of Damodar river in Bihar have turned grave due to polluted river water;

(b) if so, the details thereof; and

(c) the action being taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). By and large the water of Damodar in Bihar is fit for bathing and for drinking after conventional treatment. However, ash slurry from thermal power stations and discharges of municipal sewage pollute the river mainly in four stretches as indicated in the Statement attached.

(c) The matter of installation of effluent treatment plant by the polluting units is under consideration of the Hon'ble Supreme Court and action as per its direction will be taken. An action plan for abatement of pollution of Damodar from municipal sources is under formulation.

STATEMENT

Polluted Stretches of Damodar in Bihar

1. From down stream Rajrappa to down stream confluence with Bhairavi river.
2. From the confluence of Bokaro river and Konar river downstream confluence with Damodar followed by the stretch of Damodar upto Telmuchhu bridge.
3. From the confluence of Katari river to downstream about 2 kms.
4. The bending stretch of River Damodar near Domagarh Water Works.

[English]

Additional Lines

2080. SHRIMATI BIBHU KUMARI DEVI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have made any survey to provide additional lines in the North-Eastern States;

(b) if so, the details thereof; and

(c) the time by which decision is likely to be taken thereon?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) and (c). A statement is attached.

STATEMENT

Surveys Taken up and Decision Taken Thereon

Name of Survey	Year	Length (km)	Estimated cost	Return %age	Decision
Lalabazar-Vairangtee (MG)	1982	20.00	16.10	-ve	Project shelved
Tipling-Itanagar	83-84	33.00	25.82	-ve	-do-
Lanka-Silchar (BG) alternative to Lumding-Badarpur MG line	84-85	210.00	650.00	-ve	-do-
Dimapur-Chumukedima (BG)	1985	13.00	6.30	-ve	-do-
Jiribam-Makru (MG)	1987	19.00	75.00	-ve	-do-
Rail-cum-road bridge across Brahmaputra at Bogibil (MG)	1984		242.49	9.40	Identified as a IX Plan project by the Committee of sanctions. Will be taken up in 97-98.
Guwahati-Dibrugarh new BG via Nagson-Jorhat	1986	464.00	342.00	1.40	Project shelved.
Guwahati-Dibrugarh straight conversion MG to BG	1986	545.00	327.00	.17	Approved. Work in progress.
Diphu-Karong-Imphal	1989	150.00	389.00	-ve	Project shelved.
Final Location Survey for MG line from Murkong Selek to Passighat	1990-91	30.00	48.23	-	-do-
Final Location Survey for MG line from Lekhapani to Kharsang	1990-91	26.00	-	-	-do-
SURVEYS IN PROGRESS					
Kumarghat-Agartala (MG) FLS	1991-92	130.00			Report just received, under examination.
Jegighopa bridge-Silchar	1993-94	200.00	1200.00		Survey is yet to be taken up
Survey for new BG line from Digaru to Burnihat	1993-94		291.00		Survey is in progress.

Games for Arjuna Awards

2081. SHRI MOHAN RAWALE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the Names of Indian games which are considered for giving Arjuna Awards;

(b) whether Malkhamb is also considered for Arjuna Awards;

(c) if not, whether it is proposed to consider this game for the above purpose;

(d) if so, when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) The Rules for Arjuna

Awards do not specify the names of the disciplines which are considered for giving Arjuna Award. In the past, this Award has been given to two Indian games, namely, Kabaddi and Kho-Kho.

(b) Yes, Sir.

(c) to (e). Entries for the Awards are invited every year from the National Sports Federations recognised by the Government Recommendations received from Indian Olympic Association and other sources are also however considered. Government of India may give Arjuna Awards to any sportsmen/women considered by it as outstanding.

Wagon Procurement

2082. SHRIMATI GEETA MUKHERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have decided to slash

the wagon procurement order by 42 per cent in the financial year 1995-96; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) Does not arise.

Regional Offices of Kendriya Vidyalaya Sangathan

2083. SHRI LOKANATH CHOUDHURY :
SHRI MUHI RAM SAIKIA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether three new regional offices of Kendriya Vidyalaya Sangathan had been opened last year;

(b) if so, whether the posts of Assistant Commissioners have not yet been created there;

(c) if so, the reasons therefor; and

(d) the steps proposed to be taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). Creation of posts in Government requires approval at many levels. Action to create the posts of Assistant Commissioner for the new regional offices has already been initiated.

Track Fracture

2084. SHRI S.M. LALJAN BASHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are considering any technical method to detect track fracture; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). For detecting 'Track Fractures' (Rail Fractures), Rails are scanned by Ultrasonic Flaw Detectors at regular intervals. Any rail found defective during the scanning is removed from track.

[Translation]

Suburban Railway Service

2085. SHRI KASHIRAM RANA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have written to the Planning Commission to make separate allocation for suburban railway service;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) The Ministry of Railways has made a reference to the Planning Commission on the subject sending them the recommendations of the Standing Committee on Railways on Sub-urban Railways as contained in the Tenth Report of the Committee along with the views of the Ministry as given to the Committee.

(c) Does not arise.

[English]

Capital Investment in Super Bazar

2086. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the quantum of capital investment made by the Government in Super-Bazar during the last three years;

(b) whether the capital investment is declining continuously;

(c) if so, the details thereof and the reasons for failure in maintaining the financial strength and stability in the financial status of Super Bazar; and

(d) the measures taken by the Government to increase the investment?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) to (c). The details of share capital investment by the Government in Super Bazar during the last three years are given in the Statement attached. The financial strength and status of Super Bazar has been improving.

(d) Under the Central Sector Scheme for development of Super Bazar, Government has been providing Plan assistance to Super Bazar every year. In the Budget of 1995-96, there is a provision to give Rs. 16 lakhs as share capital to Super Bazar.

STATEMENT

Details of Investment in the Shape of Share Capital of Super Bazar by the Government

Year	Share Capital
1993-94	8,00,000
1994-95	8,00,000
1995-96	16,00,000 (Budget Provision)

[Translation]

Sex Education

2087. SHRI RATILAL VARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to include sex education in the school curricula; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). A National Seminar on Adolescence Education was organised by the NCERT at New Delhi on 12th and 13th April, 1993 in which different aspects of introduction of Adolescence Education into school curriculum were discussed. The recommendations of the National Seminar have been accepted by the NCERT for developing a general framework of Adolescence Education including Sex Education. Besides, the National Population Education Project (NPEP) being implemented since 1980 has related components of Sex Education. The contents of Population Education are integrated in all stages of school education.

[English]

Advisory Council on Culture

2088. SHRI SHIV SHARAN VERMA :

SHRI R. SURENDER REDDY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal to form Advisory Council on Culture exclusively to revive the tribal culture for arts and tradition;

(b) if so, the details thereof; and

(c) the time by which it is likely to be set up and start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c). There is no proposal. However, in a meeting on 20.2.1995 in the Planning Commission, some scholars suggested the formation of such a Council. The Department of Culture has a Steering Committee for documentation of folk and tribal art.

[Translation]

Railway Schemes

2089. DR. RAMKRISHNA KUSMARIA :

DR. SATYNARAYAN JATIYA :

Will the Minister of RAILWAYS be pleased to state:

(a) whether Madhya Pradesh Government has submitted various schemes to the Government to bring improvement in the railway system in the State;

(b) if so, the details thereof;

(c) whether the Government have accorded approval to these scheme;

(d) the progress made so far under Railway Projects started during the Eighth Five Year Plan in Madhya Pradesh;

(e) the total over-bridges constructed and proposed to be constructed during current financial year; and

(f) the time by which these bridges are likely to be constructed?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) The following projects have been recommended by the Madhya Pradesh Government to the Central Government :

I. NEW LINES

- i. Godhra-Indore via Dahod and Dewas-Maksi BG line.
- ii. Dallirajahara-Jagdalpur BG line.
- iii. Bilaspur-Mandla-Jabalpur BG line.
- iv. Bishrampur-Ambikapur BG line.

II. GAUGE CONVERSIONS

- i. Neemuch-Ratlam
- ii. Jabalpur-Gondia
- iii. Raipur-Dhamtari conversion and its extension to Balod.
- iv. Parasias-Chhindwara

III. ELECTRIFICATION

Nil.

(c) Out of these projects, following projects have been taken up:

I. NEW LINES

- i. Godhra-Indore via Dahod and Dewas-Maksi BG line (Work is, however, temporarily frozen).
- ii. Dallirajahara-Jagdalpur BG line (Work included in Budget, 1995-96).

II. GAUGE CONVERSIONS

- i. Neemuch-Ratlam (Work in progress).

III. ELECTRIFICATION

Nil

The other projects would be considered in the coming years as per availability of resources and their traffic potential/viability.

(d) The latest progress of the various projects started during the Eighth Five Year Plan in Madhya Pradesh is as under :

Name of the Project	Percentage Progress
I. NEW LINES	
i. Satna-Rewa	Completed
ii. Guna-Etawah BG line	55 per cent
iii. Godhra-Dahod-Indore and Dewas-Maksi	Temporarily Frozen
II. GAUGE CONVERSIONS	
i. Neemuch-Ratlam	8 per cent
ii. Parasia-Chhindwara	1 per cent (Work just started)
III. DOUBLINGS	
i. Narmada Bridge	Completed
ii. Kiratgarh-Kala Akhar and Metpanjara- Bharatwada	Completed
iii. Annas Bridge-Panchpiplia Tunnel and Mahi Bridge (Panchpiplia-Mahi Bridge-since completed)	50 per cent
iv. Pirumrod-Bercha and Bolai-Akodia (Bolai-Akodia - since completed)	50 per cent
v. Bairagarh-Phanda	75 per cent
vi. Kalapipal-Phanda	Work temporarily frozen
vii. Maksi-Bairagarh	Work has recently been defroze in 4 block sections between Bercha to Bolai and would be taken up shortly
viii. Akaltara-Champa Third line with OHE	1 per cent

IV. ELECTRIFICATION

Nil

(e) Position as on 1.3.95 of construction of over-bridges in the State of Madhya Pradesh is given as follow :

Details of Road overbridge/ under bridge	Year of Sanction	Present Position	
		Railways	State Government
1. Ashoknagar	1987-88	100 per cent	85 per cent
2. Itarsi	1881-82	100 per cent	65 per cent
3. Guna	1986-87	100 per cent	95 per cent
4. Hoshangabad	1992-93	Under planning for execution	
5. Khandwa	1992-93	Under planning for execution	
6. Damoh	1990-91	Under planning for execution	
7. Gwalior	1986-87	100 per cent	75 per cent
8. Sithouli	1988-89	Completed and opened to traffic on 10.2.94	
9. Vidisha	1988-89	Completed and opened to traffic on 8.3.94	
10. Ratlam-Sailana Road	1986-87	100 per cent	95 per cent
11. Ratlam-Jaora Road	1986-87	Work on approaches not yet started by State Government	
12. Indore	1987-88	Work held up due to land acquisition problem	
13. Satna Kotwali (RUB)	1993-94	Work included in 1994-95 and under planning for execution	
14. Birs Nager	1988-89	100 per cent	35 per cent
15. Chhindwara	1993-94	Under planning for execution	

(f) The Railways portion of the work, the bridge across the Railway tracks, will be completed alongwith the completion of approaches by the State Government.

[English]

Prices of Kabli Gram

2090. SHRI JEEWAN SHARMA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there has been steep hike in the prices of Kabli Gram during 1994 and 1995 as compared to the previous years;

(b) if so, the details of comparative chart of prices ruling of this commodity during 1994 and 1995 from

time to time; indicating the prices ruling in 1992 and 1993 with the reasons for the steep hike;

(c) whether the prices of many pulses have also risen sharply as compared to previous years;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government to bring down the prices of the Kabli Gram and other pulses in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Yes, Sir.

(b) The range of wholesale prices of Kabli Gram at selected centres for the years from 1992 to 1995 is given in the following statement:

Range of wholesale prices year-wise	Bihar/Patna	Name of Centres/States Bombay/Maharashtra	Delhi
1992	1000-1300	1150-1350 (Rs. Per Quntinal)	1000-1500
1993	1250-1350	1150-1350	1250-1525
1994	1300-1400	1000-2150	1400-2450
1995 (Jan-March)	1600-2200	2150-2300	2700-2800

The sharp rise in prices of Kabli Gram may be attributed mainly to relatively short supply besides factors associated with general increase in prices.

(c) and (d). There has been only a modest increase in the wholesale price index of the pulses in the current year as compared to previous years. This may be attributed to relatively slow growth in production of pulses, general increase in prices and increase in demand due to increase in population and per capita income.

(e) In order to increase the production of pulses to meet the domestic demand, a Centrally Sponsored National Pulses Development Programme (NPDP) is under implementation in various State. To augment the supply of pulses, import of pulses is being allowed freely with duty of 10 per cent only.

Allocation of Essential Commodities

2091. SHRI SURAJBHANU SOLANKI : Will the Minister of FOOD be pleased to state :

(a) the total quantity and value of foodgrains edible oils and kerosene oil allotted for advance storage during the last two years under rationing system in the inaccessible tribal areas of Madhya Pradesh;

(b) the total quantity of the goods in question actually received by the State Government and the quantity stored in these inaccessible areas;

(c) the quantity of these stored goods distributed in such areas in the rainy season and also the quantity of

goods that perished and had gone waste as well as quantity of goods distributed after the rainy season; and

(d) the details of the value and expenditure of transportation of such un-distributed perished goods to these inaccessible areas?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (d). Information is being collected and will be laid on the Table of the House.

[Translation]

Hoarded Stock of Sugar

2092. SHRIMATI SHEELA GAUTAM :
SHRI RAJESH KUMAR :

Will the Minister of FOOD be pleased to state :

(a) whether the Union Government have formulated any multifarious action plan to bring the hoarded stock of sugar in the open market;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) The primary responsibility for curbing malpractices like hoarding, blackmarketing, etc. lies with the State Governments under the provisions of the Essential Commodities Act, 1955 and various regulatory orders issued thereunder.

(b) The Central Government on its part had taken various policy decisions to prevent hoarding of sugar. These include :

- (1) imposition of stock holding limits and stipulation of turn-over period for sugar/khandsari stocks held by recognised dealers.
- (2) sale of sugar by one wholesaler to another has been restricted to one transaction only and that too, if accompanied by physical delivery of stocks.
- (3) the sugar factories are required to sell and despatch at least 47.5 per cent of the released monthly freesale quota of sugar during each fortnight.

The State Government have been requested to ensure strict enforcement of the aforesaid regulatory orders and also check unauthorised trade activities through frequent inspection of their accounts and other records as well as their stocks.

(c) The price of freesale sugar in the open market has remained at reasonable levels during recent months. The wholesale price index of sugar which was 247.1 in June, 1994, came down to 228. in October, 1994 and was 219.8 in February, 1995.

[English]

Electrification

2093. SHRI RAMESH CHENNITHALA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any time bound plan to electrify the railway lines in Kerala :

(b) if so, the details thereof; and

(c) total kilometres under Electrification in Kerala at present?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) The electrification of Erode-Ernakulam including

Cochin Harbour Terminus section is in progress and is targetted for completion by March, 1998, subject to availability of funds.

(c) 194 Route Kilometre.

Fish/Shrimp Production

2094. DR. KARTIKESWAR PATRA :

SHRI SUDHIR GIRI :

Will the Minister of AGRICULTURE be pleased to state :

(a) the targets fixed for fish/shrimp production both marine and inland during 1992-93, 1993-94 and 1994-95, State-wise;

(b) the achievements made during the said period, State-wise;

(c) whether it is a fact that the percentage of production has come down;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). A statement showing the information is attached.

(c) to (e). The production of fish/shrimp has been increasing significantly and the targets laid down have also been generally achieved or exceeded during 1992-93 and 1993-94. The Government of India have been supplementing and complementing the efforts of the State/UTs. by implementing various Central and Centrally sponsored schemes for increasing the production and productivity from the areas used for fish/shrimp captured and culture.

STATEMENT

Target and Achievement of Fish/Shrimp Production During 1992-93, 1993-94 and 1994-95

S. No.	States/UTs	1992-93				1993-94				1994-95*			
		Target		Achievement		Target		Achievement (P)		Target		Total	Total
		Marine	Inland	Marine	Inland	Marine	Inland	Marine	Inland	Marine	Inland		
1.	Andhra Pradesh	133.74	148.84	113.07	151.48	135.00	155.00	154.32	167.05	150.00	165.00	315.00	315.00
2.	Arunachal Pradesh	-	1.34	-	1.60	-	2.00	-	1.70	-	1.70	1.70	1.70
3.	Assam	-	83.06	-	140.00	-	143.00	-	151.65	-	145.00	145.00	145.00
4.	Bihar	-	174.68	-	164.07	-	175.00	-	200.71	-	202.00	202.00	202.00
5.	Goa	58.95	3.36	101.49	2.77	105.00	3.00	102.11	3.33	110.00	6.00	116.00	116.00
6.	Gujarat	554.80	49.16	589.00	49.00	600.00	52.00	619.84	65.02	560.00	79.00	639.00	639.00
7.	Haryana	-	25.34	-	20.15	-	23.00	-	22.58	-	25.00	25.00	25.00
8.	Himachal Pradesh	-	5.70	-	6.39	-	6.50	-	6.63	-	6.50	6.50	6.50
9.	Jammu and Kashmir	-	14.26	-	14.30	-	17.00	-	14.50	-	17.00	17.00	17.00
10.	Karnataka	204.16	57.89	174.19	65.70	180.00	70.00	174.52	74.63	180.00	90.00	270.00	270.00
11.	Kerala	570.63	39.60	496.24	38.16	534.00	40.00	559.20	45.48	582.00	46.00	628.00	628.00
12.	Madhya Pradesh	-	40.27	-	55.71	-	57.00	-	54.53	-	57.00	57.00	57.00
13.	Maharashtra	860.60	69.80	387.55	77.19	404.00	80.00	350.40	83.22	405.00	85.00	490.00	490.00
14.	Manipur	-	9.23	-	11.20	-	11.50	-	11.51	-	12.00	12.00	12.00
15.	Meghalaya	-	1.68	-	3.56	-	3.79	-	3.98	-	4.00	4.00	4.00
16.	Mizoram	-	3.19	-	3.38	-	3.80	-	2.50	-	2.50	2.50	2.50
17.	Nagaland	-	0.84	-	1.50	-	2.00	-	1.82	-	2.00	2.00	2.00
18.	Orissa	86.51	90.95	119.38	93.76	123.00	108.00	103.93	128.35	120.00	100.00	220.00	220.00
19.	Punjab	-	12.25	-	16.00	-	17.00	-	19.00	-	22.00	22.00	22.00
20.	Rajasthan	-	6.54	-	10.92	-	12.00	-	12.22	-	13.00	13.00	13.00
21.	Sikkim	-	0.17	-	0.09	-	0.01	-	0.10	-	0.10	0.10	0.10
22.	Tamil Nadu	320.53	89.61	308.00	98.00	315.00	107.00	317.72	107.20	330.00	130.00	460.00	460.00
23.	Tripura	-	23.16	-	23.37	-	27.00	-	24.50	-	30.00	30.00	30.00
24.	Uttar Pradesh	-	113.94	-	121.43	-	125.00	-	132.37	-	120.00	120.00	120.00
25.	West Bengal	138.83	606.26	145.00	612.00	147.00	633.50	153.00	653.00	145.00	650.00	795.00	795.00
26.	UTs/Others	123.25	6.88	142.33	7.32	147.00	7.80	152.65	5.70	148.50	8.70	157.20	157.20
Total		2552.00	1678.00	2576.25	1789.05	2690.00	1882.00	2687.69	1993.28	2730.50	2019.50	4750.00	4750.00

P : Provisional

* The achievement in 1994-95 will be known only after the year is over.

State Farms Corporation

2095. SHRI GEORGE FERNANDES :

PROF. UMMAREDDY VENKATESWARLU :

Will the Minister of AGRICULTURE be pleased to state :

- (a) the present status of State Farm Corporation;
- (b) whether there has been a sharp decline in the performance of the State Farms Corporation during the last two years;
- (c) if so, the reasons therefor;
- (d) whether the State Farms Corporation has incurred losses during the above period;
- (e) if so, the details thereof;
- (f) whether the Government propose to wind it up; and
- (g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) State Farms Corporation of India Limited, (SFCI) is a public Sector Undertaking registered under the Companies Act, 1956.

(b) to (d). A statement is annexed.

(e) The details of losses (-)/profit (+) incurred during the last 2 years is as under :

	(Rs. in lakhs)
1992-93	(-) 603.88
1993-94	(-) 176.44

(f) No, Sir.

(g) Does not arise.

STATEMENT

State Farms Corporation of India (SFCI) suffered losses during the years 1992-93 and 1993-94 but is likely to earn profit during the year 1994-95,

The main reasons for losses suffered during the two years are as under :

(a) Central State Farms (CS) Suratgarh and Sardargarh in Rajasthan are located in defunct river bed of Ghaggar and the floor water in Kharif is utilised for supplementing the irrigation facilities for the purpose of transplanting paddy. This is necessary because water in the irrigation system is insufficient as farms are located at the tail end of the system. During 1992-93 the flood water was received at the farm on 5th August, 1992 instead of the first week of July when it is received unusually and because of this paddy transplantation could be completed in considerably less area. This led to substantial shortfall in production and consequent losses.

(b) Due to breach in the flood protection bund on 21st August, 1992 night, 129 hectares of sown area in CSF, Suratgarh and 107 Hectares in CSF, Sardargarh failed completely.

(c) CSF, Suratgarh, Sardargarh and Jetsar in Rajasthan experienced severe frost formation in February, 1993 which caused extensive damage to gram crop which was at pod formation stage and this resulted in loss of production to the extent of about 30 to 45 per cent.

(d) 650 hectares under musted crop in CSF, Suratgarh, Sardargarh and Jestar was damaged extensively by painted bug epidemic in 1992.

(e) CSF, Jestar faced unprecedented closure of canal for 24 days in December, 1992 and 14 days in January, 1993 and this adversely effected sowing and irrigation of wheat crop leading to loss of production.

(f) CS, Suratgarh and Sardargarh received heavy discharge of flood water to the extent of 17880 cusecs as against normal discharge of 6000 to 7000 cusecs in the third week of July, 1993 due to heavy rains in the catchment area. This resulted in failure of paddy, cotton, urd and bajra crops on 174 hectares at CS, Suratgarh and the optimum sowing for Kharif crops could also not be achieved. For the same reason, crops of paddy, cotton, moong, urd and bajra on 181 hectares at CSF, Sardargarh also failed.

(g) CSF, Suratgarh, Sardargarh and Jestar faced closure of canal during the peak season of Rabi 1993-94 for about 19-20 days in the months of October, November and December due to which the target for sowing under the Rabi crops could not be achieved, specifically in case of wheat and mustard leading to shortfall in production. Frequent changes in canal roster also lead to uncertainty about sowing of crops.

(h) Due to lack of demand of gram seed 50-75 per cent of the area under this crop at CSF, Suratgarh and Sardargarh remained under Commercial crop instead of being utilised for seed production during 1992-93 and 1993-94. Similarly, due to lesser demand of mustard seed also 50 to 60 per cent of the area under this crop was put under commercial production instead of seed production during the same period. As seed production is more remunerative than commercial production of these crops diversion of the area from seed production to commercial crop led to loss of revenue to the Corporation.

(i) On account of heavy rains to the extent of 222 mm during the period 20.7.1992 to 26.7.1992 the crops of cotton, urd, arhar, soyabean and bajra over an area of 233 hectares in CSF, Hissar due to water stagnation.

(j) CSF, Hissar got continuous rain in the third week of July, 1993 and the intensity of rain was so heavy that the farm got 280 mm of rain in about 3 days as against

normal rainfall of 122 mm during the entire month. This resulted in inundation of the area where crops of cotton, moong, arhar and bajra were sown in an area of 245 hectares and this resulted in failure of these crops in the said area leading to loss of production at the farm.

(k) CSF, Raichur in Karnataka and CSF, Chengam in Tamil Nadu experienced heavy cyclonic rain (350mm) in the third week of November, 1992 which extensively damaged the matured crops of jute and sunflower.

(l) Agricultural operations at CSF, Girjapuri District Bahraich in U.P. were completely paralysed for about 8 days due to non-availability of POL etc. owing to Ayodhya incident on 6th December, 1992.

(m) CSF, Kokilabari in District Barpeta of Assam is located in the BODO belt and was affected due to disturbances in Assam particularly the BODO agitation. On account of this, the operations at the farm were severely curtailed and the farm could not take up various crops in the envisaged areas.

(n) CSF, Aralam in Kerala faced a prolonged strike by workers lasting for about four months and this severely affected the performance of the farm. During this period the planting material died and the harvesting of the crops could not be completed in time.

(o) Most of the farm machinery at the farms of the Corporation has outlived its life and due to non-availability of regular funds caused by delay in sanctioning of loans from the participating Banks under National Seeds Project Phase III augmentation of irrigation facilities and replacement of machinery could not be accomplished.

(p) There has been steep rise in the cost of fertilisers particularly DAP, urea and MOP on account of decontrol and reduction in subsidy which has put extra burden by way of input cost on the Corporation without corresponding increase in the sale price of the product of the farm.

(q) Apart from the above following factors also contributed to the losses suffered by the Corporation :

- (i) Disposal of 35,000 qtls of Wheat and 16,000 qtls Paddy seeds as grain due to glut in the market.
- (ii) The additional liability of Rs. 1.5 crores due to statutory increases in the salary and wages on account of payment of wage arrears to the employees who opted for the industrial scales.
- (iii) The additional interest liability of Rs. 23.00 lakhs on account of cash credit restrictions.
- (iv) There was increase in the cost of inputs such as fertilisers, pesticides, POL, spare parts to the extent of Rs. 80,00 lakhs on account of rise in prices.

[Translation]

Pollution in Madhya Pradesh

2096. SHRI BHAWANI LAL VERMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received complaints regarding air pollution in Madhya Pradesh, particularly in Nagar Korba;

(b) if so, the details thereof;

(c) the extent of air pollution in various cities at present and the reasons therefor; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) and (b). There have been complaints regarding air pollution in Madhya Pradesh in general and a specific complaint has been received for Korba. The complaint about Korba relates to pollution from thermal power plants of National Thermal Power Corporation and Madhya Pradesh Electricity Board.

(c) and (d). Ambient Air Quality is monitored in the cities of Bhilai, Bhopal, Indore, Jabalpur, Korba, Nagda, Raipur and Satna. The data indicates that there is an increasing trend in air pollution due to industries, vehicular traffic and anthropogenic causes. However, the level of sulphurdioxide and oxides of nitrogen are well within the limits but levels of suspended particulate matter at times exceed the prescribed standards. Government have taken a number of steps for control of pollution. The salient features of the steps include the following :

- (i) Emissions standards have been prescribed under the Environmental (Protection) Act, 1986, to control air pollution.
- (ii) Environmental guidelines have been evolved for siting and operation of industries.
- (iii) Industries have been asked to comply with the consent requirements of the State Pollution Control Board to limit the emissions within prescribed standards. Legal action is taken against the defaulting units under the relevant acts.
- (iv) Fiscal incentives are provided for installation of pollution control equipment and also for the shifting of polluting industries from congested areas.
- (v) A network of ambient air quality monitoring stations have been set up.
- (vi) Gross and mass emissions standards for vehicles have been notified under the Motor Vehicle Rules, 1989.

[English]

Cancellation of Sugar Contract

2097. SHRI D. VENKATESWARA RAO :
KUMARI SUSHILA TIRIYA :

Will the Minister of FOOD be pleased to state :

(a) whether the Government have any proposal to cancel sugar imports contracts;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (c). Government have not entered into any contract for import of sugar. However, State Trading Corporation Ltd./Minerals and Metals Trading Corporation Ltd. have entered into forward contracts for the purchase of about 3.63 lakh tonnes of imported sugar.

[Translation]

Farming of Flowers

2098. SHRI NAWAL KISHORE RAI :
SHRI JAGMEET SINGH BRAR :

Will the Minister of AGRICULTURE be pleased to state:

(a) the funds earmarked by the Government to encourage the farming of flowers in the country during the Eighth Five Year Plan;

(b) the amount spent out of it by the end of September, 1994;

(c) whether the Government have formulated any new scheme for utilisation of this amount;

(d) if so, the details thereof;

(e) the names of States which have taken special interest for implementation of this scheme so far; and

(f) the State-wise details of amount spent by these States for implementation of this scheme by the above mentioned time?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Ministry of Agriculture is implementing a Central Sector Scheme on Commercial Floriculture during the Eighth Plan with a total outlay of Rs. 10 crores. In addition, National Horticulture Board also have funds earmarked for development of intergrated projects on production and marketing of horticulture crops including flowers. Several States also have scheme for floriculture development.

(b) and (c). The allocation of Rs. 10 crores has been made to different States, out of which Rs. 63.91 lakhs have been utilised since 1992-93 till end of 1994. No new scheme is being formulated.

(d) Does not arise.

(e) The States which have taken special interest are Andhra Pradesh, Goa, Haryana, Karnataka, Kerala, Maharashtra, Manipur, Meghalaya, Nagaland, Orissa, Rajasthan, Sikkim, Tamil Nadu, Uttar Pradesh and Delhi.

(f) State-wise release of funds and its utilisation till December, 1994 is given in The Statement attached.

STATEMENT

Central Sector Scheme on Commercial Floriculture State-wise Release of Funds and Utilisation During 1992-94 (Rs. in lakhs)

State/UT 1	Release 2	Utilisation 3
1. Andhra Pradesh	5.50	0.00
2. Arunachal Pradesh	0.50	0.00
3. Assam	0.50	0.00
4. Bihar	1.00	0.00
5. Gujarat	2.00	0.00
6. Goa	1.00	0.45
7. Haryana	3.00	3.00
8. Himachal Pradesh	4.00	0.00
9. Jammu and Kashmir	18.31	0.00
10. Karnataka	19.81	20.26
11. Kerala	16.31	21.50
12. Madhya Pradesh	3.00	
13. Maharashtra	41.41	0.00
14. Manipur	2.00	0.50
15. Meghalaya	0.50	0.50

	2	3
16. Mizoram	0.50	0.00
17. Nagaland	0.50	4.51
18. Orissa	1.00	1.00
19. Punjab	29.31	10.11
20. Rajasthan	3.00	0.76
21. Sikkim	17.01	0.00
22. Tamil Nadu	19.31	0.00
23. Tripura	1.00	0.07
24. Uttar Pradesh	19.81	0.00
25. West Bengal	19.31	0.00
26. Andaman and Nicobar	0.50	0.00
27. Chandigarh	0.25	0.00
28. Dadra and Nagar Haveli	0.25	0.00
29. Daman and Diu	0.25	0.25
30. Delhi	2.00	1.00
31. Lakshadweep	0.25	0.00
32. Pondicherry	1.00	0.00
Total	234.09	63.91

*[English]***World Bank Aid**

2099. SHRI PHOOL CHAND VERMA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have sought World Bank aid for the development of agriculture in the country;

(b) whether World Bank has considered the matter;

(c) if so, the total amount of aid expected to be obtained; and

(d) the details of the developmental activities proposed to be taken up with the World Bank aid?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) and (b). Yes, Sir.

(c) and (d). Apart from ongoing projects, the World Bank is, based on discussion with Government of India, taking up comprehensive agricultural development projects as part of its lending strategy in the agriculture sector. Projects for the States of Assam, Andhra Pradesh, Haryana, Karnataka, Maharashtra, Madhya Pradesh and Uttar Pradesh are being considered. These projects comprise of an integrated package of activities including crop husbandry, horticulture, animal husbandry, rural roads, development of water resources and agricultural research and training.

These projects are in varying stages of preparation and appraisal. The details of the projects including the

amount of the World Bank assistance would be known after the projects are finalised.

Extension of Metro Railway System

2100. SHRI NIRMAL KANTI CHATTERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal to extend the existing Metro Railway system to Belghoria in the North and Barahnagar in the West; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). A preliminary Engineering-cum-Traffic Survey for extension of Metro Railway from Dum Dum to Barrackpur via Belghoria has been included in the Railways Works Programme — 1995-96. Taking up of the project depends upon the results of survey and availability of resources in the coming years.

There is no proposal to extend the Metro Railway to Barahnagar in the West.

*[Translation]***Substandard Foodgrains**

2101. DR. LAL BAHADUR RAWAL : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that very inferior quality of wheat, sugar and rice is being supplied to Fair Price Shops in Delhi;

(b) whether it is also a fact that the ration-card holders purchase sugar as it is costlier in the open market but do not like to purchase wheat and rice due to their inferior quality;

(c) if so, the action being taken to supply good quality wheat, rice and sugar to Fair Price Shops in Delhi; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) and (b). The Government of National Capital Territory of Delhi has reported that there have been complaints about inferior quality of wheat, rice and sugar supplied by the Food Corporation of India in some cases. In such cases action is taken to get such stocks replaced. The low off take of wheat and rice through the Public Distribution System (PDS) is mainly attributable to the easy availability of these foodgrains in the open market at prices not very different from the PDS and retail prices in Delhi.

(c) and (d). Central Government makes bulk allocation of foodgrains and other PDS items to States/UTs. Food Corporation of India (FCI) has been instructed to procure, store and supply foodgrains free from infestation and conforming to standards laid down in the Prevention of Food Adulteration Act (PFA) to State Governments and UT Administrations for Public distribution System. Opportunity is given to the State Governments/UT Administrations or their nominees to inspect the foodgrains in the godowns of FCI before taking delivery of the same. State Governments/UT Administrations have the right to reject the stocks if they do not conform to the prescribed standards.

Transportation of Goods

2102. SHRI CHHEDI PASWAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have conducted any survey to ascertain as to why the Government are incurring loss of earnings in transportation of goods by Railways;

(b) if so, the total amount earned during the last three years and the quantum of goods transported during this period;

(c) whether there is enough scope of transportation of goods by Railways; and

(d) the reaction of the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The freight traffic potential is assessed based on the projections given by different core sectors of the economy and any subsequent shortfall in freight target is due to decrease in offerings.

(b) During the last three years about 946.61 million tonne of revenue earning freight traffic contributing to

about Rs. 32,922 crores of revenue was carried by Indian Railways.

(c) and (d). The potential for traffic assessed for the year 1995-96 is 398 million tonne. Railways have been able to carry the freight offered and are likely to do so during 1995-96 also.

[English]

Freight Traffic

2103. SHRI ASHOK ANANDRAO DESHMUKH :
SHRI RAJENDRA AGNIHOTRI :

Will the Minister of RAILWAYS be pleased to state:

(a) the target fixed for the revenue earning freight traffic by Railways during 1994-95;

(b) the actual performance against the target fixed as compared to the corresponding period of 1993-94;

(c) whether Railways have revised the target for the freight traffic;

(d) if so, the details thereof;

(e) the reasons which has brought this revision; and

(f) the steps taken by the Government to attract more freight traffic especially from the core sectors?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) 380.00 million tonne.

(b) April-January (In million tonne)

Actual Loading	Target	Actual Loading
1993-94	1994-95	1994-95
290.36	308.25	297.17
		(provisional)

(c) and (d). The target for the revenue earning freight traffic has been revised to 373.00 million tonne.

(e) Less offer of traffic from some core sectors of the economy.

(f) Based on the projections of freight traffic from different core sectors of the economy, a target of 398.00 million tonne of revenue earning freight traffic for 1995-96 has been fixed. Close interaction is maintained with user agencies for offer of traffic and innovative marketing strategies have been adopted wherever necessary.

Regional Diagnostic Research Stations

2104. DR. ASIM BALA : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of development programmes of Regional Diagnostic Research Stations of India Veterinary Research Institute (IVRI), Calcutta; and

(b) the reasons for delay in taking up the development programmes, if any?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Developmental programmes initiated at the Regional Station of IVRI, Calcutta relate to (i) provision of referral diagnostic services for control of livestock and poultry diseases. (ii) undertaking research on diseases of regional importance. (iii) strengthening the institutional capabilities.

(b) There has not been any delay in taking up the development programmes for the ongoing research activities.

Floriculture

2105. DR. MAHADEEPAK SINGH SHAKYA :
SHRI JAGMEET SINGH BRAR :

Will the Minister of AGRICULTURE be pleased to state :

(a) the total area of land under floriculture in the country at present;

(b) the approximate total quantum of floriculture at present in the country in comparison to the last three years;

(c) whether a major percentage of the produce gets wasted after cultivation without any proper utilisation due to no-availability of required facilities and proper basic facilities;

(d) if so, the percentage of flowers get wasted without any utilisation out of the total floriculture in the country;

(e) whether the Government have formulated any action plan during the previous years to provide basic facilities in this regard; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) The total area of land under floriculture in the country is 50351 ha (1992-93).

(b) Information for 1993-94 is not available. The figures of production for 1991-92 and 1992-93 are as under :

	1991-92	1992-93
(a) Traditional flowers	1,48,603 MT	2,06,681 MT

(b) Modern Out flowers	22 lakh No.	45.42 crores No.
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(c) Yes, Sir.

(d) No systematic survey has been made to ascertain the percentage of flowers getting wasted out of total production.

(e) Yes, Sir.

(f) The Government of India is implementing a Central Sector Scheme on Commercial Floriculture during the Eighth Plan. A Major component of this scheme is so establish Model Floriculture Centres at

nine selected locations where facilities of Post-Harvest Management will be created to reduce the wastage of flowers. It is also proposed to set up large Post-Harvest Handling Units in the Private Sector. In addition, National Horticulture Board provides assistance for setting up infrastructural facilities for post harvest handling of horticulture crops including flowers.

[English]

Public Records Act

2106. PROF. SAVITHRI LAKSHMANAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the progress regarding the framing of the statutory rules and regulations in respect of Public Records Act and Bill on Records of National Importance; and

(b) the time by which the Bill on Records of National Importance will be Introduced by the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Statutory rules in respect of the Public Records Act are in the final stages of preparation. As regards the Bill on Records of National Importance, it has been decided not to pursue the same as some of the provisions of the Public Records Act provide for regulating access, upkeep and deposit of records national importance in private custody.

(b) Does not arise.

Bio-Diversity Conservation

2107. SHRI SARAT PATTANAYAK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have formulated an action plan for bio-diversity conservation in the country;

(b) if so, the details thereof; and

(c) the funds earmarked therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b). The Government has initiated an exercise to formulate a National Action Plan for conservation of biological diversity, for which a core Group of experts comprising of officials from the concerned Ministries/ Departments, Government and non-Government agencies and scientists, has been constituted.

(c) No funds have been earmarked so far for this purpose.

Railway Production Units

2108. SHRI BASUDEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a proposal to corporatise the Railway Production Units;

(b) if so, the details thereof; and

(c) the benefits likely to be accrued to the Government by this?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

Cell to Redress Complaints

2109. SHRI RAM KRIPAL YADAV : Will the Minister of RAILWAYS be pleased to state;

(a) whether there is any effective machinery to redress the difficulties/complaints of the passengers;

(b) if so, the details thereof;

(c) whether the Government have contemplated to set up a separate cell in each metropolitan city to solve this problem; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) A full-fledged Public Grievance Redressal Machinery is already existing on the Zonal Railways as well as on the Divisions headed by the Additional General Managers and Additional Divisional Railway Managers, respectively. This Machinery ensures quick redressal of grievances received from different sections of public including Suburban Commuters. Public has access to these officers also for ventilating their grievances in person.

At all the major stations in the Metropolitan cities, Public Grievance Booths have been set up to attend to public grievances and to provide on the spot redressal. The Station Superintendents also oversee and ensure proper functioning of these booths. Suggestions for improving the Passenger Amenities are also solicited and efforts made to provide better facilities to the passengers. Passenger Association are given due representation in the DRUCCs/ZRUCCs.

(c) No, Sir.

(d) Does not arise.

[English]

Indian National Trust for Art and Culture

2110. SHRI RAJENDRA AGNIHOTRI :
SHRI ANKUSHRAO RAOSAHEB TOPE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the main objectives of Indian National Trust for Art and Cultural heritage;

(b) the amount of grant sanctioned and paid to the Trust during the last one year;

(c) the actual expenditure incurred by the trust during the above period;

(d) whether any report on the working of the Trust has been submitted to the Government; and

(e) if so, the action taken/proposed to be taken by the Government on the shortcomings pointed out in the report?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) The main objectives of the Trust are to create and stimulate an awareness among the public for the preservation of the cultural and natural heritage of India, to undertake measures for preservation and conservation of natural resources and cultural property, to acquire cultural property, to undertake public conservation projects, documentation of cultural and natural heritage, to promote the preservation of traditional art and crafts, to act as culture bank for providing financial, technical and intellectual assistance towards the preservation of cultural and natural resources, to extend and strengthen cooperation with provincial, national and regional and international organisations, etc.

(b) The Department of Culture has not released any grant to the Trust during the last one year.

(c) Does not arise.

(d) The Department of Culture has not received any such report.

(e) Does not arise.

Expansion and Development of Railway Station

2111. SHRI YELLAIAH NANDI : Will the Minister of RAILWAYS be pleased to state :

(a) the number of railway stations have been identified by the Government in Andhra Pradesh for expansion and development programme; and

(b) the time by which the work is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) 90.

(b) Works are in various stages of progress and their completion will depend upon availability of funds in future years.

Conservation of Sri Kodanda Ramaswamy Temples

2112. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the conservation work of Sri Kodanda Ramaswamy Temple, Vontimitla, Cadapha District, Andhra Pradesh has been taken up by Archaeological Survey of India;

(b) if so, the progress made so far and the amount spent thereon; and

(c) the time by which it is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) Structural repairs of Northern and Southern Gopura entrances and watertightening of the entire outer pillared cloister after the replacement of the missing roof slabs have been taken up with an estimate of Rs. 75,600. The expenditure incurred so far is Rs. 49,058.

(c) The work is expected to be completed shortly.

Loss Due to Pesticides

2113. SHRI BRAJA KISHORE TRIPATHY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether large number of farmers lose their lives due to pesticides poisoning while the country imports chemical pesticides worth crores of rupees;

(b) whether indiscriminate use of chemical pesticides has caused incalculable damage to every aspect of environment even as harmful organisms and their vectors are developing resistance to chemical pesticides; and

(c) if so, the details of the steps taken by the Government to substitute chemical pesticides by ecologically sound pest control technologies-biological control agents natural pesticides and eco-friendly chemicals?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). The chemical pesticides, whether imported/manufactured indigenously, being toxic in nature, if not used as per the recommended practices may cause pesticide poisoning to human beings and harm to environment. The indiscriminate/injudicious use of chemical pesticides may also cause development of resistance in pests/vectors towards chemical pesticides.

(c) Following steps are being taken to minimise the use of chemical pesticides:

- (1) The Government is implementing ecofriendly approach of Integrated Pest Management (IPM) for pest control which interalia focusses on adoption of suitable cultural and mechanical practices, conservation and augmentation of bio-control agents, use of need based pesticide as well as bio-pesticides and need based judicious use of chemical pesticides on the basis of economic threshold level of pests.

(2) It is proposed to open 4 new IPM Centres during VIII Plan to supplement the capacity of 26 existing CIPMCs to popularise IPM among the State Extension functionaries and farmers.

(3) A massive educational and training programme for farmers and State extension functionaries has been launched in collaboration with State departments of Agriculture in rice, cotton and other field crops. During 1994-95, about 1000 IPM Farmers Field Schools (FFSs) were set up. At each Farmers Field School 5 Agricultural Extension Officers (AEOs) and 30 farmers participated in the Practical Training held at the Farmers field once every week during the cropping season under the leadership of trained Subject-Matter-Specialist.

(4) For educating/training the farmers and AEOs, IPM manual as well as farmers field guides and posters have been published and distributed.

(5) Grants-in-Aid amounting to Rs. 360.00 lakhs has been released to various States/UTs. during 1994-95 for strengthening the bio-control laboratories.

Posts Reserved for SC/ST

2114. DR. AMRIT LAL KALIDAS PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of posts reserved for Scheduled Castes and Scheduled Tribes lying vacant in the Western Railway at present; and

(b) the reasons for not filling up of those vacancies so far?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Details about posts reserved for SC/STs lying vacant (shortfall) on Western Railway as on 21.3.1995 are given below :

Group	Recruitment		Promotion	
	SC	ST	SC	ST
'B'	No direct recruitment		2	12
'C'	129	113	508	318
'D'	31	103	Nil	Nil

(b) In case of promotional categories posts are lying vacant due to the following reasons :

(i) requisite number of SC/ST candidates not qualifying in the selection in spite of imparting proper pre-selection coaching;

(ii) non-availability of SC/ST candidates in the feeding grade;

(iii) adverse orders of courts/Central Administrative Tribunals particularly Central Administrative Tribunal, Bombay, regarding application of reservation in case of upgraded posts and fixation of seniority of Scheduled Casts and Scheduled Tribes;

(iv) vacancies being kept vacant for the empanelled SC/ST candidates so that they can be promoted on completion of two years of service;

(v) pending DAR cases;

In case of recruitment categories the position is as under:

(i) SC/ST candidates possessing requisite technical/educational qualification in the category of Stenographer, X-ray Technician, Pharmacist, Staff Nurse and other Paramedical staff are not available resulting in posts lying vacant;

(ii) Recruitments are in process with the Railway Recruitment Board(s).

Following steps have been taken for filling up the shortfall vacancies of SCs/STs:

(i) Those promotional category Gr. C and D posts where eligible SC/ST candidates are not forthcoming have been downgraded to the extent possible so that they may be filled up through direct recruitment;

(ii) Steps have been taken for filing Special Leave Petition in the Supreme Court against the Judgement dated 11.10.94 of Central Tribunal/Bombay.

(iii) Instructions have been issued to the Railways that with the personal approval of the General Managers, the two years service condition in the feeder categories for promotion to higher grades may be relaxed (except in the case of running categories), to the extent inescapable subject to the condition of minimum qualifying service of one year in the immediate lower grade.

(iv) Railway Recruitment Boards have been directed to make fresh attempts for filling up the reserved posts of Stenographers, Nurses, Pharmacists and other paramedical posts by SCs/STs to the extent of Western Railway's requirements.

(v) Permission has been granted for direct recruitment for 64 ST candidates in Group 'D' services.

(vi) Western Railway has been directed to conduct a Special Promotion Drive for wiping out the shortfall of 2 SC and 12 ST Group 'B' promotional posts.

Double Track

2115. SHRI TARIT BARAN TOPDAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose for a double track between Habra and Bongaon; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). A survey is being undertaken. Further action on the doubling of the Habra and Bongaon line will depend on the result of the survey.

Konkan Railway Project

2116. SHRI SUDHIR SAWANT : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering to accord preference to persons in employment whose lands have been acquired for Konkan Railway Project;

(b) if so, the details thereof; and

(c) whether there is any proposal to set up a separate recruitment board for the Corporation?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). Konkan Railway Corporation is following the policy of employment of one ward of a family whose land has been acquired, provided the acquisition of land has resulted in loss of the sole means of livelihood of the family.

(c) No, Sir.

[Translation]

Cultural Organisations

2117. DR. K.D. JESWANI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the proposals for financial assistance received from cultural organisations of Gujarat during last three years;

(b) the number of proposals approved so far and how many out of them are still pending;

(c) whether the Government have since released the amount of assistance sought for;

(d) if so, the details thereof; and

(e) if not, the reasons therefor and the time by which these grants are likely to be released?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (e). The information is being collected and will be laid on the Table of the House.

Railway Hospitals

2118. SHRI TEJ NARAYAN SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether cat-scan machines have been provided in the railway hospitals at zonal level;

(b) if not, the arrangements proposed for acquiring these machines; and

(c) the time by which these machines are likely to be acquired?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) and (c). Railways have made arrangements to get the C.T. Scan investigations done from the Government/Private Institutions on the bill system or reimbursements. The system is working satisfactorily and economically. There is no proposal to acquire the same at present.

[English]

Peacock Poaching

2119. SHRI ANANTRAO DESHMUKH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Peacock poaching in Sanjay Van" appeared in Times of India dated February 13, 1995;

(b) whether the Government are aware of indiscriminate hunting of peacocks and felling of trees in Sanjay Van in the capital;

(c) if so, the details thereof; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir. The news-item captioned, "Peacock poaching in Sanjay Van" has come to the notice of Government.

(b) As per the report of the Chief Wildlife Warden, Delhi, there is no indiscriminate killing of peacocks in Sanjay Van, although natural death and killing by predators cannot be ruled out. Indiscriminate felling of trees in Sanjay Van has not been confirmed by the State Government.

(c) Does not arise.

(d) The following steps are being taken by the Government to protect the national Bird in particular and wild animals in general.

(i) Peacock has been placed in Schedule I of the Wildlife (Protection) Act, 1972 thereby providing maximum legal protection to the species. Unauthorised hunting of species listed in Schedules of Wildlife (Protection) Act has been banned by law.

(ii) International trade in Endangered species of animals and articles made thereof is regulated under the provisions of the Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES).

(iii) A network of wildlife sanctuaries and national parks has been set up for conservation of wild flora and fauna.

(iv) Regional and sub-regional offices of wildlife preservation have been set up mostly at the main export centres of the country to prevent any illegal smuggling of wildlife.

(v) Raids are carried out by the Wildlife Authorities whenever information of illegal trading in wildlife reaches them.

(vi) Central Assistance is being provided to State/UT Governments for strengthening anti-poaching infrastructure and protecting wildlife populations and habitats, on request from the State/UT Governments.

(vii) Cooperation of Police, BSF, Coast Guard and Army is also taken in apprehending the poachers and illegal traders, whenever required.

(viii) There is a scheme for payment of reward to the informers, which among other things, helps in getting intelligence regarding smuggling of wildlife products.

New Variety of Rice

2120. DR. G.L. KANAUIA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government are aware of the news captioned, "Super Rice to Boost output by 25 per cent, published in the Hindustan Times dated November 3, 1994;

(b) whether International Rice Research Institute has developed super rice that can produce twenty-five per cent more grain;

(c) if so, the details thereof; and

(d) the steps being taken to develop this new variety of rice in the country?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) and (c). International Rice Research Institute is reported to be engaged in development of rice varieties with physiologically more efficient plant type that would yield 25 per cent more than the best dwarf high yielding varieties like IR-8. As per reports, such material are still in experimental stage and are yet to be released for general cultivation.

(d) India's research emphasis has been for continuing in the improvement of dwarf varieties with high level of resistance to biotic/abiotic stresses. For raising the yield level further, research priority is for

development of hybrid technology. India has succeeded in this effort resulting in the recent release of four hybrid varieties which yield a tonne more per hectare than the best available varieties.

Prices of Garlic

2121. SHRI SUSHIL CHANDRA VERMA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the retail price of garlic has been veering around rupees one hundred per kg. during the last eight months;

(b) if so, the factors responsible for it; and

(c) the steps taken by the Government to bring down its retail price to the tolerable limit?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) During the last eight months, the retail prices of garlic though comparatively high, rules below Rs. 100 per kg. However, the retail prices of garlic were quoted at Rs. 84 and Rs. 95 per kg. for the months of December, 94 and January, 95 respectively at Super Bazars, Delhi.

(b) Abnormal increase in the retail prices of garlic is attributed mainly to the imbalance between demand for and supply of the commodity and general inflationary trend in the economy.

(c) With a view to bringing down the retail prices to the tolerable limits, the Government continued to undertake the sale of garlic alongwith other vegetables at fixed prices through the retail outlets of National Dairy Development Board, National Agricultural Co-operative Marketing Federation and Super Bazars.

Railway Project

2122. SHRI HANNAN MOLLAH : Will the Minister of RAILWAYS be pleased to state :

(a) the time by which the Howrah-Amta Railway Project is likely to be completed; and

(b) the action taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). The line has already been opened from Howrah to Bargachia 24 kms.) Work on the remaining section from Bargachia to Amta is temporarily frozen due to constraint of resources and lower operational priority of this line. The work would be resumed when the fund position permits. Target date can only be fixed once the work is resumed.

Railway Network

2123. SHRI SUBRATA MUKHERJEE :
SHRI PURNA CHANDRA MALIK :

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are considering any

proposal to expand and improve railway network in West Bengal for development of industry and trade;

(b) if so, the details thereof;

(c) whether some of the lines need double track and electrification;

(d) if so, whether the Government identified those lines; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) The following New railway line and doubling projects are in progress in West Bengal, which on completion, will help in the overall development of the State:

I. New Lines :

- i. Lakshmikantapur-Namkhana
- ii. Howrah-Amta-Champadanga
- iii. Tamluk-Digha
- iv. Eklakhi-Balurghat

II. Doubling :

- i. Duttapukur-Habra
- ii. Sahibganj Link Cabin-New Farakka-Malda Town
- iii. Khana-Jhaptardal (Phase-I)
- iv. Jhaptardal-Guskara (Phase-II)
- v. Aluabari Road-krishanganj

New Doubling Works included in the 95-96 Budget

- i. Guskara-Bolpur (Phase-III)
- ii. Budge-Akra (Phase-I)

(c) Yes, Sir.

(d) The lines identified for doubling are as under:

- i. Khana-Sainthia
- ii. Andai-Sainthia

The lines identified for electrification are as under:

- i. Bandel-Katwa
- ii. Adra-Midnapur
- iii. Purulia-Kotshila
- iv. Kharagpur-Dantan

(e) Funds and materials as required are being provided to the Railway for completing these works in 95-96.

For electrification, work is in progress in Bandel-Katwa section. Work will be taken up on Adra-Midnapur and Purulia-Kotshila sections in 1995-96.

[Translation]

Job Opportunities

2124. SHRI LALL BABU RAI :
SHRI ARJUN SINGH YADAV :
SHRI SANTOSH KUMAR GANGWAR :

Will the Minister of RAILWAYS be pleased to state:

(a) whether the number of employees in North Eastern Railway and Northern Railway has been declining constantly and job opportunities in this zone are also reduced;

(b) if so, the number of employees retrenched during the last three years and the reasons therefor;

(c) the number of job opportunities generated during the last three years; and

(d) whether the Government propose to wind up the North Eastern Railways?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The number of employees in the last three years in Northern Railway and North Eastern Railway have been varying as detailed below :

YEAR	NORTHERN RAILWAY	NORTH EASTERN RAILWAY
1991-92	2,46,057	1,05,966
1992-93	2,52,105	1,04,084
1993-94	2,48,856	1,02,282

Direct employment opportunities in the Railways are created by opening new lines/sections, opening of new production units and facilities for maintenance of rolling stock infrastructure. However, phasing out of obsolete technology and introduction of modern technology results in reduction of unskilled labour. To ensure overall growth of employment, indirect employment opportunities are being enhanced by gauge conversion, purchase of material, equipment, machinery and plant from outside agencies. Railways have also set up subsidiary organisations such as Indian Railway Construction Company Limited, (IRCON), Container Corporation, etc. which provide direct and indirect employment. Introduction of schemes like BOLT (Build, Operate, Lease and Transfer) will also result in increased scope for Railway oriented employment.

These developments would result in significant growth in the employment opportunities.

(b) No employee has been retrenched during the last three years on Northern Railway and North Eastern Railway.

(c) Generation of more jobs depend on the operational and business opportunity. Accordingly a total of about 21,508 staff was recruited in North Eastern and Northern Railways, during the period 31.3.91 to 31.3.94.

(d) No. Sir.

Use of Coal

2125. SHRI DHARMANNA MONDAYYA SADUL
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether developed countries of the world have asked India and other developing countries to stop use of coal for environmental purpose; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):
(a) No, Sir, Government is unaware of any such move.

(b) The question does not arise.

Butterflies and Moths

2126. KUMARI SUSHILA TIRIYA :
SHRI SURENDRA PAL PATHAK :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of species of butterflies and moths which are included in the schedules of the wildlife (Protection) Act, 1972;

(b) whether these butterflies are facing extinction;

(c) if so, the reasons therefor; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):
(a) The names of the species of butterflies and moths (total 471 nos) which are included in the schedules of the wildlife (Protection) Act, 1972 are given in the Statement attached (Schedule I-128 nos. and Schedule II Part II - 323 nos. Schedule IV 20 nos.)

(b) and (c). The species of butterflies and moths included in the schedules of wildlife (Protection) Act are threatened with extinction unless protected. The reasons for the threat of extinction include, *inter alia*, fragmentation and degradation of their habitats, reduction of breeding areas, and hunting (Collection).

(d) The steps taken by the Government to protect these species include :

(i) Unauthorised hunting of species listed in Schedules of wildlife (Protection) Act has been banned by law.

(ii) International Trade in Endangered species of animals and articles made thereof is regulated under the provisions of the Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES).

(iii) A network of wildlife sanctuaries and national

parks has been set up for conservation of wild flora and fauna.

(iv) Regional and sub-regional offices of wildlife preservation have been set up mostly at the main export centres of the country to prevent any illegal smuggling of wildlife.

(v) Raids are carried out by the wildlife

Authorities whenever information of illegal trading in wildlife reaches them.

(vi) Central Assistance is being provided to State/UT Governments for strengthening anti-poaching infrastructure and protecting wildlife populations and habitats, on request from the State/UT Governments.

STATEMENT

List of Butterflies and Moths included in the Schedule of Wildlife (Protection) Act, 1992

SCHEDULE I PART IV

Family Amatusidae

Discophora deo deo

Discophora sondaica muscina

Faunis faunula faunuloides

Family Danaidae

Danaus gautama gautamoides

Euploea crameri niceviclleii

Euploea midamus roepstorfti

Family Lycaenidae

Allotinus drumila

Allotinus fabius penormis

Amblopala avidiena

Amblypodia ace arata

Amblypodia alea constanceae

Amblypodia ammon ariel

Amblypodia arvina ardea

Amblypodia asopia

Amblypodia comica

Amblypodia opalina

Biduanda melisa cyana

Amblypodia zeta

Callophyrs leechii

Castalius rosimon alarbus

Charana cepheis

Chliria othona

Deudpryx epijarbas amatus

Everes moorei

Gerydus biggsii

Gerydus symethus diopeithes

Heliophorus hybrida

Horaga albimacula

Jamides ferrari

Liphyna brassolis

Listeria dudgeni

Logania Watsoniana subfasciate

Lycaenopsis binghami

Lycaenopsis haraldu ananga

Lycaenopsis purpa prominens

Lycaenopsis quadriplaga doherityi

Common English name

Duffer, banded

Duffer, common

Pallid fauna

Tigers

Crow, spotted black

Crow, blue spotted

Darkie, crenulate/great

Angled darkie

Hairstreak, Chinese

Leaf blue

Rosy oakblue

Malayan bush blue

Purple brown tailless oakblue

Plain tailless oakblue

Comic oakblue

Opal oakblue

Blue posy

Andaman tailless oakblue

Hairstrak, ferruginous

Pierrot, common

Mandarin bluen Chahar

Tit, orchid

Comelian, scarce

Cupid, Moore's

Bigg's brownie

Great brownie

Sapphires

Onyxes

Caeruleans

Butterfly, moth

Lister's hairstreak

Mottle, Watson's

Hedge blue

Hedge Blue, felder's

Common hedge blue

Naga hedge blue

Nacaduba noreia hamp sonii
Polymmatous orbitulus leela
Pratap icetas mishmia
Simiskina phalena harterti
Sinthus virgo
Spindasis elwesi
Spindasis rukmini
Stymonidia mackwoodi
Tajuria ister
Tajuria luculentus nela
Tajuria yajna yajna
Thecla ataxus zulla
Thecla bieti menlera
Thecla lethia
Thecla paona
Thecla pavo
Virachola smilis

Family Nymphalidae

Apatura ulupi ulupi
Argynnis hegemony
Calinaga buddha
Charaxes durnfordi nicholi
Chirochroa fasciata
Diagora nicevillei
Dilipa morgiana
Doleschallia bisaltide andamana
Eriboea moori sandakanus
Eriboea schreiberi
Eulaceura manipurensis
Euthalia durga spelendens
Euthalia iva
Euthalia khama curvifascia
Euthalia telchinia
Helcyra hemina
Hypolimnas missipus
Limenitis austenia purpurascens
Limenitis zulema
Melitaea shandura
Neptis antilope
Neptis aspasia
Neptis columella kankena
Neptis cydippe kirbariensis
Neptis ebusa
Neptis jumbah binghami
Neptis manasa
Neptis nyctens
Neptis poona
Neptis sankara
Panthoporia jina jina

Lineblue, white-tipped
 Greenish mountain blue
 Royal, dark blue
 Brilliant, broadlanded
 Spark, pale
 Silverline, Elwes's
 Silverline, khaki
 Hairstreak, Mackwood's
 Royal, uncertain
 Royal, Chinese
 Royal, Chestnut and black
 Wonderful hairstreak
 Indian purple hairstreak
 Watson's hairstreak
 Paona hairstreak
 Peacock hairstreak
 Guava blues

Emperor, tawny
 Silver-washed, fritillary
 Freak
 Rajah, chestnut
 Yeomen
 Siren, scarce
 Emperor, golden
 Autumn leaf
 Malayan nawab
 Blue nawab
 Emperor, Tytler's
 Baxons/Counts/Duchesses
 Duke, grand
 Duke, Naga
 Baron, blue
 Emperor, white
 Eggfly, danaid
 Commodore, grey
 Admirals
 Fritillaries/Silverstripes
 Sailer, variegated
 Sailer, great hockey-stick
 Sailer, short-banded
 Sailer, chinese yellow
 Sailer, lascar
 Sailer, chestnut-streaked
 Sailer, pale hockey-stick
 Sailer, hockey-stick
 Lascar, Tytler's
 Sailer, broad-banded
 Bhutan sergeant

Panthoporia reta moorei
 Prothoe franckii regalis
 Sasakia funebris
 Sephisia chandra
 Symbrenthia silana
 Venessa antiopa yednula

Family Papilionidae

Chilasa clytia clytia f. commixtus
 Papillio elephenor
 Papillio liomedon
 Parnassius aeco geminifer
 Parnassius delphius
 Parnassius hanningtoni
 Parnassius imperator augustus
 Parnassius stoliczkanus
 Polydorus coonsambilanga
 Polydorus crassipes
 Polydorus hector
 Polydorus nevilli
 Polydorus plutonius pemberton
 Polydorus polla

Family Pieridae

Aporia harrietae harrietae
 Baltia butleri sikkima
 Colias colias thrasibulus
 Colias dubi
 Delias sanaea
 Pieris krueperi devta

Family Satyriidae

Coelites nothis adamsoni
 Cyllogenes janetae
 Elymnias peali
 Elymnias penanga philansis
 Erabia annada annada
 Erabia narasingha narasingha
 Lethe, distans
 Lethe dura gammiee
 Lethe europa tamuna
 Lethe gemina gafuri
 Lethe guluihal guluihal
 Lethe margaritae
 Lethe ocellata lyncus
 Lethe ramadeva
 Lethe satyabati
 Mycalesis orseis nawtilus
 Parargemenava maeroides
 Yothima dohertyi Persimilis

Malay staff sergeant
 Begum, blue
 Empress
 Courtier, eastern
 Jester, scarce
 Admirables

Common mime
 Spangle, yellow-crested
 Swallowtail, Malabar banded
 Apollo
 Banded Apollo
 Hannington's apollo
 Imperials apollo
 Ladakh banded apollo
 Common clubtail
 Black windmill
 Crimson rose
 Nevill's windmill
 Chinese windmill
 Deniceylle's windmill

Black veins
 White butterfly
 Clouded yellows
 Dwarf clouded yellow
 Jezebel, pale
 Butterfly cabbage/white II

Cat's eye, scarce
 Evening brown, scarce
 Palmfly, Peal's
 Palmfly, painted
 Argus, ringed
 Argus, mottled
 Forester, scarce red
 Lilacfork, scarce
 Bamboo tree brown
 Tytler's tree brown
 Forester, dull
 Tree brown, Bhutan
 Mystic, dismal
 Silverstripe, single
 Forester, pallid
 Bushbrown, purple
 Wall dark
 Five ring, great

SCHEDULE II PART II

Family Chrysomelidae

Acrpocrypta rotundata
Bimala indica
Clitea indica
Gopala pita
Griva cyanipennis
Nisotra cardoni
Nisotra madurensis
Nisotra nigripennis
Nisotra semicoerulea
Nisotra striatipennis
Nonarthra patkaia
Psylliodes plana
Psylliodes shira
Sebaethe cervina
Sebaethe patkaia
Sphaeroderma brevicorne

Family Cucujidae

Carinophloeus raffrayi
Cucujus bicolor
Cucujus grouvelle
Cucujus imperialis
Heterojinus semilactaneus
Laemophloeus belli
Laemophloeus incertus
Pediacus rufipes

Family Amathusidae

Aemona amathusia amathusia
Amathusia philippus andamanicus
Amathusia amythaonam
Discophora deo deodoides
Discophora lepida lepida
Discophora timora andamanensis
Enispe cycnus
Faunis sumeas assama
Sticopthalma nourmahal
Thauria aliris amplifascia

Family Danaidae

Euploea melanoleuca
Euploea midamus rogenhoferi

Family Hesperidae

Baoris philippina

Bebasa sena

Halpe homolea

Family Lycaenidae

Allotinus subviolaceus manychus
Amblypodia aberrans
Amblypodia aenea
Amblypodia agaba aurelia
Amblypodia agrata
Amblypodia alesia
Amblypodia apidanus ahamus
Amblypodia areste areste
Amblypodia bazaloides
Amblypodia camdeo
Amblypodia clisi
Amblypodia fulla ignara
Amblypodia ganesa watsoni
Amblypodia paraganesa zephpreeta
Amblypodia paralea
Amblypodia silhetensis
Amblypodia suffusa suffusa
Amblypodia yendava
Apharitis tilacinus
Araotes lapithis
Artipe eryx
Bindahara phocides
Bothrinia chennellii
Castalius roxus manluena
Catapoecilma delicatum
Catapoecilma elegans myositina
Charana jalindra
Cheriterlla truncipennis
Chliaria kina
Deudoryx hypargyria gaetulia
Enchrysops onejus
Everes kalaroi
Heliphorus androcles moorei
Horaga onyx
Horaga viola
Hypolycaena nilgirica
Hypolycaena thecloides nicobarica
Iraota rochana boswelliana
Jamides alectokandulana
Jamides celeodus pura

Jamides kankena
 Lampides boeticus
 Lilacea albocaerulea
 Lilacea atroguttata
 Lilacea lilacea
 Lilacea melaena
 Lilacea minims
 Logania massalia
 Lycaenesthes lycaenina
 Mahathala ameria
 Mahathala atkinsoni
 Magisba malaya presbyter
 Nacaduba aluta coelestis
 Nacaduba ancyra aberrans
 Nacaduba dubiosa fulva
 Nacaduba helicon
 Nacaduba hermus major
 Nacaduba pactolus
 Neucheritra febronia
 Niphanda cymbia
 Orthomiella pontis
 Pithecops fulgens
 Polymmatius devanica devanica
 Polymmatius metallica metallica
 Polymmatius orbitulus jaloka
 Polymmatius yeonghusbandi
 Poritia erycinoides elisei
 Poritia hewitsoni
 Poritia plusrata geta
 Pratapa bholes
 Pratapa blanka
 Pratapa deva
 Pratapa icetes
 Rapala buxaria
 Rapala chandrana chandrana
 Rapala nasala
 Rapala refulgens
 Rapala yupida
 Rapala scintilla
 Rapala ophinx ophinx
 Rapala varuna
 Spindasis elima elima

Epindasis lohita
 Spindasis nipalicus
 Suasa lisides
 Surendra todara
 Tajuria albiplaga
 Tajuria cippus cippus
 Tajuria culta
 Tajuria diaeus
 Tajuria illurgoodes
 Tajuria illurgis
 Tajuria jangala andamanica
 Tajuria melastigma
 Tajuria sebonga
 Tajuria thydia
 Tajuria yajna istroides
 Tarucus callinara
 Tarucus dharta
 Thaduka multicaudata kanara
 Thecla ataxus ataxus
 Thecla bitei
 Thecla icana
 Thecla jakamensis
 Thecla kabrea
 Thecla khasia
 Thecla kirbariensis
 Thecla suroia
 Thecla syla assamica
 Rapala rubida
 Thecla vittata
 Thecla ziba
 Thecla zoa
 Una usta
 Yasoda tripunctata
Family Nymphalidae
 Adoltas cyanipardus
 Adolias dirtea
 Adolias khasiana
 Apatura chevana
 Apatura parvata
 Apatura sordida
 Apatura ulupi florenciae
 Argynnis edippe pallida

Argynnis altissima
Argynnis clara clara
Argynnis pales horla
Atella Iscippe
Calinaga buddha brahaman
Charaxes aristogiton
Charaxes fabius sulphureus
Charaxes nabruba
Charaxes marmax
Charexes polyxena heman
Chersonesia rahria arahrioides
Cyrestis cocles
Diagora persimilis
Doleschallia bisaltide malabaric
Eriboea athamas andamanicus
Eriboea delphis
Eriboea dolon
Eriboea lissainei
Euripus consimilis
Eirupus halitherses
Euthalia anosia
Euthalia cocytus
Euthalia duda
Euthalia durga durga
Euthalia evalina landabilis
Euthalia franciae
Euthalia gauda acontius
Euthalia lepidea
Euthalia merta eriphylea
Euthalia nara nara
Euthalia patala taoana
Euthalia teuta
Herona marathus andamana
Hypolimnas missipus
Hypolimnas polynice birmana
Kallima albofasciata
Kallima alompورا
Kallima philarchus horsfieldii
Limenitis austenia austenia
Limenitis damava
Limenitis dudu
Melitaea robertsi lutko

Neptis ananta
Neptis anjana nashona
Neptis aurelia
Neptis magadha khasiana
Neptis nandina hamsoni
Neptis narayana
Neptis radha radha
Neptis soma
Neptis ziada
Neurosigma doubledayi doubledayi
Pantoporia asura asura
Pantoporia kanwa phorkys
Pantoporia larymna siamensis
Pantoporia pravara acutipemnis
Pantoporia ranga
Parthenos sylvia
Penthema lisarda
Symbrenthia niphanda
Vanessa egea agnicula
Vanessa lalburn
Vanessa polychloros fervida
Vanessa prarsoides dohertyi
Vanessa urticae rizama
Family Papilionidae
Bhutanitis liderdalii
Chilasa epycides epycides
Chilasa paradoxa telearchus
Chilasa slateri slateri
Graphium aristeus anticrates
Graphium aryscles arycles
Graphium eurypylus macronius
Graphium evemon albociliates
Graphium gyas gyas
Graphium megarus megarus
Papilio bootes
Papilio buddha
Papilio fuscus andamanicus
Papilio machaon verityi
Papilio mayo
Parnassius charltonius charltonius
Parnassius epaphus hillensis
Parnassius jacquemonti jacquemonti

Polydorus latreillei kabruna

Polydorus plutonius tytleri

Teinopalpus imperialis imperialis

Family Pieridae

Aporia nabellica

Appias albina daráda

Appias indra shiva

Appias lyncida latifasciata

Appias wardica

Baltia butleri butleri

Cepora nadian remba

Cepora nerissa dapha

Colias eocandica hinducucica

Colias eogene

Colias ladakensis

Colias stoliczkana miranda

Delias lativitta

Dercas lycorias

Euchloe charinia lucilla

Eurema andersoni ormistoni

Metaporia agathon

Pieris deota

Pontia chloridice alpina

Saletara panda chrysaea

Valeria avatar avatar

Family Satyridae

Aulocera brahminus

Cyllogenes suradeva

Elymnias melilas milamba

Elymnias vasudeva

Erebia annada suroia

Erebia hygriva

Erebia kalinda kalinda

Erebia manii manii

Erebia seanda opima

Erites falcipennis

Hipparchis heydenreichi shandura

Lethe atkinsoni

Lethe baladeva

Lethe brisanda

Lethe goalpara goalpara

Lethe insana insana

Lethe jalaurida

Lethe kabrua

Lethe latiaris latiaris

Lethe moelleri moelleri

Lethe naga naga

Lethe nicetella

Lethe pulaha

Lethe scanda

Lethe serbonis

Lethe siderea

Lethe sinorix

Lethe tristigmata

Lethe violaceodicta kanjupkula

Lethe visrava

Lethe yama

Maniola davendra davendra

Melanitis zitanius

Mycalesis adamsoni

Mycalesis anaxias

Mycalesis botama chamba

Mycalesis heri

Mycalesis lepcha bethami

Mycalesis malsarida

Mycalesis misenus

Mycalesis mestra

Mycalesis mystes

Mycalesis suavolens

Neorina hilda

Neorina patria westwoodii

Oeneis buddha guruhwalica

Parantirrhoea marshali

Parage maerula maefula

Ragadia crisilda crito

Rhagicera sttricus kabrua

Ypthima bolanica

Ypthima lycus lycus

Ypthima mathora mathora

Ypthima similis affectata

Zipotis saitis

SCHEDULE IV

Family Danaidae

Euploea core simulatrix

Euploea crassa

Euploea dioeletianus ramsahai

Euploea mulciber

Family Hesperidae

Baoris farri

Hasora vitta

Hyarotis adrastus

Oriens concinna

Pelopidas assamensis

Pelopidas sinensis

Polytrema discreta

Polytrema rubicans

Thoressa horiorea

Family Lycaenidae

Tarucus ananda

Family Nymphalidae

Eiuthaia lubentina

Family Pieridae

Appias agathon ariaca

Appias libythea

Appias nero galba

Prioneris sita

Derailment

2127. PROF. K.V. THOMAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether there was a derailment of Vanchind Express on 2.3.95;

(b) if so, what was the reason for the derailment;

(c) the number of persons killed and injured therein;

(d) the details of compensation paid to victims; and

(e) the steps taken to prevent such accidents?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir. On 1.3.95 at about 21.03. hrs. train engine and 4 coaches of train No. 6304 Up Trivandrum-Ernakulam Vanchinad Express derailed between Tripunnitira and Ernakulam Jn. stations of Trivandrum division of Southern Railway.

(b) This accident is being enquired into and the report is awaited.

(c) None was either injured or killed.

(d) Does not arise.

(e) The following are some of the safety measures taken to check accidents, including derailments :

- (i) Nearly 17,000 drivers with less than 10 years' active driving service have been specially screened and deficient drivers given out-of-course crash training.
- (ii) 40,000 station staff have also been subjected to an out-of-course screening and deficient staff were imparted non-scheduled safety training.
- (iii) Regular counselling of staff is done to prevent accidents.
- (iv) Stringent action to the extent of 'dismissal' or 'removal' from service is being imposed on staff causing serious train accidents.
- (v) The elimination of collisions has been made as one of the mission areas for the General Managers of the Railways.
- (vi) Nearly 60,000 of staff attended Safety Camps and refresher training courses during the last one year.

Assessment of Project Tiger

2128. SHRI BIJOY KRISHNA HANDIQUE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any assessment of the operation of the Project Tiger has been made;

(b) if so, the details thereof; and

(c) the measures taken by the Government so far to meet the major constraints faced therein?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (c). The Ministry has constituted a Committee in October, 1994 under the Chairmanship of Shri J.J. Dutta to have a look at the project in its totality to carry out evaluation and suggest ways and means for the project to be more meaningful and result oriented. The Committee has been requested to submit its report by 30th April, 1995.

[Translation]

New Railway Line

2129. SHRI SURYA NARAIN YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are contemplating to lay a new railway line between Pratapganj and Birpur railway stations in Eastern Railway;

(b) if so, whether land has been acquired for this purpose; and

(c) the time by which it is likely to start?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) to (c). Do not arise.

[English]

Wheel and Axle Plant At Rourkela

2130. SHRI GOPI NATH GAJAPATHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal to set up a Wheel and Axle Plant and Coach Building factory at Rourkela;

(b) if so, the details thereof;

(c) the time by which decision is likely to be taken thereon; and

(d) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) to (d). Do not arise.

[Translation]

Sugar Mills

2131. SHRI CHINMAYANAND SWAMI : Will the Minister of FOOD be pleased to state :

(a) whether a large number of sugar mills are running in losses and are not able to pay even salaries to their workers;

(b) if so, the details thereof;

(c) whether the Government are contemplating to provide any financial assistance to these mills with a view to streamline their functioning; and

(d) if so, the assistance provided during each of the last three years, State-wise?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). Central Government does not maintain profit and loss accounts in respect of sugar mills.

(c) and (d). Sugar Mills have to themselves prepare schemes for rehabilitation/modernisation and get them approved by BIFR/participating agencies. Financial assistance is also available from the Sugar Development Fund (SDF) at a concessional rate of interest for such rehabilitation/modernisation schemes, subject to their fulfilling the conditions laid down.

[English]

Minority Status Schools

2132. SHRI PIUS TIRKEY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names and other details of the schools in Delhi, affiliated to Secondary Board of Secondary Education and I.C.S.E. Courses with Minority Status;

(b) details of the criterion laid down by the Government for the recognition of an institute as a minority institution; and

(c) the steps taken by the Government to ensure that these institutions follow and maintain the stipulated requirements?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) The list of schools having Minority Status in Delhi as furnished by the Government of National Capital Territory of Delhi (Directorate of Education) is given in the attached Statement. All the schools mentioned in the list are affiliated to the Central Board of Secondary Education (CBSE) except Frank Anthony Public School, Lajpat Nagar-IV, New Delhi, which is affiliated to the Council for the Indian School Certificate Examinations.

(b) As per section 2(o) of The Delhi School Education Act, 1973, "Minority school" means a school established and administered by a minority having the right to do so under clause(1) of article 30 of the Constitution.

(c) As per information received from the Directorate of education, Government of National Capital Territory of Delhi, The Delhi School Education Act, 1973 and Delhi School Education Rules, 1973 provide for enough safeguards to ensure that a school recognised by the Appropriate Authority fulfils the various conditions and requirements of recognition stipulated in the above mentioned Act and Rules.

STATEMENT

List of Schools Having Minority Status in Delhi

DISTRICT WEST

1. Kalgidhar Khalsa Sr. Sec. School, Subhash Ngr.
2. St. Sophia Sr. Sec. School, A-2, Paschim Vihar.
3. St. Sophia Sr. Sec. School, D-23, Kirti Ngr.
4. Khalsa National Public school, Kirti Ngr.
5. S.S. Mota Singh Public school, Guru Harkrishan Ngr.
6. Neo Convent Public School, GH-2, Paschim Vihar.
7. Guru Harkrishan Public School, Punjabi Bagh.
8. Bhai Biba Singh Sr. Sec. School, Moti Ngr.
9. Guru Nanak Public School, Rajouri Gdn.
10. Guru Nanak Public School, Moti Ngr.
11. Bhai Joga Singh Khalsa Girls School, East Patel Ngr.
12. A.E.S. School Parshad Ngr.
13. Sri Guru Arjun Dev School, Shadikham Pur.

14. Faith Academy, Prasad Ngr.
15. St. Mary Public School, West Patel Ngr.
16. Kalgidhar National Public School, Inderpuri.
17. Shri Guru Nanak K.G.S.S.S., Delhi Cantt.
18. Mt. St. Mary School, Delhi Cantt.
19. Lordo Convent School, Delhi Cantt.
20. St. Martin Diocessar School, Delhi Cantt.
21. Delhi Jain Public School, Palam.
22. Andhra Educational Society, Janakpuri.
23. D.T.E.A. Janakpuri.
24. S.S. Mota Singh, Janakpuri.
25. Sukho Khalsa S.S.S., Janakpuri.
26. Guru Harkrishan Public School, Fateh Nagar.
27. St. Francies, Janakpuri.
28. Kerala School, Vikasपुरी.
29. St. Cecilia, Vikasपुरी.
30. Holy Cross, Najafgarh.
31. Holy Child School, Tagore Gdn.
32. Shaheed S.S.M. School Mansarover Gdn.

DISTRICT NORTH

33. S.S.L.T. Gujrati S.S.S., Raj Niwas Marg.
34. Delhi United Christian S.S.S., Raj Niwas Marg.
35. Bengali Boys S.S.S., Civil Lines.
36. Guru Nanak S.S.S., Shakti Ngr.
37. Butler Memorial S.S.S., Tis Hazari.
38. B.M. Ganga S.S.S., Raj Niwas Marg.
39. Victoria Girls S.S.S., R.N. Marg.
40. St. Xaviers S.S.S., R.N. Marg.
41. St. Johns School, Khera Khurd.
42. Mount Fort School, Ashok Vihar.
43. St. Xaviers School, Samai Pur.
44. Apex School, Sant Ngr.

DISTRICT EAST

45. Taxila S.S., School, Jyoti Colony.
46. Guru Harkrishan S.S., School, Jyoti Colony.
47. Dasmesh Public S.S., School, Vivek Vihar.
48. Ryan International Public Sec. School, Hargovind Enclave.
49. Jain Boys Sec. School, Shahdara.
50. Vanasthali Public Sr. Sec. School, Patpar Ganj.
51. Vardhman Shiksha Niketan Sec. School, Laxmi Ngr.
52. Guru Nanak Girls S.S., School, Gandhi Ngr.

DISTRICT CENTRAL

53. Muni Maya Ram Jain Public School, Pitam Pura.
54. Fatehpuri Muslim S.S.S., Fatehpuri.
55. Hazrul Islam Sec. School, Dharampura.
56. Jain Skt. Comm. S.S.S., Dharam Pura.
57. SGTB Girls S.S.S., Sis Ganj.
58. Jain Girls S.S.S., Dharam Pura.
59. SSK Khalsa S.S.S., Daryaganj.
60. Anglo Arabie S.S.S., Daryaganj.
61. Hakim Ajmal Khan Sec. School., Daryaganj.
62. Francis S.S.S., Daryaganj.
63. Guru Nanak Mc. School, Delhi.
64. Andhra S.S.S., Rouse Avenue.
65. Queen Mary's Tis Hazari.
66. Shafiq Mem S.S.S., Bara Hindu Rao.
67. Queen Boys S.S.S., Shahi Idgah.
68. Guru Nanak Khalsa S.S.S., Ahata Kidara.
69. LD Jain (G) Sadar Bazar.
70. Jera Lal Jain S.S.S., Sadar Bazar.
71. SGTB (B) Dev Ngr.
72. SGTB (G) Dev Ngr.
73. Pindi Gheb Khalsa S.S. Dariba Kalan.
74. Akali Baba Phoola Singh Khalsa S.S.S., Rajinder Ngr.

DISTRICT SOUTH

75. SES Baba Nebraj Sr. Sec. School, Lajpat Ngr. New Delhi.
76. Sri Guru Singh Sabha, Sec. School, Lajpat Ngr.
77. New Horizon School, North of Humayun Tomb, New Delhi.
78. KES Sr. Sec. School, Canning Road, New Delhi.
79. Guru Harkrishan Public School, Purana Quila, New Delhi.
80. S.G.T.B. (Khalsa) Girls Sr. Sec. School, Aliganj, New Delhi.
81. Delhi Kannada Sr. Sec. School, Lodhi Eastate, New Delhi.
82. D.T.E.A. Sr. Sec. School Lodhi Eastate.
83. Rai Sinha Bengali School.
84. Guru Harkrishan Public School.
85. S.S. Khalsa Sr. Sec. School.
86. Frank Anthony Public School.
87. Noterdam School.

88. Andhra Education Society.
89. St. Anthony (Co-Edn) Safdarjung Development Area.
90. Father Agnol School, D-15, NDSE Part-II, New Delhi.
91. DTEA Sr. Sec. School Laxmi Bai Nagar, New Delhi.
92. Jain Girls Sec. School, Green Park Extn. New Delhi.
93. Khalsa Middle School, Sarojini Nagar, New Delhi.
94. Carmel Convent School, Chankya Puri
95. St. Mary Public School, Safdarjung Enclave, New Delhi.
96. Holy Child, Vasant Vihar.
97. Guru Harkrishan Public School, Vasant Vihar.
98. St. Paul School, Safdarjung Development Area.
99. Ryan International, Vasant Kunj.

Electrification

2133. SHRI K. MURALEE DHARAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal for electrification of Kochi-Erode Railway Line; .

(b) if so, the details thereof; and

(c) the time by which the electrification of Kochi-Erode Railway Line is likely to start and complete?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) and (c). The work of electrification of Erode-Palghat-Ernakulam including Cochin Harbour Terminus is in progress and is targetted for completion by March, 1998 subject to availability of resources.

[Translation]

Land Under Horticulture/Foodgrains Cultivation

2134. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the total area under cultivation of food-grains and horticulture in Maharashtra, respectively; and

(b) the number of farmers engaged in the production of these crops, separately?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) The total area under cultivation of foodgrains and horticulture in Maharashtra State during 1991-92 (latest available) is 13263 and 429 thousand hectares respectively.

(b) The data on number of farmers engaged in the production of foodgrains and horticulture crops, separately, are not available. However, according to 1991 Census, the number of operations holdings in Maharashtra State was 94.70 lakh.

Coaches and Engines

2135. SHRI DATTA MEGHE : Will the Minister of RAILWAYS be pleased to state :

(a) the number of coaches and engines manufactured in the country every years;

(b) whether these are in accordance with the demand; and

(c) if not, details of the steps being taken by the Government to improve the dilapidated condition of the coaches in most of the trains?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The total number of coaches and Locomotives (elect and diesel) manufactured in the country during the last 3 years is as under :

	1991-92	1992-93	1993-94
Coaches	2248	2454	2205
Locomotives	322	318	304

(b) Yes, Sir.

(c) Does not arise.

[English]

Vending Stalls

2136. SHRI RAM NAIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether the proposal to hand over vending stalls on stations and famous hotels to private contractors has been implemented; and

(b) if so, the details thereof and the number of such contracts given during the last one year?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) As per extant policy all new catering/vending units are being awarded to reputed and professional caterers in the private sector.

(b) The information is being collected and will be laid on the Table of the Sabha.

NCDC Assistance to State Co-Operative Projects

2137. SHRI R. SURENDER REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the financial assistance extended by the National Co-operative Development Corporation (NCDC) for the co-operative development programmes/projects in various States during the last three years;

(b) whether NCDC has any proposal to extend more financial assistance to Andhra Pradesh and Karnataka for implementing co-operative development programmes/projects in Agriculture and allied sectors during the coming years; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) State-wise release of funds made by National Co-operative Development Corporation (NCDC) for the various co-operative development programmes during 1991-92, 1992-93 and 1993-94 are given in the Statement attached.

(b) and (c). The National Co-operative Development

Corporation (NCDC) allocates financial assistance for development of various activities through co-operatives in the country on the basis of project proposals received from the State Governments and keeping in view the budgetary resources. The provisional allocations, for Andhra Pradesh and Karnataka for 1994-95 are Rs. 1668.38 lakh and Rs. 2678.40 lakh respectively. Allocations for coming years will depend upon budgetary resources and requirements of the State.

STATEMENT

State-wise Release of Funds Made by NCDC

(Rs. in lakhs)

S. No.	State/Union Territory	Financial Assistance		
		1991-92	1992-93	1993-94
1.	Andhra Pradesh	1650.521	1229.031	1061.894
2.	Assam	298.406	838.426	21.837
3.	Bihar	638.809	465.796	547.336
4.	Gujarat	553.461	518.590	375.558
5.	Haryana	312.795	137.233	217.820
6.	Himachal Pradesh	343.579	424.163	411.534
7.	Jammu and Kashmir	132.990	149.704	15.346
8.	Karnataka	3963.968	3186.457	1562.837
9.	Kerala	2566.028	900.170	2317.585
10.	Madhya Pradesh	3901.978	2799.381	2074.821
11.	Maharashtra	9510.195	7044.927	5915.366
12.	Manipur	209.597	210.437	35.237
13.	Meghalaya	18.671	28.478	14.215
14.	Nagaland	132.146	32.077	277.857
15.	Orissa	627.684	561.333	854.630
16.	Punjab	1389.607	1278.972	1377.509
17.	Rajasthan	2616.742	4360.963	2275.232
18.	Sikkim	3.300	0.000	82.360
19.	Tamil Nadu	806.694	4090.898	6349.753
20.	Tripura	58.035	49.597	41.511
21.	Uttar Pradesh	1998.482	3651.653	583.917
22.	West Bengal	648.272	910.752	766.979
23.	Mizoram	14.290	29.024	178.861
24.	Goa	20.00	-	-
25.	Arunachal Pradesh	-	-	3.200
26.	Andaman and Nicobar Islands	8.540	-	-
27.	Diu	7.757	-	-
TOTAL		32432.547	32934.062	27364.015

Pollution Control

2138. DR. VISWANATHAM KANITHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the targeted results after introduction of pollution control boards at State level;

(b) the fresh challenges in the matter after the introduction of liberalisation of industry; and

(c) the plans to cope up with the tasks?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) The State Governments and the Union Territories

have established Pollution Control Boards/Committees with a central office and regional laboratories. The main targets achieved include the following :

- (i) Effluent and emission standards have been notified for polluting industries.
- (ii) In order to take priority action for the control of environmental pollution, the Government in consultation with the State Pollution Boards have identified a total of 1551 polluting large and medium units in the identified 17 categories of highly polluting sectors of industries and necessary action is taken ensure compliance with the pollution control standards.
- (iii) Schemes have been initiated to provide assistance to small scale industrial units for effluent treatment and adoption of clean technologies.
- (iv) A network of water and air quality monitoring stations have been setup.
- (v) Environmental Audit has been introduced in order to encourage waste minimisation and recycling of wastes.
- (vi) Environmental guidelines have been evolved for siting and operation of industries.

(b) and (c). As a result of liberalisation of Industry by the Government, there is an increasing trend in the growth of industries through foreign equity participation. Consequently, there is a likelihood of greater environmental pollution and the need for greater enforcement of pollution control regulations. To cope with the increased responsibilities, the State Boards have been strengthened under Central assistance schemes and also under international assistance programmes. To control the pollution due to small scale industries grants are also provided for construction of common effluent treatment plants for clusters of small scale industries. For augmenting the resources of the State Boards and also to encourage the conservation of water by the industries the Government have increased the earlier water cess rates and about 80 per cent of the cess collected by the State Boards is reimbursed to them.

Rail Reservation

2139. DR. P. VALLAL PERUMAN : Will the Minister of RAILWAYS be pleased to state :

- (a) whether the Government have any proposal to change the time limit for advance reservation;
- (b) if so, the details thereof; and
- (c) the time by which this is likely to be done?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) (a) to (c). It has been decided to reduce the advance reservation period from 45 days to 30 days with effect from 1.7.1995.

Pension Scheme in FCI

2140. SHRIMATI SUSEELA GOPALAN : Will the Minister of FOOD be pleased to state :

- (a) whether there is any proposal on the part of the Government to introduce pension scheme to the employees of Food Corporation of India;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) No, Sir.

(b) Does not arise.

(c) Food Corporation of India employees are beneficiaries of Contributory Provident Fund.

Over Bridge

2141. DR. RAJAGOPALAN SRIDHARAN : Will the Minister of RAILWAYS be pleased to state :

- (a) whether there is any proposal for construction of a new road over bridge south of Ghatkopar railway station in Bombay;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be started and completed?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) A road over bridge at Km. 18/15-16 adjacent to the existing Road over bridge is proposed to be constructed at a cost of Rs. 2.24 crore approximately, on 'Deposit' terms, on the request of Bombay Municipal Corporation.

(c) Work will be taken up after Bombay Municipal Corporation completes all the requisite preliminaries like approving estimate, deposition of cost and will take about two to three years for completion.

Palm Plantation

2142. SHRI JITENDRA NATH DAS : Will the Minister of AGRICULTURE be pleased to state :

- (a) whether the Government are aware that the soil of Northern side of West Bengal is very rich in palm plantation;
- (b) whether the Government have made any scheme for the development of palm plantation in that State;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Yes, Sir.

(b) to (d). For new coconut plantations, the Coconut Development Board is providing an assistance of Rs. 6000ha to cover 600ha during 8th plan. For development of oil palm, an area of 10,000 hectares has been identified in four districts of West Bengal under Oil Palm Development Programme being implemented on 75:25 sharing basis between Government of India and State Governments. This scheme is, however, not being implemented in West Bengal since no proposal for Oil Palm development has been received from Government of West Bengal, despite repeated requests.

UNICEF Aided Projects

2143. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the UNICEF aided projects presently in operation in various parts of the country, State and Union Territory-wise and total expenditure incurred under them during Eighth Plan;

(b) the details of the special schemes taken up in Goa;

(c) what is the financing pattern of such schemes; and

(d) what are the results of review of UNICEF schemes undertaken in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI) : (a) UNICEF assistance is regulated by the 5 years Master Plan of Operations (1991-95) under which assistance is provided to various national programme. There is no State and Union Territory-wise financial assistance. The details of UNICEF added projects and expenditure incurred during 8th Plan are given in the Statement attached.

(b) As per information available there are no special schemes taken up in Goa. However, programmes of development of women and children in rural areas, women's participation, information and communication are being implemented in Goa as in other States/Union Territories.

(c) The financing pattern of the schemes is being provided under two categories : (i) General Resources and (ii) supplementary resources. The funding for India for the present 5 years 1991-95 Master Plan of Operation is Rs. 525 crores approx (US \$ 175 million) from General Resources and Rs. 870 crores approx (US \$ 290 million) from supplementary resources.

(d) Mid term review of UNICEF programmes in 1993 vowed to ensure community participation and management of programmes in the area of child development, nutrition, womens development, health and family welfare, education, child labour, children in the difficult circumstances, water and sanitation, information and communication and community based convergence of services programmes. It was felt that ICDS would be the main vehicle for the development of children and hence needed to be universalised.

STATEMENT

8.5 TOTAL UNICEF RESOURCE, YEARLY

(In million US \$)

PROGRAMMES	1991	1992	1993	1994	1995	TOTAL
1. Child Development	8.0	10.0	10.5	10.5	11.0	50.0
2. Women's Development	3.5	4.0	5.0	6.5	5.7	24.7
3. Urban Basic Services	2.0	3.5	4.5	4.5	4.5	19.0
4. Support for Community based Convergent Services	0.8	2.0	2.4	3.2	4.1	12.5
5. Health	25.5	26.0	28.4	21.7	21.0	122.6
6. Education	16.0	19.5	28.5	28.0	28.0	120.0
7. Nutrition	3.0	3.2	3.3	3.3	2.2	15.0
8. Water and Sanitation	13.5	14.85	17.77	17.72	14.16	78.9
9. Childhood Disability	0.6	0.6	0.68	0.68	0.64	3.2
10. Children in Especially Difficult Circumstances	0.5	0.7	0.8	0.9	0.8	3.7
11. Information and Communication	0.6	0.65	0.65	0.5	0.4	2.8
12. Planning and Programme Support	2.7	2.7	2.7	2.7	2.7	13.5
TOTAL	76.7	87.7	105.2	100.2	95.2	465.0

8.6 UNICEF support to the development and implementation of this Plan of Operations may include appropriate supplies and equipment, transport, technical staff, funds for advocacy, research and studies, consultancies, programme development, monitoring and evaluation, information and support communication, orientation and training activities and staff support.

* Excerpts from Plan of Operations (1991-1995), Article 8.

[Translation]

Kendriya/Navodaya Vidyalayas

2144. SHRI SURENDRA PAL PATHAK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government monitor that all Kendriya Vidyalayas and Navodaya Vidyalayas have minimum infrastructural facilities and maintain sanitation; and

(b) if not, the steps proposed to be taken by the Government to ensure that all Kendriya and Navodaya Vidyalayas have basic amenities?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). It has been the endeavour of the Government to see that the Kendriya Vidyalayas and Navodaya Vidyalayas are provided with necessary infrastructural facilities, basic amenities and are able to maintain the minimum standards of sanitation.

[English]

Indo-Japanese Meeting

2145. SHRI SANAT KUMAR MANDAL : Will the Minister of RAILWAYS be pleased to state :

(a) the outcome of the 6th meeting of the Indo-Japanese railway working group held in New Delhi recently;

(b) whether the Government have sought Japanese co-operation in special training courses for Indian Railway officials in operation and maintenance; and

(c) if so, the details thereof indicating spheres of Railways working/maintenance and operations, the officials viz., Electrical, Mechanical, Civil Signals and Telecommunications?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). The 6th Meeting of Indo-Japan Railway Working Group was held in New Delhi from 28th February to 6th March 1995. Indian side sought Japanese co-operation in special training courses for Indian Railway officials in operation and maintenance

of 2 x 25 KV Electric Traction System, 3 phase drive equipment in 25 KV AC BG EMUs/1500 KV DC EMUs, track and bridge technology, maintenance system for Calcutta Metro and noise level reduction measures for metro railway, including consultancy and studies.

The Japanese side agreed for inclusion of some of the Indian Railway Officials in various group training courses for 1995-96 and 1996-97. The Japanese side will indicate the date and programme of such courses.

[Translation]

Excavation Work

2146. SHRI N.J. RATHVA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of archaeological material found in excavation in Gujarat particularly in tribal areas during the last three years;

(b) whether the Government have received any proposal from the State for undertaking excavation work in tribal districts during the current year;

(c) if so, the details thereof; and

(d) the action taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) During the last three years excavations have been carried out at the sites Dholavira, District Kutch during 1991-92, 1992-93, by Archaeological Survey of India; Padri, District Bhavnagar during 1991-92, 1992-93, 1993-94 by Deccan College, Pune; Datrana, District Banaskantha during 1992-93, 1993-94 by M.S. University of Baroda; Moti Pipli District Banaskantha during 1992-93 by M.S. University of Baroda; Santhli, District Banaskantha during 1993-94 by M.S. University of Baroda and Rojdi, District Rajkot during 1993-94 by Gujarat State Archaeology in collaboration with Prof. G.L. Possehl of University of Pennsylvania, U.S.A. The details of archaeological material found in the excavation are given in the Statement attached.

(b) Yes, Sir. A proposal for excavation during 1994-95 at the site Kamrej, District Surat, which is a tribal area, was received from the Excavation Branch-V, Archaeological Survey of India, at Vadodara.

(c) The proposal has not been approved by the Standing Committee of Central Advisory Board of Archaeology.

(d) Since the proposal was not agreed to, the excavation was not undertaken.

STATEMENT

Dholavira

The excavation at Dholavira has revealed the existence of three periods and the antiquities found are a fortification wall, a series of water reservoirs and a number of seals.

Padri

The excavation at Padri has revealed structures of Harappan period and existence of a pre-Harappan phase. The incised Harappan letters on the early Harappan pot-sherds, copper chisels and copper fish-hooks of early Harappan period have been found.

Santhli

The excavation at Santhli has revealed two distinctive cultural periods, of which period I belongs to the Mesolithic culture and period II belongs to Chalcolithic culture. Period II revealed two burials.

Datrana

The excavation at Datrana has yielded typical Mesolithic lithic artefacts and chalcolithic blade industry and small copper/bronze-punch point.

Moti-Pipli

The excavation at Moti-Pipli has brought to light three periods i.e. Mesolithic, Harappan affiliated Chalcolithic and Historic.

Rojdi

The excavation at Rojdi has revealed a variety of construction types ranging from an open circle defined by a double ring of stones to large and substantial pavement built of closely packed stones. The circular pavements have a comparable function like the circular pavements found at Harappa.

Hap

The excavation at Hap has revealed ruins of a small fortified settlement belonging to 16th century A.D.

Birth Anniversary of Rafi Ahmed Kidwai

2147. SHRI SYED SHAHABUDDIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a National Committee has been constituted to work out a detailed programme for the observance of birth centenary of Rafi Ahmed Kidwai;

(b) if so, the composition of the Committee and brief particulars of the approved programmes;

(c) the programmes actually implemented so far; and

(d) the reasons for the non-implementation of the other approved programmes?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) KUMARI SELJA : (a) Yes, Sir.

(b) A 36 member National Committee, under the Chairmanship of the Prime Minister has been set up. List of Members of the committee is given in the Statement attached. In the meeting of the National Committee for the Birth Centenary Celebration of Rafi Ahmed Kidwai held on 27.1.94, it was *inter alia* decided to :

- (i) have the publication of the biography of Shri Rafi Ahmed Kidwai;
 - (ii) develop Masauli Village;
 - (iii) telecast serial during the centenary year;
 - (iv) bring out a commemorative stamp and postage cover; and
 - (v) name programmes on food security after Shri Rafi Ahmed Kidwai.
- (c) i. A Sub-Committee has been set up for publication of the bio-graphy of Shri Rafi Ahmed Kidwai. A panel of writers has since been drawn.
- ii. The Ministry of Rural Development has envisaged Central assistance for development of Masauli Village including beautification of memorials there. The Department of Culture has sanctioned Rs. 20 Lakhs for the said purpose.
- iii. Doordarshan has commissioned production of a documentary film on late Shri Rafi Ahmed Kidwai.
- iv. A Commemorative stamp in honour of late Shri Kidwai has since been released on 18.2.95.
- v. The decision of the National Committee has been conveyed to all the concerned agencies.

(d) Does not arise.

STATEMENT

List of the Members of the National Committee for the Celebration of the Birth Centenary of Shri Rafi Ahmed Kidwai

1. Prime Minister	Chairman
2. Minister of Human Resource Development	Member
3. Minister of Home Affairs	Member
4. Minister of Agriculture	Member
5. Minister of State for I and B	Member
6. Minister of State for Rural Development	Member
7. Minister of State for External Affairs	Member
8. Deputy Minister (Education and Culture)	Member

9. Shri N.D. Tiwari	Member
10. Shri Ram Niwas Mirdha	Member
11. Shri B.N. Pandey	Member
12. Dr. Z. Ahmed	Member
13. Smt. Mohsina Kidwai	Member
14. Dr. Syeda Saiyadda-in	Member
15. Shri B.R. Nanda	Member
16. Shri M. Hashim Kidwai	Member
17. Shri Somjit 'Bunker' Roy	Member
18. Shri S.R. Sankaran	Member
19. Shri Lochan Singh	Member
20. Shri Mulayam Singh Yadav	Member
21. Shri Kunwar Mahmud Ali Khan	Member
22. Shri Sheel Bhadra Yajee	Member
23. Shri Sadiq Ali	Member
24. Shri Prem Bhatia	Member
25. Shri Naresh Chandra Chaturvedi	Member
26. Shri S.M. Zaffar	Member
27. Secretary (C)	Member
28. Shri Bansi Lal	Member
29. Shri A.J. Kidwai	Member
30. Shri Sudhakar Pandey	Member
31. Shri Giani Hamam Shah Singh	Member
32. Shri Sikandar Bakht	Member
33. Shri Rishad Kamil Kidwai	Member
34. Shri Braj Mohan Sharma	Member
35. Shri Mohan Lal Khanna	Member
36. Shri Moti Lal Vora	Member

[Translation]

Gauge Conversions

2148. PROF. RASA SINGH RAWAT : Will the Minister of RAILWAYS be pleased to state :

(a) the target fixed for conversion of metre gauge into broad gauge in Rajasthan and Gujarat during the last two years;

(b) the achievement made in this regard till date;

(c) the time by which the target of gauge conversion is likely to be achieved;

(d) the amount fixed for the same; and

(e) the timely arrangements made for the facility of the passengers during the period of gauge conversion?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Targets for conversion of narrow/metre gauge lines into broad gauge are maintained route-wise and not State-wise. The following routes passing

through Rajasthan and Gujarat were targetted for conversion during 1992-93 and 1993-94 :

Section	KMs	State(s)
Lalgarh-Merta Road	177	Rajasthan
Lalgarh-Kolayat	47	-do-
Sawai Madhopur-Jaipur	125	-do-
Nadiad-Kapadvanj	45	Gujarat
Jaipur-Phulera	55	Rajasthan
Durgapura-Jaipur	8	-do-
Phulera-Jodhpur	261	-do-
Merta Road-Merta City	15	-do-

(b) All these sections were converted as per targets. Besides, gauge conversion of Rewari-Jaipur (225 KMs and passing through Haryana and Rajasthan), which was taken up in 1992-93, and Jodhpur-Jaisalmer (297 KMs - Rajasthan), which was taken up during 1993-94 have already been completed during 1994-95. In addition, gauge conversion of Phulera-Marwar-Ahmedabad (572 KMs and passing through Rajasthan and Gujarat), which was taken up during 1993-94, is making steady progress and the sections Phulera-Ajmer and Khodiyar-Mahesana falling on this route are targetted for completion by March 1995 and the whole project is targetted for completion by the end of 1995-96.

(c) The target for completing first phase of the Action Plan covering about 13000 KMs on the entire railway network is the terminal year of the X Five Year Plan.

(d) During the VIII Plan, Rs. 4300 crores have been provided for gauge conversion. The outlays for IX and X Plans have not yet been decided.

(e) During the Conversion blocks, additional bus services are arranged in co-operation with the State Governments wherever feasible.

[English]

DMU Push-Pull Rakes

2149. SHRI AJOY MUKHOPADHYAY :
SHRI ZAINAL ABEDIN :

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to introduce DMU push-pull rakes on Krishnanagar-Lalgola and Katwa-Azimganj-Nalhati sections of Eastern Railways;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) There is no proposal at present.

(b) Does not arise.

(c) Operational and resource constraints.

Doubling of Railway Line

2150. SHRI AMAL DATTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal for construction of double line between Baruipur and Diamond Harbour; and

(b) if so, the details thereof? *

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) Does not arise.

Road Over Bridges

2151. SHRI ZAINAL ABEDIN : Will the Minister of RAILWAYS be pleased to state :

(a) whether construction of a road over-bridge on National Highway No. 34 at the level crossing near Berhampore Court Station to be taken up urgently;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

Assistance to Co-operative Societies

2152. SHRI KHELAN RAM JANGDE : Will the Minister of AGRICULTURE be pleased to state :

(a) the financial assistance provided to co-operative societies by the National Co-operative Development Corporation for promoting the trade of consumer goods in the tribal and rural areas of the country, State-wise;

(b) whether the National Co-operative Development Corporation has made any review of the performance of these co-operative societies;

(c) if so, the details thereof; and

(d) the steps taken or proposed to be taken by the Government to ensure effective functioning of the co-operative societies so as to provide efficient service to customer?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) A statement indicating the State/Union Territory-wise release of financial assistance made by the National Co-operative Development Corporation (NCDC) upto 31.3.94 under its Rural Consumer Scheme to Co-operative Societies for promoting trade of consumer goods in rural and tribal areas is given in the Statement-I attached.

(b) and (c). The National Co-operative Development Corporation commissioned Council for Rural and Co-operative Development (CRCOD) to undertake a study of their Rural Consumer's Scheme in 1990 in the States of Assam, Gujarat, Himachal Pradesh, Karnataka and West Bengal. The recommendations made in the study were communicated to these states and other concerned organisations in 1991 for evolving suitable measures for improving the performance of the co-operatives in rural consumer business. Main recommendations of the study are given in the Statement-II attached. Another study has been commissioned for Tamil Nadu and Madhya Pradesh in 1994. Its report is awaited.

(d) The rural consumer scheme has been modified with the aim of adopting more liberal approach both in respect of coverage and quantum of financial assistance to co-operatives for increasing their rural consumer business. The salient features of the modified scheme are indicated below:

- (i) The NCDC will provide margin money assistance to primary co-operatives, selective wholesales consumer stores, and branches of State consumer federations for distribution of consumer articles in rural areas.
- (ii) The assistance would be provided to the societies engaged in consumer business in rural areas including Public Distribution Scheme (PDS) business.
- (iii) The amount of margin money assistance to be provided to the societies would be determined as per their needs and entitlement.
- (iv) Selection of the societies would be made based on their potential for improvement.
- (v) Assistance for transport vehicles will be provided on the basis of actual needs of the society and will be in the form of loan.

STATEMENT-I

Assistance Provided by NCDC for Promoting Trade of Consumer Goods

S.No.	State/UT	Cumulative assistance provide upto 31.3.94		
		[In Rural Areas]	In Tribal Areas	[Total]
1	2	3	4	5
1.	Andhra Pradesh	267.44	32.85	300.29
2.	Assam	70.90	24.63	95.53

1	2	3	4	5
3.	Bihar	284.03	11.78	295.81
4.	Goa	7.66	-	7.66
5.	Gujarat	228.60	48.91	277.51
6.	Haryana	139.52	-	139.52
7.	Himachal Pradesh	247.95	22.50	270.45
8.	Jammu and Kashmir	33.51	-	33.51
9.	Karnataka	511.78	19.92	531.70
10.	Kerala	179.51	15.54	195.05
11.	Madhya Pradesh	1243.46	265.69	1509.15
12.	Maharashtra	485.97	52.81	538.78
13.	Manipur	4.85	14.98	19.33
14.	Meghalaya	-	8.99	8.99
15.	Mizoram	-	14.80	14.80
16.	Nagaland	-	7.92	7.92
17.	Orissa	335.86	98.17	434.0
18.	Punjab	522.45	-	522.45
19.	Rajasthan	622.35	37.27	659.62
20.	Sikkim	-	24.75	24.75
21.	Tamil Nadu	1633.04	140.33	1773.37
22.	Tripura	40.53	39.44	79.97
23.	Uttar Pradesh	2096.48	34.87	2131.35
24.	West Bengal	267.00	104.55	371.55
25.	Pondicherry	1.10	-	1.10
26.	Andaman and Nicobar Islands	4.00	5.60	9.60
27.	Chandigarh	0.60	-	0.60
TOTAL		9228.59	1025.80	10254.39

STATEMENT-II

Main Recommendations of the CRCD Study on Rural Consumers Scheme of NCDC

- (a) Once the PDS work is given to a society, it should not be withdrawn. If at all it becomes necessary to withdraw some item sufficient notice should be given to the society concerned so that they may take necessary adjustment.
- (b) The nature of business of the societies is a flickering nature. Hence they should maintain both permanent staff, temporary staff, the later on contract basis. In case of sudden withdrawal of business, the temporary staff can be terminated.
- (c) Lead societies having some retail shops doing PDS business are in a better financial condition than those who are confining their business to wholesale work. It would thus be advantageous for the lead societies to have 3 or 4 retail outlets in addition to whole sale work.
- (d) There is more profit in non-PDS (essential) items like non-controlled and controlled cloth, non-controlled rice/wheat, pulses, tea, salt, tyres, tubes and soaps etc. The societies should take-up business in such items in their own interest.
- (e) There is a need for improving the retail sales techniques. The shops can be made cleaner and more presentable. The salesmen should be more business like and courteous to the customers. There should be better supervision by co-operative department.
- (f) Some societies pointed out that the District Co-operative Banks were charging high rate of interest on the loans advanced by them to the societies for consumer business, even though the NABARD has advised them to charge only 13.5 per cent. The banks should charge not more than 13.5 per cent rate of interest on loans for consumer business.
- (g) Some shortages were inevitable in retail business of PDS items. The Civil Supplies Department, however, does not give any

allowance for these shortages. Some reasonable shortages should be permitted to the societies doing retail business which would cut-down their losses marginally.

- (h) There is a case for an upward revision in the margin on PDS items. If the margins are not revised, the societies undertaking PDS business would, sooner than later go in losses, creating another problems for the State Government to solve. In case it is not possible to increase the margins, the State Government may consider providing some managerial subsidies to the societies.

[English]

Electrification

2153. SHRI CHANDRESH PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal for electrification of Rajkot, Bhavanagar, Baroda, Ratlam and other divisions in Western Railways;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) the railway lines in Western Railway which had been electrified during the last three years; and

(e) the expenditure incurred thereon?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No rail line sections under these divisions are proposed to be electrified.

(b) Does not arise.

(c) As electrification projects are capital intensive, only those routes having high traffic density and qualify for electrification by way of rate of return on capital investment being more than the minimum prescribed limits are considered for electrification.

(d) and (e).

Year	Section	Expenditure
1991-92	Nil	Nil
1992-93	Sabarmati-Chandoliya	2.98 Crores
1993-94	Chandoliya-Gandhinagar	13.74 Crores
Total		16.72 Crores

Cashew Plantation

2154. SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the measures being taken and extent of allocation made to increase the yield of cashew plantations;

(b) the total area under cashew cultivation in the country at present, State-wise;

(c) the total yield of raw cashew in each State;

(d) whether any projects have been submitted by the Kerala Government to increase the yield of cashew and to improve its variety; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) During 8th plan an outlay of Rs. 48 crores have been made for implementing measures viz., area expansion, adoption of comprehensive production technology, adoption of intensive pest control measures, setting up of regional nurseries, etc., for increasing production and productivity of cashew.

(b) The Statewise area under cashew cultivation for the year 1993-94 is given below :

State	Area in ha.
Kerala	155810
Karnataka	74790
Goa	46160
Maharashtra	51220
Tamil Nadu	96770
Andhra Pradesh	72090
Orissa	60190
West Bengal	6900
Others	1490
Total	565420

(c) The Statewise yield of cashew for the year 1993-94 is given below :

Name of State	Yield (Kg/ha)
Kerala	899
Karnataka	421
Goa	749
Maharashtra	552
Tamil Nadu	198
Orissa	721
West Bengal	578
Andhra Pradesh	645
Others	241

(d) No Sir.

(e) Does not arise.

Railway Station

2155. SHRI THAYIL JOHN ANJALOSE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are considering any

proposal for construction of platforms and sheds at Kalavoor, Karuvatta and Thakazhi stations in Kerala;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). Kalavur, Karuvatta and Takazhi Railway Stations are provided with one rail level platform each and waiting halls measuring 47.14 SQM each. These are considered adequate for the present level of traffic handled at these stations. Raising of platform level and provision of sheds, at these stations, will be considered when so warranted by growth in traffic.

Cloves Growers

2156. SHRI P.C. CHACKO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have received any representation from the clove growers;

(b) if so, the details thereof;

(c) whether the clove growers are not getting remunerative price for their produce;

(d) if so, the reasons therefor;

(e) whether smuggling of clove through border areas are increasing despite the fact that growth of clove is sufficient to meet the domestic requirement of the country;

(f) if so, the action taken by the Government in this regard;

(g) whether the Government propose to take steps to redress the grievances of clove farmers and also providing remunerative price of cloves to them; and

(h) in so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) and (b). The Clove Growers' Association of India has requested

for: (i) ban on import of clove for three years or impose duty of Rs. 200 per kg. and channelise imports through Government agencies to ensure fair price for indigenous clove; and (ii) draw perspective plan for clove production to attain self-sufficiency in next ten years.

(c) Yes, Sir.

(d) There has been gradual decline in price of clove in the domestic market due to heavy imports.

(e) and (f). This Ministry has no information about smuggling of clove into India. However, the domestic production of clove is not sufficient to meet the requirement of the country.

(g) and (h). For increasing production of cloves in the country, during 8th Plan measures viz., production and distribution of seedlings and establishment of demonstration plots are being implemented. Government of India has also sanctioned Market Intervention Scheme for purchase of 100 tonnes of clove in Kerala during 1994-95 season at Rs. 100 per kg.

Anti Pollution Acts

2157. SHRI ANNA JOSHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the number of cases registered under the various anti pollution Acts during the last two years and 1994-95, State-wise; and

(b) the number of cases wherein the courts have given their verdicts in favour of and against the pollution control boards respectively, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI KAMAL NATH) :

(a) and (b). The State Pollution Control Boards are administer the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981. The details of number of cases registered and the verdicts given by the Courts in favour of or against the Pollution Control Boards under these Acts, from 1st January, 1993 to 31st January, 1995, State-wise are as follows :

S.No.	Name of the State	No. of cases registered	No. of cases have given their In favour of Board	where the courts verdicts Against the Board
1	2	3	4	5
1.	Assam	-	-	-
2.	Arunachal Pradesh	-	-	-
3.	Andhra Pradesh	-	1	-
4.	Bihar	16	4	2
5.	Goa	-	-	-
6.	Gujarat	197	93	212
7.	Haryana	144	30	6

1	2	3	4	5
8. Himachal Pradesh		-	-	-
9. J and K		27	-	-
10. Kerala		-	-	-
11. Karnataka		8	16	15
12. Maharashtra		25	37	21
13. Madhya Pradesh		9	4	8
14. Meghalaya		-	-	-
15. Manipur		-	-	-
16. Mizoram		-	-	-
17. Nagaland		-	-	-
18. Orissa		6	26	3
19. Punjab		91	170	4
20. Rajasthan		65	-	-
21. Sikkim		-	-	-
22. Tamil Nadu		28	15	5
23. Uttar Pradesh		3	46	11
24. Tripura		-	-	-
25. West Bengal		-	6	-
26. Delhi		-	52	-
Total		619	500	287

The figures for which courts have given verdicts also include the cases which were already pending before the Courts as on 1st January, 1993.

[Translation]

[English]

Raising the Level of Platform

2158. DR. LAXMINARAYAN PANDEYA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that there is urgent need to raise the level of platform and for extension of shed at Garoth and Shamgarh Railway Stations in Kota division of Western Railway;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). Garoth Railway Station has a rail level platform on the Down line and a high level platform on the Up line, with platform shelter and waiting hall measuring 92 Sqm and 80 Sqm, respectively on the Up platform. Shamgarh Railway Station has a low level platform on the Down line and a medium level platform on the Up line, with platform shelters measuring 173 Sqm and 363 Sqm on the Up and the Down platforms, respectively. These arrangements are considered adequate for the present level of traffic handled at these stations.

Procurement Scheme

2159. SHRI P. KUMARASAMY : Will the Minister of FOOD be pleased to state :

(a) whether the attention of the Government has been drawn to the newsitem captioned "Centre directs FCI to launch special scheme" as reported in "Hindu" dated March 7, 1995;

(b) if so, the details thereof; and

(c) the likely impact thereof on wheat production?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) Yes, Sir.

(b) and (c). The matter is under consideration of the Government.

Water (Prevention and Control of Pollution) Act, 1974

2160. SHRI JAGMEET SINGH BRAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government propose to amend certain provisions of the Water (Prevention and Control of Pollution) Act, 1974;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) to (c). The Government have initiated steps for integration of the environmental Acts and also for changing the name of the Pollution Control Boards to Environment Protection Boards, in view of their changing and crucial role in promotional and regulatory activities after the enactment of the Environment (Protection) Act, 1986.

Rice Research Centre

2161. SHRI UDDHAB BARMAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a proposal to set up a Rice Research Centre in Barpet District of Assam;

(b) if so, the estimated cost likely to be incurred thereon;

(c) whether the required land for the said centre has been acquired;

(d) if so, the details thereof; and

(e) if not, the problems in the way of acquisition of the land for the centre?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) No, Sir.

(b) to (e). Does not arise.

Railway Line

2162. SHRI C.P. MUDALA GIRIYAPPA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal to construct a new railway line from Tumkur to Bangalore via Sira and Hiriyur; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). ABG railway line already exists between Tumkur and Bangalore. There is no proposal at present for construction of a new railway line from Hiriyur to Tumkur via Sira.

Smuggling of Sandstone Antiques

2163. SHRI MANORANJAN BHAKTA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether priceless sandstone antiques dating back to 9th and 10th century had been sized from a smuggler recently;

(b) if so, the details thereof with the value of antiques; and

(c) the steps taken to prevent such incidents in future?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) Five stone sculptures were seized by Delhi Police on 14.12.94 and all the five sculptures have been declared as antiquities by Director General, Archaeological Survey of India. These sculptures have not been evaluated so far.

(c) Steps have been taken to check the theft of antiquities and their smuggling by careful vigilance and intensifying the checking at custom points as well as strict enforcement of the Antiquities and Art Treasures Act, 1972.

Zonal Computer Centre

2164. SHRI LALIT ORAON : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that zonal computer centres of Indian Railways have been extending their own staff cadres;

(b) if so, whether the Divisional Computer Centres have been kept out of the purview of zonal centres;

(c) if so, the reasons therefor; and

(d) whether the Divisional Computer Centres would also be included in the staff cadres of zonal computer centres for the advancement of career of the staff employed therein?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). Yes, Sir.

(c) Taking into account the availability of 'User-friendly' Software, and the decision to develop 'on-line' operation, it was found that only a small nucleus of staff would be required for the Divisional Computer Centres and it will not be viable to have a cadre for them.

(d) No, Sir.

[Translation]

Reservation of Seats for Burmese Repatriates

2165. SHRI MANJAY LAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether any arrangement has been made to provide reservation for registration in Engineering and other educational institutions for the children of Indians repatriated from Myanmar; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). No such reservations are made in the central institutions. The State Governments provide for reservation of seats in accordance with their respective rules.

[English]

Fertilizers

2166. SHRI V. SREENIVASA PRASAD :

SHRI TARA SINGH :

KUMARI MAMTA BANERJEE :

SHRI HARIKEWAL PRASAD :

SHRI RAM PRASAD SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the spurious fertilizers are flooding in the markets in various parts of the country;

(b) whether the prices of fertilizers have under gone steep hike in the country;

(c) if so, whether there is no control over the availability, supply, quality and prices of fertilizers;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government to check the prices, quality, availability and supply of fertilizers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) No, Sir. However, sporadic cases have been reported from a few States.

(b) to (e). Among the major fertilisers, the prices of Phosphatic and Potassic fertilisers have gone up since their decontrol from price, distribution and movement in August, 1992. However, all fertilisers are subject to quality regulations under the Fertiliser (Control) Order, 1985 (FCO) which empowers the State Governments to take action on the complaints regarding manufacture/import and sale of spurious, non-standard and adulterated fertilisers. For cushioning the impact of price rise of Phosphatic and Pottasic fertilisers, the Government is implementing a scheme to make decontrolled fertilisers available to the farmers at concessional rates. The availability of urea is being monitored periodically with the suppliers, handling agencies and State Governments. The emergent requirements of the States are met immediately.

Fertilizers

2167. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of AGRICULTURE be pleased to state the total amount of subsidy being extended by the Government annually on different fertilisers during the last three years, separately?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : The total subsidy paid by Government on fertilizers during the last three years is as under :

Year	Total subsidy paid (Rs. in crores)
1991-92	4799.60
1992-93	5796.11
1993-94	4398.97

In addition to the above, the Government is implementing a scheme of concession on sale of decontrolled phosphatic and potassic fertilizers to the farmers w.e.f. Rabi 1992-93 under which funds amounting to Rs. 339.73 crores during 1992-93 and Rs. 517.34 crores during 1993-94 have been given.

Sugar

2168. SHRI HARIN PATHAK : Will the Minister of FOOD be pleased to state :

(a) the requirement of sugar during 1994 and estimated for 1995, State-wise;

(b) the production of sugar in the same period. State-wise;

(c) the production and consumption of sugar in Gujarat during the last three years, year-wise; and

(d) the total quantity of sugarcane given to the sugar mills and the percentage of recovery thereof?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) The All-India consumption of sugar during the sugar years 1993-94 and 1994-95 (October-September) is as follows :

Sugar Year	Consumption (lakh tonnes)
1993-94 (Provisional)	111.37
1994-95 (Estimated)	117.93

(b) A statement indicating the State-wise production of sugar during the sugar years 1993-94 and 1994-95 (upto 28th February, 1995) is attached.

(c) The production of sugar during the last three sugar years in the State of Gujarat was as under :

Sugar Year (October-September)	Production (lakh tonnes)
1991-92	7.53
1992-93	7.51
1993-94 (Provisional)	8.26

The normal monthly allocation of levy sugar to the State of Gujarat for distribution through the Public Distribution System is 16194 tonnes. In addition, 4878

tonnes per annum is allotted to Gujarat as festival quota of levy sugar.

Since there is no restriction on inter-State movement of freesale sugar, it is not possible to furnish the consumption of freesale sugar, State-wise.

(d) The quantity of sugarcane crushed and recovery of sugar percent cane in the State of Gujarat during the

last three sugar years were as under :

Sugar Year (October-September)	Cane crushed (lakh tonnes)	Recovery of sugar % cane
1991-92	67.63	11.14
1992-93	66.25	11.34
1993-94 (Provisional)	74.42	11.09

STATEMENT

Statement Showing State-wise Production of Sugar During the Seasons 1993-94 and 1994-95 (upto 28th February, 1995)

S. No.	States	1993-94 (Provisional) (October-September) 1993-94	1994-95 (Provisional) (upto 28.2.95) 1994-95
1.	Punjab	3.11	2.98
2.	Haryana	3.08	2.72
3.	Rajasthan	0.16	0.15
4.	Uttar Pradesh	27.15	23.93
5.	Madhya Pradesh	0.37	0.49
6.	Gujarat	8.26	5.99
7.	Maharashtra	27.34	31.84
8.	Bihar	2.21	2.31
9.	Assam	0.04	0.04
10.	Orissa	0.24	0.31
11.	West Bengal	0.05	0.06
12.	Negaland	0.01	0.00
13.	Andhra Pradesh	6.47	5.07
14.	Karnataka	8.31	7.66
15.	Tamil Nadu	10.85	7.41
16.	Pondicherry	0.37	0.32
17.	Kerala	0.02	0.07
18.	Goa	0.08	0.11
	All India	98.12	91.46

[Translation]

Rail Link

2179. SHRI UPENDRA NATH VERMA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have taken a decision to start a survey for laying of new railway line to link Chatra with Gaya and Ranchi;

(b) if so, the details thereof; and

(c) the time by which the survey is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF) : (a) and (b). A preliminary Engineering-cum-Traffic survey from Ranchi to Gaya Via Hazaribagh Town and Chatra has been taken up by the Eastern Railway.

(c) The survey work will be completed in 1995-96.

[English]

Bomb Blast

2170. SHRIMATI BIBHU KUMARI DEVI :

SHRI MOHAN RAWALE :

DR. SAKAHIJI :

SHRI BRIJ BHUSHAN SHARAN SINGH :

SHRIMATI SHEELA GAUTAM :

SHRI TEJ NARAYAN SINGH :

SHRI SUDHIR SAWANT :

SHRI SANAT KUMAR MANDAL :

will the Minister of RAILWAYS be pleased to state:

(a) whether an incident of Bomb explosion occurred in Brahmaputra Mail recently;

(b) if so, the estimated loss suffered by the railways due to the explosions; and

(c) the details of the financial and other assistance given to the victims of the incident?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, sir,

(b) The estimated loss suffered by the Railways due to explosion is Rs. 9,21,000 approx.

(c) Ex-gratia payment has been given to the victims of the incident. The details are as under:

- (i) Rs. 2,250 to the nine injured persons @ Rs. 250 each.
- (ii) Rs. 11,000 to the eleven seriously injured persons @ Rs.1,000 each.
- (iii) Rs. 25,000 to the kith and kin of the five deceased persons @ Rs. 5,000 each.

The victims will also be paid the compensation, quantum of which will be decided by Railway Claims Tribunal.

Development of Children

2171. SHRI RAJENDRA KUMAR SHARMA :

SHRI RAM NAIK :

will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have evolved several strategies and programmes for the development of children;

(b) if so, whether there is any focus on improved health, nutrition and education for the child;

(c) if so, the details thereof; and

(d) the results achieved on national and state level?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI) : (a) Yes, Sir.

(b) and (c). Survival, protection and development of children is a priority concern of the Governments. The Government of India have adopted a National Plan of Action for Children (1992) which clearly sets the goals on survival, health, nutrition and education for the children to be achieved by 1995 and 2000 A.D. Major Schemes undertaken by Government with focus on maternal health, nutrition and health for child include integrated Child Development Services, together with Adolescent Girls Scheme, Balwadi Nutrition Programme, Creche/Day Care Centres, Child Survival and Safe Motherhood Programme and Universal Immunisation Programme, Maternal and Child Health Programmes including Promotion of breast feeding. A strategy for

universalisation of elementary education has been drawn up to promote better enrolment, retention and attainment of children in the primary schools with special emphasis on the girl child. The Government has adopted a National Policy in 1993 which specifically contains a set of direct nutritional interventions and indirect policy instructions involving nutritional and structural changes aimed at improving the level of nutrition with a special focus on young children.

(d) Since the Adoption of National Policy on Children in 1974, the Government have made concerted efforts in improving the nutritional and health status on infants and children through focussed nutritional and health interventions. The Integrated Child Development Programme launched in 1975-76 in 33 blocks has expanded to 3837 projects sanctioned to cover 3613 community development Blocks and 240 Urban Slums. About 2.15 crores beneficiaries including 1.76 crores pre-school children and 0.39 crores mothers are presently receiving services under the Scheme. Under Balwadi Nutrition Programme and Creches/Day Care Centres about 2.29 lakh children in the age-group of 3-5 years and 3.00 lakh children in the age group upto 5 years are receiving supplementary nutrition. Under Maternal and Child Health Programme, Health Care services under Universal Immunization Programme, Diarrhoea Control Programme, Prophylaxis against anemia and blindness are taken care of. CSSM programme covers 255 districts in the country in areas which are not covered by Maternal and Child Health Programme. The health care of children under CSSM and MCH is ensured through a network of 1,31,476 sub-centres, 21254 primary health centres and 2328 community health centres. 96 per cent of children are covered for BCG and 93 per cent for DPT. The coverage of pregnant women for Tetanus Toxoid is 82 per cent.

The impact of Various schemes taken up by Government for improved health, untrition, education for the child has resulted in decrease in Infant Mortality Rate from 129 per 1000 live births in 1971 to 74 in 1993.

Passenger Facilities

2172. SHRI MOHAN RAWALE : Will the Minister of RAILWAYS be pleased to state :

(a) the nature of improvements the Government propose to make in the facilities for passengers on suburban railway in Maharashtra, with particular reference to Bombay;

(b) the amount so far sanctioned and spent on providing various facilities for passengers on suburban railway in Maharashtra during the last three years, year-wise; and

(c) the amount likely to be provided for improving these facilities there during 1995-96?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Provision/augmentation of various facilities, such as suitable booking arrangements, platforms, benches, waiting facilities, lighting arrangements, drinking water, urinals, etc. at stations, is a continuous process and the same is done as per prescribed norms, based on volume of traffic handled and relative priorities of various stations. Works in this regard are included, every year, in the Annual Works Programme of the Railway. Suitable works will, accordingly, be taken up by the Railway, in 1995-96 also. Besides, suburban services will be increased by inducting additional EMU trains and progressive conversion of 9-car rakes to 12-car rakes. Quadrupling of track between Borivli-Vasai Road has been included in the Budget proposals for 1995-96 and provision of a sixth line between Bombay Central-Santa Cruz is also being taken up.

(b) The year-wise details of amounts sanctioned/ spent in this regard are as under:

1992-93	-	Rs. 227 lakh
1993-94	-	Rs. 198 lakh
1994-95	-	Rs. 169 lakh (tentative)

(c) Rs. 249 lakh.

[Translation]

Overbridge Construction

2173. SHRI PRABHU DAYAL KATHERIA : Will the minister of RAILWAYS pleased to state:

(a) whether the Government propose to construct any over bridge at Shikohabad station;

(b) if so, the time by which this over bridge is likely to be constructed; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, sir.

(b) Does not arise.

(c) Shikohabad Railway Station is already provided with a foot-over-bridge which is considered adequate to handle the existing volume of passenger traffic at the station.

[English]

Fly-over

2174. SHRI S.M. LALJAN BASHA : Will the Minister of Railways be pleased to state :

(a) whether there is a proposal for construction of a fly-over at Sattenapalle in the Guntur-Nadikude Sector of South Central Railways;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, sir.

(b) and (c). Do not arise.

[Translation]

Youth Clubs

2175. SHRI KASHIRAM RANA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of youth clubs of Nehru Yuva Kendras alongwith the amount of financial assistance provided to them during each of the last three years, state-wise;

(b) Whether the Government have reviewed the functioning of these clubs; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) A statement is enclosed.

(b) and (c). The functioning of the youth clubs was reviewed as a part of a quick study of Nehru Yuva Kendra Sangathan done by the Programme Evaluation Organisation of the Planning Commission. The Programme Evaluation Organisation in its report of March, 1991, reported that the youth clubs had been active voluntary organisations. The most important activities taken up by them had been the sports and games, followed by recreational and cultural activities, creation of awareness among the people, social service, the creation of assets and holding of work camps.

STATEMENT

(Rupees in lakhs)

S.No.	State/UT	No. of youth Clubs Assisted			Amount sanctioned		
		1991-92	1992-93	1993-94	1991-92	1992-93	1993-94
1	2	3	4	5	6	7	8
1.	ANDHRA PRADESH	71	64	34	1.42	1.28	1.70
2.	ASSAM	3	22	10	0.06	0.44	0.50

1	2	3	4	5	6	7	8
3. BIHAR		41	4	7	0.82	0.08	0.35
4. GUJARAT		32	9	8	0.64	0.18	0.40
5. HARYANA		-	30	38	-	0.60	1.90
6. HIMACHAL PRADESH		62	30	28	1.24	0.60	1.40
7. JAMMU AND KASHMIR		-	-	1	-	-	0.05
8. KARNATAKA		8	23	36	0.16	0.46	1.80
9. KERALA		125	67	40	2.50	1.34	2.00
10. MADHYA PRADESH		25	28	42	0.50	0.56	2.10
11. MAHARASHTRA		26	66	91	0.52	1.32	4.55
12. MANIPUR		7	7	26	0.14	0.14	1.30
13. NAGALAND		-	1	-	-	0.02	-
14. ORISSA		-	13	23	-	0.26	1.25
15. PUNJAB		-	-	1	-	-	0.05
16. RAJASTHAN		11	19	26	0.22	0.38	1.30
17. TAMIL NADU		99	33	21	1.98	0.66	1.05
18. TRIPURA		-	1	6	-	0.02	0.30
19. UTTAR PRADESH		15	1	39	0.30	0.02	1.95
20. WEST BENGAL		2	37	19	0.04	0.74	0.95
21. A. AND N. ISLANDS		-	-	1	-	-	0.05
22. DELHI		-	-	3	-	-	0.15
TOTAL		527	455	500	10.54	9.10	25.00

NOTE : During 1991-92 and 1992-93 the amount was sanctioned @ Rs. 2,000 per club while in 1993-94 sanctioned @ Rs.5,000 per club.

[English]

Disruption of Train Services

2176. SHRI BOLLA BULLI RAMAIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether there was a large scale disruption of train services in different parts of the country during the nationwide movement of the left parties;

(b) if so, whether at the time of agitation during the month of September, 1994 heavy loss was incurred to the railway property;

(c) if so, the details thereof; and

(d) the action proposed to be taken by the Government to tackle such problems in future?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (b). The information is begin collected and will be laid on the Table of the Sabha.

Oilseeds Production

2177. SHRIMATI BHAVNA CHIKHLIA :
SHRI HARISH NARAYAN PRABHU ZANTYE:
SHRI NAWAL KISHOR RAI :
SHRI DATTATRAYA BANDARU :
SHRI SOBHANADREESWARA RAO VADDE:
SHRI GOPI NATH GAJAPATHI :
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of different areas where different varieties of oilseeds including oil palm are being produced at present;

(b) the details regarding the production of oilseeds including oil palm during the last three years, Variety-wise and State-wise, against the target fixed for particular state;

(c) whether the production of oilseeds has been declining in some parts of the country during the said period;

(d) if so, the details thereof alongwith the reasons therefor;

(e) the funds provided to each state during the period to boost the production of oilseeds;

(f) the estimated increase in the production of oilseeds likely to be achieved during the current year against the requirement; and

(g) whether any evaluation of the impact of the National Oilseeds Development Programme has been made; if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Oilseeds are cultivated almost in all the states of the country but the major oilseeds producing States are Madhya Pradesh, Andhra Pradesh, Gujarat, Karnataka, Maharashtra, Tamil Nadu, Rajasthan, Orissa, Uttar Pradesh and Haryana. These states are growing mainly Groundnut, Soyabean, Castor, Rapeseedmustard, Sunflower, Sesamum, Safflower, Linseed and Niger.

The cultivation of Oil Palm has been initiated in the State of Kerala, Andhra Pradesh, Karnataka, Tamil Nadu and A.N. Islands.

(b) Details are given in the Statement-I attached.

(c) and (d). There has been a slight decline in the production of Oilseeds in Assam, Bihar, Gujarat, Punjab, Rajasthan and West Bengal. The main reason for decline in production is erratic behaviour of monsoon specially during Kharif Season in these States. This has also resulted decline in productivity level.

(e) Details are given in the Statement II attached.

(f) the requirement of Oilseeds has been assessed at 22 million tonnes during 1994-95. The production estimates of oilseeds are not yet available.

(g) An impact evaluation study was made by the Agriculture Finance Corporation (AFC). This study has revealed that Oilseeds Production Programme has made a great success in bringing about the desired increase in the production of oilseeds.

STATEMENT-I

(A) Total Oilseeds Production

State	1991-92		1992-93		1993-94	
	T	A	T	A	T	A
1. Andhra Pradesh	23.30	24.90	24.70	23.12	25.00	28.45
2. Assam	2.05	1.89	1.70	1.49	2.00	1.45
3. Bihar	1.80	1.65	1.60	1.17	1.80	1.52
4. Gujarat	28.40	16.44	25.00	31.86	31.50	15.72
5. Haryana	5.05	8.27	7.60	5.88	8.00	8.70
6. Himachal Pradesh					0.20	0.04
7. Jammu and Kashmir	-	0.45	0.50	0.48	0.50	0.48
8. Karnataka	15.45	18.17	14.60	17.61	19.00	19.40
9. Madhya Pradesh	27.15	29.80	29.45	35.83	34.00	45.76
10. Maharashtra	17.05	10.95	17.00	17.71	18.00	23.46
11. Orissa	10.00	8.58	9.10	2.40	9.00	2.55
12. Punjab	2.65	2.58	1.30	2.31	2.70	2.32
13. Rajasthan	19.00	27.10	24.75	25.41	25.00	24.03
14. Tamil Nadu	11.70	15.98	13.35	18.66	14.00	20.25
15. Uttar Pradesh	13.66	13.76	13.45	12.02	13.00	15.33
16. West Bengal	4.20	4.51	5.70	4.11	5.00	4.36
17. Others	3.54	0.97	0.20	1.00	1.30	0.97
All India	185.00	185.99	190.00	201.06	210.00	214.79

T - Target/Production in lakh tonnes.

A - Achievement of Production in lakh tonnes.

(B) Oil Palm Crude Palm Oil Production in (MT)

	1991-92	1992-93	1993-94
1. Kerala	2323	2232	2949
2. A and N Islands	562	1266	1525 (P)
3. Andhra Pradesh	-	-	186
4. Karnataka	-	-	29
Total	2885	3498	4689 (P)

P - Provisional

STATEMENT - II

(Rs. in lakhs)

S. No.	States	Oilseeds			Oil Palm	
		1991-92	1992-93	1993-94	1991-92	1992-93
1.	Andhra Pradesh	824.50	855.50	1436.55	266.24	338.68
2.	Assam	146.50	149.00	155.743	-	15.00
3.	Arunachal Pradesh	-	6.75	29.891	-	-
4.	Bihar	48.77	158.00	69.12	-	-
5.	Gujarat	658.75	725.50	931.449	31.02	44.35
6.	Haryana	96.92	215.00	160.81	-	-
7.	Himachal Pradesh	9.75	30.00	14.46	-	-
8.	Jammu and Kashmir	48.19	41.50	66.397	-	-
9.	Karnataka	519.18	685.00	750.00	270.79	235.35
10.	Madhya Pradesh	520.60	730.35	1005.849	-	-
11.	Maharashtra	492.89	733.71	985.03	-	-
12.	Manipur	15.00	15.00	22.026	-	-
13.	Meghalaya	-	6.75	15.825	-	-
14.	Orissa	227.90	315.08	430.747	-	8.10
15.	Punjab	179.00	128.50	187.500	-	-
16.	Rajasthan	341.63	551.00	820.438	-	-
17.	Sikkim	38.63	43.00	55.857	-	-
18.	Tamil Nadu	635.00	653.50	1425.00	80.38	108.45
19.	Tripura	7.37	15.47	67.276	-	5.40
20.	Uttar Pradesh	409.50	459.63	193.24	-	-
21.	West Bengal	115.06	187.17	224.792	-	-
22.	Goa	-	-	-	4.50	24.47
23.	Kerala	-	-	-	6.95	-
Total		5334.54	6699.91	9048.00	659.88	780.00

Regional Offices of University Grants Commission

2178. SHRI SUDHIR RAY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether all The Regional Offices of the University commission have started functioning; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). According to the information furnished by the University Grants Commission, the Regional Offices of UGC at Hyderabad, Pune, Bhopal and Ghaziabad have started functioning. The Regional Offices at Guwahati and Calcutta are likely to become functional soon.

[Translation]

Railway Network

2179. DR. SAKSHIJI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the amount earmarked in Railway Budget 1994-95 for railway network of Uttar Pradesh has been allocated to Northern Railway; and

(b) if so, the details of the amount utilised, Project-wise?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The Budget is not prepared statewide. Moreover, the State of Uttar Pradesh is served by Northern, North Eastern, Central, Eastern and Western Railways and the amount allocated for works in this state in the Budget 94-95 is provided to all these Railways. However, Northern Railway has been provided with outlays of Rs. 5457.65 lakhs in respect of major Railway works in the State of Uttar Pradesh.

(b) The amount provided projectwise is shown in the statement attached. The figures of utilisation will be available only after the accounts for the year are closed i.e. in June'95.

STATEMENT

The Following Amounts have been Earmarked in the Railway Budget for Works in Uttar Pradesh Located on the Northern Railway

Work	Rs. in lakhs
i. Lucknow-Unnao Doubling	412.37
ii. Rampur-Bareilly Doubling	320.03
iii. Mughalsarai-Lucknow-Moradabad Addl. facilities	50.00
iv. Ghaziabad remodelling of yard	175.04
v. Mughalsarai-Allahabad-Ghaziabad Addl. facilities	327.66
vi. Moradabad-Ghaziabad tokenless working	104.94
vii. Allahabad PRS	29.96
viii. Lucknow PRS	6.25
ix. Allahabad-Phaphamau bridge on river Ganga	282.01
x. Moradabad-Saharanpur Balawali Bridge on river Ganga	380.33

Work	Rs. in lakhs.
xi. ROBS	201.38
xii. Moradabad-Saharanpur regirdering of bridge 1268	21.88
xiii. Etawah RUB	10.00
xiv. Delhi-Mughalsarai train to control mobile communication	645.00
xv. Tundla-Mughalsarai replacement of micro wave link	1019.92
xvi. Etawah-Mughalsarai 2nd block	28.48
xvii. Lucknow-Allahabad 2nd track circuits	58.07
xviii. Lucknow-Mughalsarai track circuiting	80.00
xix. Allahabad Division.	30.00
xx. Other Electrical works	513.98
xxi. Lucknow Diesel Shed	200.00
xxii. Khan Alampura Workshop	300.00
xxiii. Lucknow carriage workshop	100.00
xxiv. Kanpur TT Workshop	20.00
xxv. Kanpur TMS	75.00
xxvi. Kanpur maintenance facilities	35.00
xxvii. Ghaziabad-Aligarh raising of platforms	30.35
Total	5457.65

Camps to Identify Players

2180. SHRI RATILAL VARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have organised training camps to identify talented players; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) (a) and (b). No, Sir. However, talented Players are selected during the National Level competitions and are imparted training in Coaching Camps for selection to the National teams.

Besides, assessment camps are organised by Sports Authority of India in collaboration with state Governments for identification of young talented players for adoption under the schemes, namely, National Sports Talent Contest, Sports Project Development Area and Special Area Games.

[English]

Railway Station at Gadab

2181. SHRI RAM KAPSE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal for construction of a Railway Station at Gadab on the Konkan Railway;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b) . Gadab is a village located between Pen and Kasu stations on the Diva-Roha section of Central Railway and does not lie on the Konkan Railway route. There is no proposal for creation of a railway station at this place at present.

(c) A recent suggestion from Prof. Ram Kapse, MP in this regard is under consideration in consultation with Central Railway.

Packed Commodities

2182. SHRI SHIV SHARAN VERMA :
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS and PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have issued an order recently amending the packaged Commodities Rules under Standards of Weights and Measures Act to protect consumers interest and to solve packers problems;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) to (c). Standards of weights and Measures (Packaged Commodities) Rules, 1977 were amended three times in 1994-95. In the most recent amendment, the following changes have been incorporated to provide better protection to the consumers and at the same time solve problems of manufacturers/packers :

- (i) Area surrounding the quantity declaration to be free of printed information so that there is no ambiguity and difficulty in reading the net quantity.
- (ii) Declaration of sale price and month and year of packing on packages of 2 kg. or 2 litre of less permitted to be made on top or bottom of the package.
- (iii) In the introduction of new trail packs, etc, with some innovations, the amendment provides for seeking permission on merits,

from the Government for relaxing applicability of some of the provisions of the rules for such packages. Further for cases which have been compounded at enforcement level, the amendment provides for giving some time period for the manufacturers to take corrective actions to adhere to the requirements of the Rules.

- (iv) Match sticks in boxes can now be packed by manufacturers in packs to suit consumer demand.

Sports Federations

2183. SHRI JEEWAN SHARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of sports federations/associations in the country to which the Government are giving grants-in-aid annually;

(b) whether the accounts of such federations/associations are audited;

(c) if so, the details thereof;

(d) whether any procedure has been laid down for holding the annual general meetings of such federations/associations; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) Thirty one.

(b) and (c). No, Sir. However, the Federations submit Audited Accounts duly certified by a Chartered Accountant in respect of each event for which Government grant is given.

(d) and (e). The constitution of recognised Federations provide for an Annual General meeting. Since the National Federations are independent bodies, Government does not interfere in their affairs in this regard.

[Translation]

Transportation of Goods

2184. SHRIMATI SHEELA GAUTAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are contemplating on a proposal for withdrawing all kinds of subsidies and concessions provided for the transportation of goods at present;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No. Sir,

(b) Does not arise.

(c) Subsidies and concessions on freight traffic are granted on socio-economic considerations.

[English]

Railway Projects

2185. SHRI RAMESH CHENNITHALA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have raised money from public for executing some of the major projects; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) Konkan Railway Corporation Ltd. has raised Rs. 1272.62 crores through private placement as well as public issue of tax-free bonds between 1991-92 and 1994-95.

Gauge Conversion

2186. SHRI KODIKKUNNIL SURESH : Will the Minister of RAILWAYS be pleased to state :

(a) the total amount to be spent for the gauge conversion in the country during the last three years;

(b) the total kilometers distance covered by the gauge conversion in the country during the last three years, zone-wise;

(c) the total kilometers distance covered by the gauge conversion in Kerala during the last three years;

(d) whether the Government are considering IInd phase gauge conversion of Madras-Quilon Meter-gauge line; and

(e) if so, the time by which the work is likely to start?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Expenditure incurred on gauge conversion during the last three years is as under :

1991-92	Rs. 133.84 crores
1992-93	Rs. 693.91 crores
1993-94	Rs. 999.52 crores
Total	Rs. 1827.27 crores

(b) Gauge conversion completed during the last three years zone-wise is as under :

1991-92

Zone/Rly	Distance/Kms.
South Central	114
North-Eastern	21
Total	135

1992-93

Central	NIL
Eastern	NIL
Northern	446
North Eastern	68
North-east Frontier	NIL
Southern	405
South Central	227
South Eastern	35
Western	170

Total 1351

1993-94

Central	42
Eastern	NIL
Northern	436
North Eastern	220
Northeast Frontier	181
Southern	263
South Central	332
South Eastern	82
Western	63

Total 1619

(c) Nil

(d) Yes, Sir.

(e) The work is included in the Action Plan and is likely to be taken up in the IX Plan.

Import of Edible Oil

2187. SHRI D.VENKATESWARA RAO :

SHRI RAJENDRA AGNIHOTRI :

SHRI K. MURALEE DHARAN :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether coconut farmers are put to great difficulties since the inclusion of some edible oils in open General Licence;

(b) if so, the details thereof;

(c) steps taken to solve this problem;

(d) the names of the edible oils in respect of which import restriction have been withdrawn by the Government;

(e) the amount of revenue likely to be received by the Government as a result thereof;

(f) the likely impact of this decision on the price control of edible oils in the market; and

(g) the manner in which this decision is likely to benefit the general consumers?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) to (c). The imports of edible oils are being resorted to by Government to bridge the gap of nearly five to six lakh tonnes between the estimated demand and domestic availability of edible oils in the country. There is no co-relation between the import of edible oils and level of prices of Coconut Oil. Moreover, Coconut oil is excluded from OGL.

(d) and (e). The import of edible oils except Coconut Oil, Palm Kernel Oil, RBD Palm Oil and RBD Palm Stearin has been allowed under OGL. It is not possible to make an assessment of the revenue likely to be earned from such imports at this stage.

(f) and (g). The decision to place the import of edible oils has been taken to augment the availability and to moderate the prices of edible oils in the open market.

World Bank Aid

2188. SHRI NAWAL KISHORE RAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "World Bank aid for Railways lying unused" appearing in the Financial Express dated January 4, 1995;

(b) if so, whether an amount of 13.277 million dollars, which was got sanctioned as loan from the World Bank could not be utilised;

(c) if not, the amount lying unutilised indicating the total amount utilised so far out of the loan sanctioned by the World Bank;

(d) whether the Government have also paid commitment charges on this amount;

(e) if so, the total amount to be paid as commitment charges by the end of December, 1994; and

(f) the time by which the balance amount of loan is likely to be utilised by the Government in future?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) No, Sir.

(c) Railways have so far received from the World Bank, 9 IDA Credits amounting to US\$ 951.5 million since 1963 and the entire amount has been utilised.

World Bank also made available 8 IBRD loans amounting to US\$ 857 million since 1949 out of which US\$ 850 million was utilised. The balance amount of US\$ 17 million was cancelled by World Bank in Aug'93 on the expiry of the last of these loans (Loan No. 2417-IN).

Another loan (No. 2935-IN) obtained from World Bank is currently under execution. This loan is valid upto Dec, 1995. Out of the Loan amount of US\$ 252.5 million, US\$ 237.4 million has already been claimed from the World Bank upto the end of Dec., 1994, leaving an amount of US\$ 15.1 million still to be utilised.

(d) Yes, Sir.

(e) An amount of US\$ 10,06,089 has been paid to World Bank as commitment charges during the last three years upto 31 December, 1994.

(f) The balance amount of US\$ 15.1 million is likely to be utilised before the loan closing date, i.e. 31 December, 1995.

Railway Land

2189. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of RAILWAYS be pleased to state :

(a) the total area of land owned by Railways;

(b) whether railway land has been encroached upon due to the negligence of railway officers;

(c) if so, the reaction of the Government thereto; and

(d) the action taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) About 4.19 lakh hectare.

(b) No, Sir.

(c) and (d). Do not arise.

[English]

New Railway Line

2190. SHRIMATI CHANDRAPRABHA URS : Will the Minister of RAILWAYS be pleased to state :

(a) whether any survey has been conducted for laying of new railway line between Hubli-Solapur;

(b) if so, the estimated cost of the project;

(c) the total distance of the line; and

(d) whether the Government have spent any amount during 1994-95?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) A metre gauge line is currently existing between Hubli and Solapur via Gadag, Bijapur and Hotgi.

Gauge conversion from metre gauge to broad gauge between Hubli-Gadag-Hospet section is in progress. Approval to the gauge conversion of Solapur-Gadag section via Hotgi has just been received from the Planning Commission. Preliminary arrangements for taking up the work are being made.

- (b) i. Sanctioned cost of conversion of Hospet-Gadag-Hubli section - Rs. 80 crores.
- ii. Estimated cost of conversion of Solapur-Gadag section- Rs. 180 crores.
- (c) Total distance :
Solapur-Gadag-Hubli section-359 kms.
- (d) Amount spent during 1994-95 (upto 31.12.194):
i. Hospet-Gadag-Hubli section - Rs. 21 crores.
- ii. Solapur-Gadag section - Rs. 0.001 crore.

Railway Track

2191. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of RAILWAYS be pleased to state :

- (a) the total length and breadth of the railway track in the country;
- (b) the total area of track electrified and converted into double line and broad-gauge line; and
- (c) the time by which the remaining work is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The total route kilometres on Indian Railways as on 31.3.1995 is 62462 km.

- (b) (i) Electrified Route kms. (all gauges) as on 31.3.1994 is 11793 km. (includes electrified route km. not opened to traffic)
- (ii) Double line including Triple/Multiple line (all gauges) as on 31.3.1994 is 15051 km.
- (iii) Broad Gauge Route kms. (Electrified and Non-Electrified) as on 31.3.1994 is 37824 km.
- (c) Under the Project Unigauge, 13000 km. of selected Metre Gauge/Narrow Gauge routes have been identified for conversion into Broad Gauge. Out of this, 6000 km. are planned for conversion in the 8th Plan.

Doubling and Electrification of Track are on-going process. These works are taken up as per operational need, traffic density etc. and availability of resources.

New Railway Station

2192. SHRI NIRMAL KANTI CHATTERJEE : Will the Minister of RAILWAYS be pleased to state :

- (a) whether there is any proposal to open a Railway station near the Metro Railway Terminus beyond Dum Dum; and
- (b) if so, the details thereof ?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

- (b) Does not arise.

Sabari Railway Station

2193. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of RAILWAYS be pleased to state :

- (a) whether the preliminary studies on the feasibility of Sabari railway station in Kerala have been completed by RITES;

- (b) if so, whether any report has been submitted in this regard; and

- (c) the recommendations of the study team?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

- (b) and (c). Do not arise.

Intensive Cotton Development Programme

2194. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of AGRICULTURE be pleased to state :

- (a) whether the Union Government has approved the continuation of the Centrally sponsored ICDP during the Eighth Plan period on a 75.25 basis between the Centre and the States;

- (b) if so, whether the Centre share would be Rs. 61.43 crores and that of all the States Rs. 21.27 crores;

- (c) if so, the main cotton growing States which have been benefited by the scheme so far;

- (d) whether under the scheme financial assistance was provided to the States for the production of breeder, foundation certified seeds distribution of certified seeds and organising demonstration on the use of acid delinted seeds programme;

- (e) if so, to what extent the scheme was helpful and beneficial to the State Governments;

- (f) to what extent the States have fully utilises the Central aid under these projects; and

- (g) to what extent the cotton production has improved in these States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Yes, Sir.

- (b) Centre share is Rs. 61.43 crore and that of all the States under the scheme is Rs. 20.27 crore for the entire period of Eighth Plan (1992-97).

- (c) The cotton growing States which have been benefited by the scheme are Andhra Pradesh, Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu and Uttar Pradesh.

(d) Yes, Sir. Financial assistance under the scheme is being provided to the States for the production of breeder, foundation and certified seeds; Distribution of certified seeds and organising demonstrations on production technology including use of acid delinted seeds.

(e) Implementation of the scheme has facilitated in production and distribution of quality seeds, propagating improved production technology, training cotton growers etc.

(f) During the first two years of the Eighth Plan (1992-93 and 1993-94) the States have utilised Rs. 14.084 crores out of Central fund of Rs. 16.276 crores released to them under the scheme.

(g) As a result of implementation of the scheme, the production of cotton at All India level has increased from 97.14 lakh bales during the terminal year of Seventh Plan (1991-92) to 114.02 lakh bales in 1992-93 and 107.12 lakh bales in 1993-94. During current year (1994-95), the production of cotton is likely to be between 116-120 lakh bales.

Technology Upgradation

2195. SHRI ASHOK ANANDRAO DESHMUKH :
SHRI S.M. LALJAN BASHA :

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have constituted a "Technology Upgradation Mission";

(b) if so, the details thereof;

(c) the main recommendations of this Mission;

(d) whether the Government have accepted the same;

(e) if not, the reasons therefor; and

(f) the extent to which this benefited the Railways?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (f). The Indian Railways have drawn up a Technology Development Plan in 1987 for upgradation of railway technology in the areas of locomotives, coaches, wagons, track structure etc. The Missions formulated from time to time by Research Designs and Standards Organisation (RDSO) envisaged running of heavy-haul freight trains, improving the speeds of passenger and freight trains, improving safety and reliability of assets etc. Technological upgradation/improvement, an ongoing process, has resulted, amongst others, in the capacity of Railways going up continuously and the efficiency indicators showing a healthy trend.

Development Programmes in Hilly Areas

2196. DR. ASEM BALA: Will the Minister of AGRICULTURE be pleased to state :

(a) the details of development programmes for agriculture and allied farming in hilly areas;

(b) the recommendations of Indian Council of Agricultural Research for North-Eastern Hill Region (NEHR) in this regard; and

(c) the action taken by the Government on these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) The Government of India have taken up a number of Centrally Sponsored Schemes to assist the State Governments in development of agriculture throughout the country, including hill areas.

These include :

1. Integrated Cereal Development Programme (Rice).
2. Special Jute Development Programme.
3. Programmes for development of horticulture Crops.
4. National Pulses Development Programme.
5. Oil Seeds Production Programme.
6. National Watershed Development Project for Rainfed Areas.
7. Control of Shifting Cultivation.
8. Fresh Water Acquaculture.
9. Assistance for Control of Animal Diseases.
10. Agricultural Extension through Voluntary organisations.

(b) and (c). The ICAR Research Complex for NEH Region has under taken several transfer of technology programmes and helped in development of Farming systems as alternative to shifting cultivation. Rice varieties for high, mild and low altitude; Technologies for rejuvenation of desired citrus orchards; vaccine against black quarter disease in cattle for Manipur and duck cholera for Tripura; Technology for mushroom cultivation, etc. These technological advancements are kept in view while formulating developmental programmes.

[Translation]

Farmers in the Country

2197. DR. MAHADEEPAK SINGH SHAKYA : Will the Minister of AGRICULTURE be pleased to state :

(a) the approximate percentage of Small and Marginal farmers in the country;

(b) whether the two third farmers of this category are having only one or less than one hectare of land;

(c) if not, the facts in this regard;

(d) whether their sources of income are quite meagre due to their having marginal land and their farming is becoming continuously unremunerative;

(e) if not, the reaction of the Government in this regard; and

(f) the financial and research oriented steps taken by the Government for making agriculture remunerative for the small and Marginal farmers of the country during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) As per Agricultural Census 1985-86 (latest available), the small and Marginal Farmers constitute 18.4 per cent and 57.8 per cent respectively of the total number of farm holdings.

(b) Yes, Sir.

(c) Does not arise.

(d) to (f). These farmers are getting significant benefits from modern technology and various inputs like irrigation, seeds and fertilisers as well as various crop-oriented production programmes being implemented by the Government which *inter alia* include components for marginal and small farmers. Besides, under the special scheme for Assistance to Small and Marginal farmers an amount of Rs. 462.57 crores was released during the years 1992-93 and 1993-94.

World Bank Assistance

2198. SHRI RAM PUJAN PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) the financial assistance proposed to be provided by the World Bank to the Government of Uttar Pradesh for extensive agricultural development in the State;

(b) the benefits likely to be derived therefrom;

(c) whether any pre-condition has been imposed by the World Bank in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) to (d). Based on discussions with Government of India, the World Bank is taking up comprehensive agricultural development projects as part of its lending strategy in the agriculture sector. Rajasthan Agriculture Development Project was the first such project finalised with World Bank and similar projects for the States of Assam, Andhra Pradesh, Haryana, Karnataka, Maharashtra, Madhya Pradesh and Uttar Pradesh are being considered.

These projects comprise of an integrated package of activities including crop husbandry, horticulture, animal husbandry, rural road, development of water resources and agricultural research and training.

These projects are in varying stages of preparation and appraisal. The details of the projects including the amount of the World Bank assistance would be known only after the projects are finalised.

[English]

Green Revolution

2199. PROF. SAVITHRI LAKSHMANAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of efforts made by the Government to extend the benefits of Green Revolution in the areas where there is no facility of irrigation;

(b) whether the Government propose to take steps to extend this benefit to Kerala State especially in Trichur and Ernakulam districts;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) to (c). The efforts being made by the Government to extend the benefits of Green Revolution in the rainfed areas includes the propagation of conservation and efficient utilization of rain water and adoption of improved rainfed farming technology. The National Watershed Development Project for Rainfed Areas (NWDPA) is being implemented to achieve the twin objectives of evolution/development of sustainable biomass production system and restoration of environmental balance in the vast rainfed areas in the country.

The NWDPA which is in operation in 25 states and 2UTs, also covers 14 Districts of Kerala including Ernakulam and Trichur districts. Besides Integrated Cereals Development Programme in Rive Based Cropping System's Areas (ICDP-RICE) is also being implemented in Kerala to increase the production and productivity of rice based cropping system.

(d) Question does not arise.

Indira Kunj

2200. SHRI SARAT PATTANAYAK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government formulated a new scheme called Indira Kunj for providing quality seedlings to farmer in each State;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). An "Indira Kunj Scheme" for making available quality seedlings of forestry, horticultural and floricultural varieties of plants from modern and well equipped nurseries in each district of the country is under consideration. An outline of the scheme is given in the Statement attached. The detailed scheme is under formulation and will be implemented after due consideration and approval by the Government.

STATEMENT*Proposal for Indira Kunj Scheme*

The Indira Kunj scheme of nurseries is proposed to meet the need of quality seedlings of diversified requirements through technologically sound nurseries. The scheme envisages creation of high tech nurseries in which superior quality plants of both seedling and vegetative origin will be raised. Beneficiaries will be assisted financially to set up a mist chamber and / or green house per kunj depending upon the feasibility. The scheme also envisages the creation of employment avenues for young unemployed graduates of forestry, horticultural and agricultural sciences, in addition to jobs for uneducated labourers, who would be trained to acquire the necessary skills.

The elements of the scheme are detailed below :

(a) Unemployed graduates having degrees in forestry/horticulture/agriculture would be selected for assistance under the scheme to set up the nurseries in the districts where they are normally resident.

(b) The beneficiaries would be screened and selected by district level committee consisting of

- | | |
|--|-------------------------------------|
| (1) Collector | - Chairman |
| (2) Project Director (DRDA) | - Member |
| (3) District Horticulture/
Agriculture Officer | - Member |
| (4) Representatives of Regional
Centre of NAEB | - Member |
| (5) Deputy Conservator of Forests
of Divisional Forest Officer
(Social Forestry) | - Member
Secretary
(Convener) |

(c) The applicants would submit a preliminary project report. On selection, the DRDA would help them to prepare a more detailed, financially and economically viable project report, complete with species-wise surveys of demand and supply of seedlings, along with future projections for a reasonable length of time.

(d) The nursery setup under this scheme will raise a mixture of seedlings used in afforestation, horticulture, landscaping and gardening to ensure maximum marketability and self sustaining capability for the beneficiary.

(e) A district would normally have two Indira Kunj units. Smaller districts would have only one; where demand for seedlings is high and more can easily be established without compromising with the quality and economic viability of the nursery units more than one may be approved, but in no case shall a district have more than three Indira Kunj units. Over the next 4 years 1000 Indira Kunj units will be established, i.e. an average of 250 every year.

(f) NAEB would provide financial assistance to the tune of 30 per cent of the material and equipment cost of the project subject to a ceiling of Rs. 3 lakhs. Funding

modalities in this regard will be worked out while drafting the full scheme. The remaining cost of the project including the working capital will be raised by the beneficiary from his own resources or through loans from financial institutions; the district level committee would use its good offices in helping the beneficiary to obtain the loans.

(g) The beneficiary would mortgage the land and the building infrastructure in favour of the President of India; (should it be required to be mortgaged to a financial institution to raise loans, the district level committee would be authorised to exempt the beneficiary from this condition on a case to case basis).

(h) The district level committee shall ensure that the beneficiary gets supply of power and such other benefits that an entrepreneur in rural areas is entitled to get under the rules in force.

(i) State Forest Department would organise training for the beneficiary as well his employees/nursery persons as required. Training used will be assessed and identified by the district level committee. The training expenditure will be met out of the Scheme in accordance with the norms in this regard.

Sugar Mills

2201. SHRI RAJENDRA AGNIHOTRI :

SHRI ANKUSHRAO RAOSAHEB TOPE :

Will the Minister of FOOD be pleased to state :

(a) whether the Union Government have any proposal to provide loan through Central Financial Institutions to the new sugar mills to be set up in Uttar Pradesh and Maharashtra;

(b) if so, the details thereof;

(c) the number of proposal received and considered by these institutions during the last three years, year-wise; and

(d) the criteria being adopted to provide loans by these institutions?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). The financial institutions are themselves providing term loans to new sugar units based on their viability and subject to availability of funds.

(c) As per information furnished by the Industrial Finance Corporation of India (IFCI), the details regarding the applications received/assistance sanctioned in case of new sugar units of Maharashtra and Uttar Pradesh by IFCI during 1992-93, 1993-94 and 1994-95 (till February, 1995) is given in the Statement attached. Information in respect of the other Central Financial Institutions is not available in the Ministry of Food.

(d) According to IFCI, the criteria generally adopted by All India Financial Institutions while considering sanction of financial assistance to the new sugar mills

is the techno-economic feasibility/financial viability of the project, background of the promoters, irrigation facilities in the proposed area, availability of sugarcane in the area, potential for development of sugarcane in

the area, prices of raw-material (sugarcane), freesale and levy sugar prices, performance of nearby sugar mills etc.

STATEMENT

Details Regarding the Applications Received/Assistance Sanctioned in Case of New Sugar Units by IFCI During the Years 1992-93, 1993-94 and 1994-95 (Till February, 1995).

	1992-93	1993-94	1994-95
MAHARASHTRA STATE			
Applications from new sugar mills pending as on 1.4.1992	27	-	-
Received during the year	-	-	10
Sanctioned during the year	-	17	5*
Applications treated as closed during the year	-	-	10
Applications pending as on 1.3.1995	-	-	5

* Sanction letter yet to be issued in one case.

	1992-93	1993-94	1994-95
UTTAR PRADESH			
Applications from new sugar mills pending as on 1.4.1992	2	-	-
Received during the year	-	1	2
Sanctioned during the year	-	2	-
Applications closed/withdrawn during the year	-	1	1
Applications pending as on 1.3.1995	-	-	1

Electrification

2202. SHRI YELLAIAH NANDI : Will the Minister of RAILWAYS be-pleased to state :

(a) the total length of railway line has been electrified in Andhra Pradesh till date;

(b) the routes where electrification work at present is in progress; and

(c) the length of railway line in the state, proposed to be electrified in the year 1995-96?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) 1357 Route Kilometre.

(b) At present, electrification work of the following routes is in progress:

1. Renigunta-Tsakibanda (part of Renigunta Hospet Project) (328 Route Kilometre).
2. Vijayawada-Visakhapatnam (366 Route Kilometre).
3. Dornakal-Singareni-Branch line (26 Route Kilometre).

(c) During 1995-96, the lengths of railway line proposed to be electrified are :

1. Part of Vijayawada-Visakhapatnam (95 Route Kilometre).
2. Dornakal-Singareni-Branch line (26 Route Kilometre).

Loss Due to Pest/Insect

2203. SHRI BRAJA KISHORE TRIPATHY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether agricultural products (about 18 per cent of our total food production) worth crores of rupees is lost every year due to revages of pests; and

(b) if so, the steps taken/proposed to be taken by the Government to tackle this huge wastage of precious food-stuffs?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE : (SHRI S. KRISHNA KUMAR) : (a) Sir, Considerable crop losses occur due to different kinds of pests. In general, the estimated losses vary from 10-30 per cent depending on various factors such as crop, variety, pest, wether and location etc. No comprehensive studies have been made regarding exact extent of crop losses in the country.

(b) During VIII plan, the Government is implementing a comprehensive Central Sector ecofriendly Integrated Pest Management (IPM) Scheme. Under this scheme a massive field demonstration and training programme for farmers and State Extension Workers has been launched by setting up IPM Farmers Field School (FFS) for empowerment of farmers in agro-eco system analysis and adoption of IPM approach to minimise crop losses.

Committee on Weight and Measure

2204. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether an Expert Committee have been constituted to formulate a legal procedure code for developing a uniform legal system in accordance with international calibration systems of weights and measures;

(b) if so, the details thereof;

(c) whether is not possible to provide accurate weights and measures to the consumers through the existing Standard of Weights and Measures Act, 1976 and Standard of Weights and Measures Act, 1985;

(d) whether any action is ensured by any Central agency in regard to inaccurate Weights and measures on the basis of existing Weights and Measures Act; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) and (b). No, Sir. However, the Ministry is constituting an Apex National Forum to advise the Government on policy matters in respect of legal metrology (weights and measures) and to make suitable recommendations for amendment to the legal metrology legislation.

(c) to (e). The revision of weights and measures Acts and Rules made thereunder is a continual process depending upon the need of the Society, developments taking place in the field of science and technology and socio-economic conditions.

Metro Railway

2205. SHRIMATI MALINI BHATTACHARYA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to extend the Metro Railway system from the Maidan to Sealdah and from Tollygunge to Garia; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). A preliminary Engineering-cum-Final Location Survey for extension of Metro Railway from Tollygunge to New Garia has been included in the Railways, Works Programme - 1995-96. Taking up of the project depends upon results of the survey and availability of resources in the coming years.

There is no proposal, at present, to extend the Metro from Maidan to Sealdah.

[Translation]

Profit Earned by Western Railway

2206. DR.K.D. JESWANI : Will the Minister of RAILWAYS be pleased to state :

(a) the deficit or profit earned by the Western Railway during the last three years;

(b) the achievements made in regard to the renewal of tracks, electrification and other developmental works in this Zone during the last three years;

(c) the details of the developmental work to be undertaken by the Western Railway during 1995-96; and

(d) the amount likely to be incurred thereon?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Profits earned by Western Railway during the last three years are as under :

Year	(Amount in crores of Rs.)
1991-92	415
1992-93	618
1993-94	751

(b) The achievement made by Western Railways in regard to renewal of tracks during the last three years are as under :

Year	Achievement (Complete Track Renewal)
1991-92	430 Kms.
1992-93	350 Kms.
1993-94	302 Kms.

Route kilometres electrified in Western Railway in the last three years are as under :

Section	1991-92	1992-93	1993-94
i. Sabarmati-Chandoliya	-	5	-
ii. Chandoliya-Gndhinagar (Balance portion of Sabarmati-Gandhinagar section Total RKMs 28)	-	-	23

Developmental works in Western Railway during the last three years :

Year	Nil
1991-92	Nil
1992-93	Gauge conversion of Sawai Madhopur-Durgapura and Nadiad-Kapadvanj lines completed and commissioned. Doubling of Mahi bridge completed and commissioned.
1992-93	Gauge conversion of Durgapura-Jaipur- Phulera completed and commissioned. Doubling of Mahi bridge No.624 and Bolai-Akodia block section completed.

(c) Gauge conversion of Agra-Bandikui (151 Kms.), Wankaner Maliya Miyana(90 Kms.) and Gandhidham-Bhuj(58 Kms.), doubling of Chambal Bridge No.211 between Kota and Gurla and provision of 5th and 6th lines between Bombay Central and Borivli have been

included as new projects on Western Railway in the Railway Budget 1995-96. Gauge conversion of Gandhidham-Bhuj will be taken up after obtaining the clearance from the Planning Commission.

(d) An outlay of Rs.137 crores has been proposed for the projects during 1995-96.

[English]

Hasan Iqbal Committee

2207. SHRI ANANTRAO DESHMUKH : Will the Minister of RAILWAYS be pleased to state :

(a) whether Hasan Iqbal Committee set up to examine the issue of restructuring of Railways has submitted its report;

(b) if so, the salient features of the recommendations made by the Committee; and

(c) the action taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Hasan Iqbal Committee has been set up not to examine the issue of restructuring of Railways but as a follow up of the Prakash Tandon Committee Recommendation for identification of cost and profit centres, development of accounting system and modernisation of financial Management Information Systems on Indian Railways. The Committee has submitted its report.

(b) The salient features of the recommendations made by the Hasan Iqbal Committee are as follows :

- (i) A new system of Activity Based Unit Costing System (ABUCS) has been recommended, where each level of cost incurrence to be involved in costing of the activities.
- (ii) Each level to be responsible for controlling the costs incurred at that level. The concept of responsibility accounting to be introduced.
- (iii) The earnings of the Railways to be apportioned on divisional basis.

(c) The recommendations are under Railway Board's consideration.

[Translation]

Impact of New Economic Policy

2208. DR. G.L. KANAUIA :
SHRI MANJAY LAL :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the attention of the Government has been drawn to the news item regarding impact of New Economic Policy on Agriculture appearing in "Jansatta" of 23.2.95;

(b) if so, the details of apprehensions expressed therein; and

(c) the reaction of the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Yes, Sir.

(b) According to the news item, the International Labour Organisation has cautioned about the possibility of small farmers becoming landless labourers and reduction in employment opportunities because of the new economic policy of liberalisation. It has been mentioned that "in India, concern has been expressed over the likely impact of the new economic policy on agricultural development. The specific fears are over the reduction in public investments, State withdrawal from the provision of agricultural credit, and the reduction of extension services".

(c) Economic reforms over the past three and half years have improved the relative profitability of agriculture. Government's resolve to improve the economic viability and well-being of small farmers is reflected in higher public sector cutlays for agriculture and allied activities which is the main source of public sector investments, substantial increase in farm credit, vigorous extension support including involvement of non-governmental organisations as also reduction in controls on domestic and foreign trade in agriculture. These measures are intended to create more employment opportunities in agriculture and help the farmers including the small farmers.

Central Warehousing Corporation

2209. SHRI VILAS MUTTEMWAR : Will the Minister of FOOD be pleased to state :

(a) whether the attention of the Government has been drawn to the news item appearing in the 'Jansatta' (Delhi) dated January 27, 1995 under the caption "Tender Ki Sharten Puri na karna vali company ko theka".

(b) if so, the name of the company to which contract was given by the Central Warehousing Corporation;

(c) whether the tender of above company was received after the expiry of prescribed time limit;

(d) whether the Managing Director of the Corporation had requested the concerned company to reduce the amount given in the tender; and

(e) if so, what action was taken against the erring officers responsible in regard to the above tender and the details of the action taken against them and the time by which fresh tenders are likely to be invited in this regard?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). Yes, Sir. The name of the company to which contract has been awarded by the Central Warehousing Corporation is M/s National Freight Carriers.

(c) Yes, Sir. The delayed tender of M/s National Freight Carriers was received at 4.30 PM on 30.12.1994 against the prescribed time limit of 3.00 PM on the same day.

(d) No, Sir. The lowest tenderer, M/s National Freight Carriers suo-moto agreed to give an annual discount of Rs. 4 lakhs reducing the annual cost of the contract given in the tender. However, the constituted Tender Committee while considering the offer, in which Managing Director is also Member-Chairman, the Committee desired that the discount should be raised to Rs.7 lakhs per annum which would further reduce the total annual value of the contract given in the tender.

(e) Does not arise.

Railway Projects

2210. SHRI MAHESH KANQDIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether project monitoring machinery is weak as a result of which a number of projects could not be completed within the stipulated time schedule;

(b) if so, the details thereof;

(c) whether the Government are contemplating to review the projects through computers; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). No, Sir. The projects which could not be completed within the stipulated time schedule have been delayed mainly due to fund constraints.

(c) and (d). Computers are progressively used in Project monitoring. The progress achieved, the details of work left and other details of the works are fed into the Computers and position is monitored based on the same.

Doubling of Railway Line

2211. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether proposal regarding doubling of Ghaziabad-Muradabad railway line in Uttar Pradesh is under consideration; and

(b) if so, the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). The work of patch doubling of Ghaziabad-Muradabad line has been included in the Budget 1995-96 at a cost of Rs. 30 crores. The work will be taken up after the Budget is passed by the Parliament.

[English]

Kendriya Vidyalayas

2212. SHRI C. SREENIVAASAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Kendriya Vidyalayas in the North-Eastern region are functioning with less than the sanctioned number of staff;

(b) whether in some of these schools teaching staff are recruited on adhoc basis;

(c) if so, the reasons therefor; and

(d) the corrective measures proposed to be taken in this regards?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) to (d). Kendriya Vidyalaya Sangathan has discontinued with the system of adhoc appointments. Against short-term/leave vacancies, teachers are appointed on a contractual basis. Recruitment process for filling up of the vacant posts in various Vidyalayas has already been set in motion.

[Translation]

DMU Trains

2213. SHRI SURYA NARAIN YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to introduce DMU train services between Mansi and Saharasa and other parts of Bihar; and

(b) if so, the details thereof alongwith the routes on which it is likely to be introduced?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). During 1995-96, DMU/Push-Pull services are proposed to be introduced on Bhagalpur-Barharwa-Katwa and Barauni-Samastipur-Muzaffarpur-Gorakhpur routes. However, at present there is no proposal for introduction of such services between Mansi and Saharasa.

[English]

Horticulture Production

2214. SHRI GOPI NATH GAJAPATHI :
SHRI MULLAPPALLY RAMCHANDRAN :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have reviewed the progress made in the field of development of Horticulture during the last three years;

(b) if so, the names of States performed well in the development of Horticulture during the above period;

(c) the increase in Horticultural produce recorded during the above years;

(d) the percentage of the total Horticultural produce is being exported annually; and

(e) the allocation provided for Horticulture during these years to each State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Yes, Sir.

(b) The States which have performed well *inter-alia* include Arunachal Pradesh, Gujarat, Haryana, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Sikkim, Tamil Nadu, Tripura and Pondicherry.

(c) While the data for 1993-94 is yet to become available, the production of main horticultural crops during 1991-92 and 1992-93 was as under :

Crop	Production (million tonnes)	
	1991-92	1992-93
Fruits	28.63	32.96
Vegetables	58.59	71.00
Spices	1.95	2.14
Coconut	*6.50	@7.39
Cashew	0.30	0.35
Areca nut	0.25	0.25

* Equivalent to 10043 million nuts

@ Equivalent to 11375 million nuts

(d) The percentage of total production being exported annually indicated below :

Item	% of total production being exported	
	1991-92	1992-93
Spices	7.27	6.01
Cashew	23.35	17.90
*Fruits and Vegetables	0.57	0.49

* Excluding vegetable seeds and processed fruits and vegetables.

(e) Information is given in the Statement-I attached.

STATEMENT

Name of the State	Fund Released During (Rupees in lakhs)		
	1991-92	1992-93	1993-94
1	2	3	4
ANDHRA PRADESH	185.84	346.49	677.45
ARUNACHAL PRADESH	14.67	45.59	89.92
ASSAM	38.89	79.86	105.74
BIHAR	60.15	75.57	214.55
GOA	20.19	51.24	107.34
GUJARAT	221.55	431.67	204.63
HARYANA	16.18	79.23	181.12
HIMACHAL PRADESH	132.75	149.91	181.80
JAMMU AND KASHMIR	30.25	104.74	145.78
KARNATAKA	169.03	581.94	927.20
KERALA	688.55	1027.96	1591.49
MADHYA PRADESH	127.35	222.98	336.30
MAHARASHTRA	425.56	292.22	909.92
MANIPUR	11.88	25.98	41.18
MEGHALAYA	11.17	19.04	41.86
MIZORAM	12.57	19.28	62.02
NAGALAND	8.88	23.63	38.43
ORISSA	57.20	72.41	295.08
PUNJAB	41.14	109.18	158.24
RAJASTHAN	92.74	143.82	137.09

1	2	3	4
TAMIL NADU	214.03	408.94	770.23
TRIPURA	19.52	38.30	44.89
UTTAR PRADESH	144.44	204.32	305.40
WEST BENGAL	30.52	41.64	193.61
SIKKIM	6.62	23.98	62.23
A AND N ISLAND	18.62	38.21	48.19
CHANDIGARH	0.83	1.50	39.46
D AND N HAVELI	0.83	6.50	18.07
DAMAN AND DIU	0.25	6.50	18.07
DELHI	2.65	11.17	50.99
LAKSHADWEEP	0.68	13.06	25.07
PONDICHERRY	5.00	17.96	37.38
TOTAL	2810.51	4714.82	8060.73

In addition to above, Funds were also released to the National Horticulture Board during these years for implementing their programmes either directly or through the State Governments.

Expansion of Railway Stations

2215. SHRI K. MURALEE DHARAN : Will the Minister of RAILWAYS be pleased to state :

(a) the names of railway stations in Kerala which are being expanded; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). Expansion of facilities at Railway Stations is a continuous process and the same is undertaken whenever so warranted by increase in the volume of traffic handled, subject to availability of funds and relative priorities. Accordingly, following works, each costing more than Rs. 5 lakh have been taken up at Railway Stations in the State of Kerala during 1994-95:
(Cost in lakh of Rupees)

STATION	WORK	COST
ALLEPPY	Extension of shelter on island platform	11.10
ALWAYE	Extension/widening of platform No. 1 and extension of shelter thereon.	12.06
ANGAMALI	Extension of shelter on platform No. 1 and 2	13.69
CANNANORE	Provision of waiting hall and extension of shelter on bay and island platform	19.11
CHALAKUDI	Provision of foot-over-bridge	16.16
ERNAKULAM	Provision/extension of shelter on platform 1,4 and 5	11.02
ERNAKULAM TOWN	Widening of platform No.1 and extension of shelter on platform No. 1 and 2	18.65

STATION	WORK	COST
IRINJALAKUDA	Provision/extension of shelter on platform No. 1 and 2	12.64
KANHANGAD	Extension of shelter on platform No. 1	6.36
KARUNAGAPALLI	Provision of shelter on platform No. 1 and 2	7.80
KOTTAYAM	Raising of platform No. 1 and extension of shelter on platform No. 1	16.78
MAVELIKARA	Raising of platform No. 2 and extension of shelter on platform No. 2	21.05
PALGHAT	Extension of platform No. 1 and provision of washable apron	18.80
PAYYANNUR	Extension of shelter on platform No.2 and raising of platform No.1	5.43
QUILANDI	Raising of platform No. 1 and extension of platform No. 2	9.55
QUILON	Provision/extension of shelter on platform No. 1 and 4	19.67
SHERTALAI	Extension of platform No.2 and 3	6.30
SHORANUR	Extension of shelter on platform No. 2 and 3	9.64
TELLICHERRY	Provision/extension of shelter on platform No. 1 and 2	11.94
TIRUVALLA	Extension of shelter on platform No. 1 and 2	10.85
TRICHUR	Extension of shelter on island platform	9.72
TRIVANDRUM	Raising of island platform and improvement to retiring rooms	17.74
WADAKANCHERI	Extension of shelter on platform No. 1 and 2	7.44

[Translation]

Pollution Control

2216. SHRI DATTA MEGHE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government of Maharashtra has sought financial assistance to control pollution in the state;

(b) whether the Government have received such requests from other States;

(c) if so, the details thereof, State-wise; and

(d) the reaction of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (c). No specific proposal has been received from the Government of Maharashtra and other State Governments for pollution control. However, certain proposals have been received from the Maharashtra State Pollution Control Board as well as other State Boards seeking financial assistance for control of pollution under various schemes for 1994-95. The details of the financial assistance sought by the various State Pollution Control Boards include the following :

No.	Name of the State Board	Amount sought (Rs. in Lakhs).
1.	Madhya Pradesh	65.75
2.	Uttar Pradesh	59.20
3.	Punjab	15.44
4.	Himachal Pradesh	227.74
5.	Tripura	24.50
6.	Bihar	29.06
7.	Tamil Nadu	13.04
8.	Meghalaya	38.00
9.	Gujarat	385.55
10.	Daman and Diu	07.01
11.	West Bengal	16.50
12.	Assam	36.76
13.	Rajasthan	23.32
14.	Maharashtra	108.50

(d) The project proposals submitted by the various State Pollution Control Boards have been examined by the Government in consultation with Central Pollution Control Board for releases. Various factors like the usefulness, the feasibility, the financial allocation for these schemes and their interface with projects being executed under bilateral, multilateral and other programmes are kept in focus while releasing the funds.

[English]

National Literacy Mission

2217. SHRI ANKUSHRAO RAOSAHEB TOPE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the target fixed for making illiterate persons literate under the National Literacy Mission;

(b) the extent to which this target has been achieved so far, State-wise; and

(c) the number of persons likely to be made literate under the National Literacy Mission during 1995?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c). The National Literacy Mission (NLM) has been mandated to make 100 million people literate in the age group of 15-35, all over the country, by 1997.

A statement showing State-wise number of persons made literate since the launching of National Literacy Mission is enclosed.

No separate year-wise targets have been fixed for the NLM.

STATEMENT

1	2	3
1.	Andhra Pradesh	54,57,275
2.	Arunachal Pradesh	59,612
3.	Assam	9,08,861
4.	Bihar	32,79,783
5.	Goa	71,337
6.	Gujarat	42,32,540
7.	Haryana	1,85,466
8.	Himachal Pradesh	3,50,668
9.	Jammu and Kashmir	1,63,892
10.	Karnataka	27,31,200
11.	Kerala	15,60,152
12.	Madhya Pradesh	26,21,376
13.	Maharashtra	39,64,624
14.	Manipur	67,371
15.	Meghalaya	84,225
16.	Mizoram	61,919
17.	Nagaland	63,123
18.	Orissa	12,14,471
19.	Punjab	3,19,989
20.	Rajasthan	19,53,002
21.	Sikkim	13,604
22.	Tamil Nadu	29,46,860
23.	Tripura	81,387

1	2	3
24. Utter Pradesh		44,69,253
25. West Bengal		74,81,440
26. A and N Islands		14,492
27. Chandigarh		40,404
28. D and N Haveli		7,293
29. Daman and Diu		2,991
30. Delhi		3,42,633
31. Lakshadweep		986
32. Pondicherry		99,965

Compensation for Accidents Victims

2218. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state :

(a) whether Railways pay Ex-gratia and not the compensation to the people who lose their lives or are seriously injured in the Railway accidents / derailment;

(b) if so, the reasons therefor;

(c) whether the Government propose to reconsider their present policy and make payment of compensation as is applicable in the case of road accidents; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Bonafide passengers who get injured or the dependents of those who die on account of passenger train accidents or derailments as defined under Section 124 of the Railways Act, 1989 are paid ex-gratia immediately after the accident as per prescribed rates and also compensation claims subsequently, the quantum of which is decided by the Railway Claims Tribunal.

(b) to (d). Do not arise.

Performance of Agriculture Co-operative Under NCDC

2219. SHRI R. SURENDER REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the performance of the agricultural cooperatives was reviewed at the meeting of the National Co-operative Development Corporation (NCDC) in November, 1994;

(b) if so, the details of the achievements made by the agricultural co-operatives in various spheres during the last three years;

(c) whether there is any proposal to make comprehensive amendments to the NCDC Act to expand its activities; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) The General Council meeting of National Co-operative Development Corporation (NCDC) was held on 16 November, 1994 where the Annual Report and Audited Accounts of NCDC for 1993-94 were adopted. The Annual Report gave a review of the activities of NCDC during the period under review.

(b) The assistance provided by NCDC to agricultural cooperative societies engaged in some key activities is given in the Statement attached.

(c) and (d). A proposal to amend the NCDC Act, 1962 to expand its activities is under consideration of the Government. The proposal includes inclusion of livestock, poultry-feed, industrial goods and certain notified services in the scope of activities of NCDC.

STATEMENT

Assistance Provided by NCDC to Agricultural Co-operatives for key activities

(Rs. in lakh)

S.Type of Activities No.	Financial Assistance Provided		
	1991-92	1992-93	1993-94
1. Plantation Crops	51.66	341.306	309.56
2. Co-operative Sugar Factories	7478.38	7273.41	8346.50
3. Oilseed Processing	7097.91	1751.65	928.66
4. Foodgrains Processing	16.54	133.68	66.29
5. Co-operative Spinn- ing Mills	9158.00	2578.43	1197.18
6. Fertilizer Distribution	481.20	70.90	180.35
7. Fisheries	6136.00	630.00	566.00
8. Dairy and Poultry	1310.95	568.82	3058.97
9. Integrated Co-op- erative Development Projects	4486.37	1036.36	7136.34
10. Co-operative Storage	2374.00	4054.00	876.00
11. Marketing and Proc- essing of Agriculture Produce	560.00	1759.00	1683.27
12. Co-operative Cold Storage	64.00	50.00	206.00
13. Marketing and Processing of Fruits and Vegetables	1239.12	539.98	768.52

Introduction of Train

2220. DR. RAJAGOPALAN SRIDHARAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether any representation has been received to introduce a new train between Tirunelveli and Bombay;

(b) if so, the reaction of the Government thereon?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) It has been decided to introduce a weekly express train between Nagercoil and Bombay via Tirunelveli-Madurai from July, 95 Time Table.

[Translation]

Decontrol of Gur

2221. SHRI SURENDRA PAL PATHAK : Will the Minister of FOOD be pleased to state :

(a) whether Government have any proposal to decontrol Gur;

(b) if so, the date by which the Government propose to make an announcement to this effect; and

(c) if not, the reasons therefor?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) The Government have already rescinded the Gur (Control) Order, 1994 on 21st March, 1995.

(b) and (c). Do not arise.

[English]

Giant Fresh Water Prawns

2222. SHRI SANAT KUMAR MANDAL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Central Institute of Freshwater Aquaculture, Orissa and the Central Inland Capture Fisheries Research Institute, West Bengal have pointed that the giant freshwater prawns demand less artificial feed, causing lesser fouling of the surrounding waters, grow faster and command equally premium prices in the international markets; and

(b) if so, the plan proposed to be launched by the Government in the coastal areas like those of West Bengal for the rearing of freshwater prawns to mitigate environment fouling?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir. The Central Institute of Freshwater Aquaculture (CIFA), Bhubaneswar and Central Inland Capture Fisheries Research Institute (CICFRI), Barrackpore have developed technologies to breed and culture giant

freshwater prawn, *Macrobrachium rosenbergii*. Addition of the freshwater prawn seed in low density ratio with Indian major carps in composite culture ponds indicated a sizeable production with nominal quantity of additional feed for the prawn. The marketable size of the freshwater prawn is reported to be achieved in about 5-6 months. Freshwater prawn is also being exported from India.

(b) Programme for establishment of freshwater prawn hatchery is being assisted by the Government under a centrally sponsored scheme of Development of Freshwater Aquaculture being implemented by the States through Fish Farmer's Development Agencies (FFDAs). Subsidy of Rs. 50,000 is available to a fish farmer for a hatchery of 5-10 million capacity.

[Translation]

Missing of Rice Trucks

2223. SHRI N.J. RATHVA : Will the Minister of FOOD be pleased to state :

(a) whether several trucks loaded with rice despatched from the godowns of Food Corporation of India in Gujarat are found missing;

(b) if so, the details thereof;

(c) whether any enquiry has been conducted in this regard; and

(d) if so, the action taken against the transporters as well as the officers found responsible?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) No, Sir. No such case has been reported from Gujarat region so far.

(b) to (b). Do not arise.

Universities in Rajasthan

2224. PROF. RASA SINGH RAWAT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) purpose-wise details of the amount provided to the universities in Rajasthan during the last three years;

(b) the targets fixed by the Union Government for expansion of universities during the Eighth Five year Plan;

(c) the efforts being made by the Government for expansion of higher and technical education in the State;

(d) whether the Government propose to open any central university in the State; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Development grants to the State

Universities are allocated by the UGC for the plan period as a whole and not on a year to year basis. Such grants are provided to the eligible universities for recruitment of staff, purchase of books, journals and equipment, and construction of academic buildings and hostels. The amount of plan grants allocated to the universities in Rajasthan for the 8th plan period is as under :

Name of the University	Grants allocated for the 8th plan period (Rs. in Lakhs)
1. Jai Narain Vyas University.	130.00
2. M.L. Sukhadia University.	115.00
3. Rajasthan University.	140.00
4. Maharishi Dayanad Saraswati University	75.00

(b) and (c). The universities in Rajasthan have been established by the Acts of the State Legislature and hence, necessary action in this regard is to be taken by the State Government.

(d) No, Sir.

(e) The National Policy on Education - 1986, as modified in 1992, states that, in view of the need to effect an all-round improvement in the institutions, it is proposed that, in the near future, the main emphasis will be on the consolidation and expansion of facilities in, the existing institutions.

[English]

Shed Construction

2225. SHRI ZAINAL ABEDIN : Will the Minister of RAILWAYS be pleased to state :

(a) whether any steps are being taken for construction of shed over platform at Sagardighi Station;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). The work of provision of platform shelter at Sagardighi Railway Station has already been sanctioned, during 1994-95, at a cost of Rs. 9.00 lakh.

[Translation]

Distribution of Central Assistance

2226. SHRI KHELAN RAM JANGDE : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of amount provided by the Union Government to Madhya Pradesh Government for distribution among small and marginal farmers as central assistance recently;

(b) whether a small part of such Central assistance has been distributed to the small and marginal farmers

and the remaining part of the assistance is lying unutilised with the State Government;

(c) if so, the details thereof and the reasons for not distributing the whole Central assistance to the small and marginal farmers; and

(d) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) An amount of Rs. 26.22 crores was released to the State Government of Madhya Pradesh during 1992-93 and 1993-94 under the scheme on infrastructure development for Small and Marginal farmers:

1992-93	-	Rs. 20.13 crores
1993-94	-	Rs. 6.09 crores
		Rs. 26.22 crores

Besides, a number of other schemes for agriculture development are being implemented in the State for which Central assistance is provided for benefit of all farmers including Small and Marginal Farmers. About Rs. 44 crores were released to the State Government under important programmes like National Watershed Development Project for Rainfed Areas, Horticulture and Crop Development Programmes during 1992-93 and 1993-94.

(b) to (d). According to the available information, the State Government have utilised an amount of Rs. 20.13 crores, leaving an unspent balance of Rs. 6.09 crore under the scheme on infrastructure development for small and marginal farmers. It is being emphasised on the State Government to fully utilise the funds made available under the various agricultural development programmes and achieve the targets fixed under each of them.

[English]

Clearance to D.G. Power Plants

2227. SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether his Ministry has given clearance to diesel generator power plants at Brahmapuram, Kasargod and Calicut in Kerala;

(b) if so, the details of conditions, if any stipulated; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (c). Yes, Sir. Ministry of Environment and Forests has accorded environmental clearance to diesel generator power plants at Brahmapuram, Kasarkode and Kozhikode in Kerala subject to effective

implementation of various conditions and environmental safeguards. The stipulated conditions included providing of stacks of adequate height, raising of green belt, measures for protection against various hazards such as fire and explosion, treatment of liquid effluents, rehabilitation of oustees, adherence of gaseous emissions to the prescribed standards, and similar other conditions which contribute to a cleaner environment.

International Women's Day

2228. SHRI P.C. CHACKO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether International Women's Day was celebrated in New Delhi in recent past;

(b) if so, the details thereof and the suggestions made therein; and

(c) the action taken/proposed to be taken by the Government on these suggestions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT)(SHRIMATI BASAVA RAJESWARI) : (a) to (c). Yes, Sir. As per press reports, various Institutions and voluntary organisations such as UNIFEM, PHD Family Welfare Foundation, Mahila Dakshata Samiti etc. have celebrated International Women's Day in Delhi on 8th March, 1995 to create and generate awareness amongst women about their basic rights and the gender based problems faced by women. The Department of Women and Child

Development had advised all the State Governments/ Union Territories including the National Capital Territory of Delhi and voluntary organisations to observe the International Women's Day i.e. on 8th March, 1995 in a befitting manner by organising several programmes to highlight issues and themes relating to the welfare and development of women. No suggestions from any voluntary organisation has been received in the Department in this regard.

Environmental and Forestry Projects

2229. SHRI JAGMEET SINGH BRAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have undertaken some environmental and forestry development projects in Punjab including tribal areas during 1992-93, 1993-94 and 1994-95;

(b) if so, the details thereof alongwith the progress made so far in each case;

(c) the assistance provided in each case; and

(d) the projects likely to be started in the near future?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). The details of environmental and forestry development projects undertaken in Punjab including tribal areas during the years 1992-93, 1993-94 and 1994-95 alongwith achievements both Financial and Physical are given in the Statement attached.

(d) The projects are continuing in nature.

STATEMENT

(Rs. in lakhs)

S. No.	Name of the Scheme	Board Objectives	Extent of funding	Status	Achievement during the three years 1992-93, 1993-94 and 1994-95	
					Financial	Physical
1	2	3	4	5	6	7
1.	Development of National Parks and Sanctuaries	To develop National Parks and Sanctuaries	100%	Ongoing	49.42	6 National Parks covered
2.	Paryavaran Vahini Scheme	Create environmental awareness through active participation of public	100%	Ongoing	3.56	4 Paryavaran Vahinis constituted
3.	Minor Forest Produce including Medicinal Plants	Raising Minor Forest Produce including Medicinal Plants	100%	Ongoing	180.00	2200 ha. covered
4.	Seed Development Scheme	To develop infrastructure for quality seeds	100%	Ongoing	26.15	Targets fixed in terms of financial releases.
5.	Integrated Afforestation and Eco-development projects scheme	Promote afforestation and Eco-development	100%	Ongoing	212.23	740 ha. area covered

1.	2.	3.	4.	5.	6.	7.
6.	Area Oriented Fuelwood and Fodder Project scheme	Augmenting supply of fuelwood and fodder in identified fuelwood deficit districts	50%	Ongoing	503.30	6465 ha. area covered
7.	Assistance for abatement of Pollution	To Strengthen the State Pollution Control Board and State Environment Department	100%	Ongoing	6.80	Targets fixed in terms of financial releases
8.	Central Zoo Authority scheme	Upgradation of Zoos	100%	Ongoing	32.96	2 Zoos covered
9.	National River Conservation plan scheme	Pollution Abatement of River Sutlaj	50%	Sutlaj has been included in the National River Conservation Plan. The scheme has been approved in principle.		
10.	Eco development around National Parks and sanctuaries	To provide alternative sustenance to communities living on fringes of National Parks	100% NR 50% R	Ongoing	13.52	3 National Park covered

NR - Non Recurring
R - Recurring

Gauge Conversion

2230. SHRI UDDHAB BARMAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal for gauge conversion of M.G. line from Bardarpur to Gauhati and Gauhati to Lumding to facilitate passenger and goods trains to run directly to Barak Valley, Tripura and Mizoram; and

(b) if so, the steps taken/proposed to be taken by the Government in this regards?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Gauhati-Lumding has already been converted to broad gauge. There is no proposal for conversion of Bardarpur-Gauhati owing to the heavy investment involved in view of the difficult terrain. Adequate transshipment facilities for passengers and goods have been created at Lumding Junction to minimise inconvenience to rail users.

(b) Does not arise.

Plant Quarantine Facilities

2231. SHRI P. KUMARASAMY :
SHRI J. CHOKKA RAO :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have recently approved a Central sector scheme for strengthening and modernising the plant quarantine facilities in the country during the Eighth Five Year Plan;

(b) if so, the details thereof; and

(c) the total amount proposed to be spent under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) and (c). It is proposed to spend an amount of Rs. 46.00 lakhs under the scheme during the VIII Plan on the following components :

- (1) Establishment of 5 new Plant Quarantine and Fumigation Stations at Bangalore, Mangalore, Kakinada, Kandla and Jamnagar.
- (2) Upgradation of 5 major Plant Quarantine and Fumigation Stations at Amritsar, Bombay, Calcutta, Madras and New Delhi.
- (3) Continuation of existing schemes.

Export of Food Grains

2232. SHRI HARIN PATHAK :
SHRI MOHAN RAWALE :
SHRI BOLLA BULLI RAMAIAH :

Will the Minister of FOOD be pleased to state :

(a) whether FCI has sought permission to issue foodgrains at lower price in open market and export at lower than economic cost to tide over the mounting stocks and low sales through Public Distribution System;

(b) if so, the details thereof;

(c) whether the Government propose to give subsidy on the export of foodgrains;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) whether the quantum of foreign exchange is likely to decrease the rising prices?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). The Government have authorised the FCI to sell 85 lakh MTs of wheat from Oct., 1993 to April, 1995 and 15 lakh tonnes of rice from January, 1994 to September, 1995 in the open market. The FCI is continuing the open sale operation at the prices fixed from month to month basis which are normally below the economic cost. About 73.27 lakh tonnes of wheat and 3.95 lakh tonnes of rice has been sold in the open market upto March 20, 1995.

The FCI has been authorised to export non-Durum wheat from its stocks within export ceiling of 5 lakh tonnes fixed for export from open market during 1994-95. The FCI has also been authorised to sell wheat and rice (fine and superfine varieties) from its stocks at prices not less than the open market sale price for the purpose of export.

(c) to (f). There is no proposal at the moment to give subsidy on the export of foodgrains. Exporters are free to purchase foodgrains from the open market or from FCI and export it.

[Translation]

Fair Price Shops

2233. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the number of Fair price shops opened in the areas covered by the restructured Public Distribution System and the number of new ration cards released;

(b) whether the Union Government have achieved success in proportion to the targets fixed for this scheme;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the measures taken by the Government to provide foodgrains at more concessional rates to comparatively poorer section of the society in future?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) to (d). As per reports received from the State Governments/U.T. Administrations upto 28.2.95, against a target of 10580 additional fair price shops proposed to be opened, 14109 fair price shops have been opened in the areas covered under the Revamped Public distribution System (RPDS). Against a target of 26.76 lakh additional ration cards proposed to be issued

in the RPDS areas. 35.87 lakh ration cards have been issued by States/U.Ts. as per reports received upto 28.2.95.

(e) The Central Government issues foodgrains meant for distribution in the RPDS areas at specially subsidised Central Issue Prices which are Rs. 50 per quintal lower than the normal Central Issue Prices for the Public Distribution System. The Central Government has advised States/U.Ts. that the end retail prices of foodgrains distributed in the RPDS areas, should not exceed the Central Issue Prices by 25 paise per kg. These measures are meant to benefit large proportion of the below the poverty line population living in the RPDS areas.

Linking from Agra Via Fatehabad and Uddimod

2234. SHRI PRABHU DAYAL KATHERIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether any project for linking the border of Uttar Pradesh and Madhya Pradesh from Agra via Fatehabad and Uddimod was ever in existence;

(b) if so, the reasons for discontinuance thereof;

(c) whether any survey has been undertaken to restart the project;

(d) if so, the outcome thereof;

(e) whether any proposal to restart the project is under consideration of the Government; and

(f) if so, the time by which it is likely to be restarted?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) Does not arise.

(c) to (f). A Reconnaissance Engineering-cum-Traffic Survey for a new broad gauge line from Agra to Etawah via Fatehabad-Bah-Udi is currently in progress.

The survey report is expected to be received later this year. Further action will depend upon the results of the survey and availability of resources in the coming years.

[English]

Import of Edible Oil

2235. SHRI V. SREENIVASA PRASAD :
SHRI D. VENKATESWARA RAO :
SHRI TARA SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Dairy Development Board has decided to import edible oil for 1995-96;

(b) if so, the total quantity likely to be imported;

(c) the total expenditure likely to be involved;

(d) whether the NDDB has also decided to offload 30,000 tonnes of the oil that it had been permitted to import in 1994-95;

(e) if so, whether the NDDB has a proposal to sell such imported oil;

(f) if so, the time by which the same is likely to be distributed in the market ; and

(g) the extent to which it will help in checking the rise of prices?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) NDDB has been permitted in February, 1995 to import 1.5 lakh tonnes of edible oils excluding coconut oil, palm kernel oil, RBD palm oil and RBD palm steaming at a concessional rate of 20 per cent duty as early as possible in order to moderate the prices of edible oils.

(b) and (c). NDDB shall endeavour to import the entire quantity of edible oils permitted. So far 34,000 MT of edible oils including 10,000 MT of cotton seed oil and 24,000 MT of palmolein have been contracted by NDDB in the International market.

The total expenditure likely to be involved would depend on actual imports of edible oils, and the international prices prevailing at the time of contracting the quantity permitted.

(d) to (f). Out of the 1.5 lakh tonnes permitted to be imported during 1994-95, NDDB has already received 80582 MT of edible oils. NDDB has been continuously selling edible oils in bulk in the wholesale market. So far NDDB has sold around 60,000 MT of imported edible oils.

(g) The import of edible oils at concessional 20 per cent duty was permitted to NDDB to check the prevailing rise in prices of edible oils. This, alongwith the decision of the Government to place all edible oils excluding the 4 edible oils, coconut oil, RBD palm oil, palm kernel oil and RBD palm stearin at reduced Custom's duty of 30 per cent, is expected to check the current rise in prices.

Accident Near Bhimodole

2236. SHRI S.M. LALJAN BASHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Commissioner of Railway Safety visited the site of Godavari Express accident near Bhimodole in West Godavari district, Andhra Pradesh;

(b) whether any preliminary report has since been given;

(c) if so, the details thereof; and

(d) the action proposed to be taken to avoid such accidents?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir. The Commissioner of Railway Safety, South Central Circle, Secunderabad has held the statutory inquiry into the accident involving 7008 Hyderabad-Visakhapatnam Godavari Express on 8.2.95 near Bhimadolu station of Vijayawada-Rajahmundry section of Vijayawada Division of South Central Railway after visiting the accident site.

(b) No, Sir.

(c) Does not arise.

(d) This depends upon the recommendations of the Commissioner of Railway Safety.

Performance of SC Railways

2237. SHRI BOLLA BULLI RAMAIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the General Manager of the South Central Railways has given his assessment and evaluation on the performance of South Central Railway in the areas of user amenities, new trains and gauge conversion;

(b) if so, the details of recommendations made therein;

(c) whether a number of suggestions were received from the MPs for their implementation by the Railways;

(d) whether all the suggestions have been accepted by the Railways; and

(e) if so, the steps being taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). A Brief on the performance of South Central Railway was handed over to each MP during the meetings giving salient features like loading, safety performance, new trains introduced during 1994-95, extension of run of trains, gauge conversion activities, electrification of routes, etc.

(c) Yes, Sir.

(d) No, Sir.

(e) The suggestions made have been examined and implemented/are being implemented wherever feasible.

Import of Edible Oils

2238. SHRIMATI BHAVNA CHIKHLIA :

SHRI HARISH NARAYAN PRABHU ZANTYE:

SHRI TARA SINGH :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether there is any proposal to import edible oil for Public Distribution System during the current year;

(b) if so, the details thereof;

(c) the quantum of edible oils received as a gift or imported during the last three years, year-wise, agency-wise and cost thereof;

(d) the countries from which it has been received;

(e) whether the production of edible oil in the country is sufficient;

(f) if so, the steps take to meet the shortage; and

(g) the domestic production and consumption of edible oils during the last three years and the extent of import thereto?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) and (b). Import of 1.07 lakh tonnes of RBD Palmolein has been made by the State Trading Corporation for the Public Distribution System (PDS) during the current financial year 1994-95. Further imports of edible oil for the PDS shall be made during 1995-96.

(c) and (d). Details of edible oils imported by STC from Malaysia/Indonesia for the Public Distribution System during the last three years is indicated below :

Financial Year	Quantity (in Mts.)	Value (Rs. in Crores)
1992-93	76,870*	39.44
1993-94	78,965*	51.04
1994-95	1,07,013	188.94

* Includes 47,000 MT and 37,000 MT of Soyabean Oil received under US AID as gift during the years 1992-93 and 1993-94 respectively.

(e) to (g). There is at present a gap of nearly five to six lakh tonnes between the total requirement and net availability of edible oils from all domestic sources.

The Technology Mission on Oilseeds and Pulses was set up by the Government in 1986, to harness the best of production, processing and management technologies to achieve self reliance. Continuous efforts are being made by the Technology Mission to increase production on oilseeds in the country.

The production and demand of edible oils in the country during the last three years is as follows. The imports made during the last three years has already been indicated in reply to parts (c and d) above :

(Qty. in lakh MTs.)

Oil - Year (Nov-Oct)	Production of Edible Oils	Demand of Edible Oils
1992-93	61.00	65.59
1993-94*	61.70	67.20
1994-95**	64.00	69.80

* estimated

** likely

Trains from Delhi

2239. SHRI ANNA JOSHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether all Metre Gauge trains are not terminating and starting from Delhi Junction Railway Station; and

(b) if so, the reasons for the change?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). No Metre Gauge train now originates from/terminates at Delhi Junction as section between Delhi Sarai Rohilla and Delhi Junction has been converted into Broad Gauge.

Vocational Courses

2240. DR. SUDHIR RAY : Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :

(a) whether colleges and universities have been asked to introduce vocational courses in degree syllabus;

(b) if so, the amount of assistance to be released to each university during 1995-96; and

(c) the number of students likely to be covered by the present scheme of vocational education?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir. The UGC has launched a programme of vocationalisation of education at the first degree level with effect from 1994-95. The Commission had invited proposals from the universities and colleges for introducing vocational subjects as part of the existing B.A./B.Sc./B.Com. courses with effect from 1995-96. Such proposals, which have been received till 31.1.1995, are under consideration. The final selection of the eligible institutions for providing financial support under the programme is likely to be made by May, 1995.

(b) An amount of Rs. 26.00 Crores has been earmarked for implementation of this programme during 1995-96.

The UGC assistance for starting these subjects is available as per the following norms :

- (1) Rs. 7.00 lakhs (Non-Recurring) and Rs. 2.00 lakh (Recurring) for Science, Engineering and Technology based subjects in case of a university, and Rs. 15.00 lakhs in case of a college.
- (2) Rs. 2.00 lakhs (Non-Recurring) and Rs. 1.00 lakhs (Recurring) for Arts, Humanities and Social Science based subjects with a ceiling of Rs. 15.00 lakh upto two to three subjects.

- (3) The overall ceiling in case of university is fixed at Rs. 27.00 lakhs (for 5 subjects) and Rs. 15.00 lakhs in case of college for two-three subjects.

The quantum of assistance that could be made available to each institution would be decided after the eligible institutions are identified by the UGC in consultation with the Standing Committee.

- (c) The total number of students likely to be covered under the programme during 1995-96 will depend on the total number of vocational subjects recommended to be introduced in the various institutions during the year.

[Translation]

Mathura Railway Station

2241. DR. SAKSHIJI : Will the Minister of RAILWAYS be pleased to state :

- (a) whether there is any proposal of beautification of Mathura Railway Station in Uttar Pradesh;
(b) if so, the details thereof;
(c) the amount allocated for this purpose; and
(d) the time by which it is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (d). Although, there is no scheme for beautification of Mathura Railway Station, works pertaining to comprehensive improvements to the station building have been taken up at a cost of Rs. 131.91

lakh with an allocation of Rs. 34.85 lakh for 1994-95. These works are tentatively targetted for completion in 1995-96.

[English]

"Raising Minor Forest Produce"

2242. SHRI MANORANJAN BHAKTA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether any centrally sponsored scheme for Raising Minor Forest produce is under implementation;
(b) if so, the details thereof; and
(c) the amount spent and the progress made under the scheme during 1992-93, 1993-94 and 1994-95, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) (a) Yes, sir.

(b) A 100 per cent Centrally Sponsored Scheme of Minor Forest Produce including medicinal plants is being implemented by the State Forest Departments since 1988-89. The main objective of the scheme is to augment the production of non timber forest produce including medicinal plants through regeneration of degraded forest Tands and adjoining areas.

(c) Details of the amount spent and the progress made by the State Governments during 1992-93, 1993-94 and 1994-95 are given in the statement attached.

STATEMENT

Financial : Central Assistance (CA)
released Rs. in lakhs
Physical : Area Covered in ha.

		1992-93		1993-94		1994-95	
S.No.	State/UT	CA Released	Physical Achievement	CA Released	Physical Achievement	CA Released upto 20.3.95	Physical Targets
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	72.030	1605.000	30.000	1052.000	45.240	900.000
2.	Arunachal Pradesh	9.940	197.000	19.000	397.000	26.000	800.000
3.	Assam	13.970	462.000	7.000	612.000	11.200	-
4.	Bihar	43.000		120.000	4500.000	25.000	-
5.	Goa	2.125	50.000	7.000	145.000	1.000	155.000
6.	Gujarat	47.690	874.000	103.000	1087.000	130.500	2400.000
7.	Haryana	32.000	640.000	33.500	970.000	147.500	1000.000
8.	Himachal Pradesh	22.500	1100.000	59.710	1100.000	183.250	3100.000
9.	Jammu and Kashmir	10.750	6.000	16.000	103.000	30.000	2730.000
10.	Karnataka	22.790	1247.000	15.585	13.000	20.000	505.000
11.	Karaja						815.000

1	2	3	4	5	6	7	8
12.	Madhya Pradesh	42.540	1609.000	77.290	1846.000	23.870	1500.000
13.	Maharashtra	27.300	325.000	30.000	154.000	26.590	824.000
14.	Manipur	32.500	2457.000	10.000	600.000	-	-
15.	Meghalaya	56.770		111.370	3724.000	31.570	1243.000
16.	Mizoram	26.500	550.000	37.600	970.000	31.690	970.000
17.	Nagaland	16.000			875.000	-	300.000
18.	Orissa	74.060	1700.00	144.000	1450.000	80.000	5650.000
19.	Punjab	65.000	1100.000	52.000	1100.000	63.000	1100.000
20.	Rajasthan	18.110		43.000	1450.000	10.000	-
21.	Sikkim	36.250	400.000	70.000	1300.000	25.000	1050.000
22.	Tamil Nadu	26.230	635.000	24.310	713.000	20.000	600.000
23.	Tripura	12.740	250.000	15.530	203.000	5.000	250.000
24.	Uttar Pradesh			1.533		7.467	-
25.	West Bengal	61.510	1195.000	54.940	1494.000	34.000	1850.000
Total		772.305	16402.000	1082.368	25858.000	977.877	27742.000

[Translation]

Child Welfare Scheme

2243. SHRIMATI SHEELA GAUTAM :

SHRI RAMESHWAR PATIDAR :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of children benefited from Child Welfare Schemes implemented by various organisations;

(b) whether any irregularities have been found in the functioning of these organisations; and

(c) if so, the details thereof and the action taken in the regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI) : (a) Some of the Major schemes of the Government where voluntary organisations have been involved in implementation for the development of children in the country include integrated child Development Services including Adolescent Girls Scheme, Balwadi Nutrition Programme, Early childhood Education and Creche/Day Care Centres for children of working and ailing mothers. About 2.15 crores beneficiaries including 1.76 crores pre-school children and 0.39 crores mothers are presently receiving services under the Integrated Child Development Services

Scheme. Under Balwadi Nutrition Programme and Creches/Day Care Centres about 2.29 lakh children in the age group upto 5 years are receiving services under Early Childhood Education (ECE) the beneficiaries are 1.53 lakh.

(b) and (c). There is a regular monitoring system and if any in the functioning of an organisation irregularity comes to notice, action is taken against the organisation including stoppage of grant. blacklisting etc. This is a continuing process.

[English]

Railway Lines

2244. SHRI KODIKUNNIL SURESH : Will the Minister of RAILWAYS be pleased to state :

(a) whether any survey has been conducted for laying of new railway lines in Kerala;

(b) if so, the details thereof; and

(c) the time by which decision is likely to be taken up?

THE MINISTER OF RAILWAYS (SHRI. C.K. JAFFER SHARIEF) : (a) to (c). The details of the surveys carried out and in progress, for laying new railway lines in Kerala, are as under:

SURVEYS CHRRIED OUT IN THE PAST

Subject		Year	Length (Km)	Cost (Rs.cr.)	Rate of Return	Decision Taken
1	2	3	4	5	6	7
1.	Guruvayoor Kuttipuram	-	1981	55	13.99	Work included in the budget for 95-96
2.	Madurai-Bodina-Yakkanur-conversion and extension to Cochin Harbour	1986	218	115.41	0.83	Project shelved

1	2	3	4	5	6	7
3.	Kayankulam-Trivandrum Central Via Kottarakara, Nedumangad	1987	128	115.24	-7.94	Project shelved

SURVEYS IN PROGRESS

- | | |
|---|--|
| <ol style="list-style-type: none"> 1. Feroke-Nilambur via Mavur and Manjeri 2. Mysore-Tellichery 3. Kottayam-Punalur via Erumeli and Sabari with a branch line from Erumeli to Angamali and extension from punalur to Trivandrum Central. 4. Tirur-Guruvayur 5. Sabarimala-Dindigul. | <p>will depend on results of the surveys and availability of resources</p> |
|---|--|

NES SURVEYS INCLUDED IN THE BUDGET FOR 95-96

Takazhi-Tiruvalla-Pathanamthitta

National Food Policy

2245. SHRI D. VENKATESWARA RAO :
SHRI YELLAIAH NANDI :

Will the Minister of FOOD be pleased to state:

(a) whether the Government have failed to formulate a comprehensive food policy for the country;

(b) if so, the reasons therefor;

(c) whether the Government have recently announced a National Food Policy; and

(d) if so, the main features of the same?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). The existing food Management Policy of the Government covers various important aspects such as procurement of foodgrains at support prices, storage, movement and distribution thereof through PDS/RPDS, building up and maintenance of buffer stock, etc. while this policy ensures the producers a remunerative price for their produce, it has also helped through the years, in ensuring adequate supply of foodgrains to the consumers at reasonable prices thereby creating a sense of food security in the country.

(c) No. Sir,

(d) Does not arise.

Sports Authority of India

2246. SHRI V. KRISHNA RAO :
PROF. UMMAREDDY VENKATESWARLU :
SHRI C.P. MUDALA GIRIYAPPA :
SHRI K.G. SHIVAPPA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether any review has been made by Government regarding the role and effectiveness of the SAI; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) No, Sir. However, Tata consultancy services on the instructions of Government have reviewed sports Authority of India's main schemes.

(b) Does not arise.

FCI Workers

2247. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of FOOD be pleased to state :

(a) whether the strike by workers of Food Corporation of India in all the godowns in Kerala has been withdrawn;

(b) if so, the details thereof and the agreement reached between the management and staff; and

(c) if not, the time by which this is likely to be finalised?

THE MINISTER OF FOOD (SHRI AJIT SING) : (a) No, Sir. Out of 8 depots where workers had struck work at the behest of FCI workers union demanding direct payment and their regularisation by the FCI, the workers of only 3 depots namely, Cochin, Alleppy and Mavelikara have resumed work under the labour co-operative society system so far.

(b) and (c). As these depots were functioning under labour co-operative society system and there exists no employer-employee relationship between these workers and the FCI management, the question of reaching any agreement between them does not arise. However, it is expected that the workers in other depots too will follow suit in view of the advantages accruing due to the incentives and concessions being provided by the corporation under the Labour co-operative society system.

Adult Education Programme

2248. SHRI PAWAN KUMAR BANSAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the amount of expenditure incurred by UT Chandigarh on adult education during each of the last three years; and

(b) the details of the centres set up or assisted for the purpose and the number of adults made literate by each of these Centres during each of the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) The amount of expenditure incurred in respect of the grant released under various schemes of Adult Education for UT of Chandigarh during last three years is as under:

Year	Expenditure incurred (Rs. in lakhs)
1991-92	5.31
1992-93	15.22
1993-94	17.90

(b) The Centre based Rural Functional Literacy Programme was closed w.e.f. 1.4.1991. A Total Literacy campaign was approved for Chandigarh in October, 1992 for covering 52,000 illiterates in the 6-35 age group. According to the reports received so far, out of the 38,000 learners who were initially enrolled, 30,113 learners have completed the three primers.

[Translation]

Construction of Railways Halts

2249. DR. LAL BAHADUR RAWAL : Will the Minister of RAILWAY be pleased to state :

(a) the number of railway halts constructed in Uttar Pradesh during the year 1994-95 and proposed to be constructed during 1995-96 alongwith the locations thereof;

(b) the details of places where construction work is still going on and the time by which the work is likely to be completed; and

(c) the time by which construction work of the proposed halts is likely to be commenced and completed?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). Proposals for opening of two halts in Uttar Pradesh have been considered during the year 1994-95. While one halt station at Kaushalganj between Rampur and Haldwani stations over Izzatnagar Division of N.E. Railway has been opened with effect from 6.5.94, the construction work of another halt at GG hut near Khanpur village between Chola and Sikandarpur Railway Stations on Ghaziabad-Tundla section of Northern Railway is targetted for completion by 31.3.95. There is no proposal under consideration for opening of new halts during 1995-96.

[English]

Assistance of Care

2250. SHRI RAM KAPSE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government give assistance to the states under the scheme of CARE (Coordination of activities of Co-operative American Relief Everywhere);

(b) if so, the details of assistance given during last one year. State-wise;

(c) whether there is any proposal to close down the above scheme in Maharashtra; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI) : (a) to (d). Information is being collected and will be laid on the Table of the House.

World Bank Assistance

2251. DR. KARTIKESWAR PATRA : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of the projects for which the

Government of Orissa has received financial assistance from the World Bank under the National Agricultural Extension Project, indication the amount received for the purpose during the last three years;

(b) the details of the work performed with the said assistance during the above period;

(c) whether the agricultural production in the State has increased as a result of implementation of the National Agricultural Extension Project; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) The State Government of Orissa received financial assistance from the World Bank under National Agricultural Extension Project which was in operation from 1984-85 to 1992-93. The total cost of the project was Rs. 196.995 Million. Assistance under this project was not direct but on reimbursement basis. The cumulative disbursement of the World Bank credit at the end of the project period, including the last three years, amounted to Rs. 132. 982 Million.

(b) The project Provided for strengthening of extension services by way of incremental staff, civil works, procurement of vehicle and equipment, training of extension staff at various levels, etc. The targets and achievements of these components for the project period, including previous three years, are given in the statement-I attached,

(c) and (d). Extension service is one of the crucial inputs in agricultural production process alongwith quality seeds, nutrient management, rainfall, irrigation facilities, credit, etc. The overall production figures for major crops in Orissa indicated upward trend during the last three years as given in the statement-II attached.

STATEMENT-I

Details of Works Performed*

S.No.	Project Component	Target	Achievement
1.	Incremental staff	321	269
2.	Civil Works	3547	670
3.	Vehicles	1090	649
4.	Training		
	-Individuals	11365	1567
	-Courses	4612	6778

* Source Project Completion Report.

STATEMENT-II

Production of Major Crops

in 000 tonnes

S.No.	Crop	1989-90	1990-91	1991-92
1.	Paddy	210	176	223
2.	Other Cereals	75	77	77
3.	Pulses	119	125	119
4.	Oilseeds	142	155	156

Source : Project Completion Report.

[Translation]

Production of Potatoes

2252. SHRI CHINMAYANAND SWAMI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the annual production of potato is adequate to meet our domestic consumption;

(b) if so, the total annual production/consumption of potatoes in the country;

(c) whether new varieties of potatoes are being developed for cultivation;

(d) if so, the details thereof; and

(e) the steps being taken to increase the production of potatoes in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Yes, Sir.

(b) The average annual production of potato in the country during the triennium ending 1993-94 was estimated as 165.5 lakh tonnes. The export of potato during 1992-93 was as 5.74 lakh tonnes.

(c) Yes, Sir.

(d) Central Potato Research Institute, Shimla has developed/released 27 varieties of potato. In addition, recently four potato varieties namely JH 222, JI 5857, PJ-376 and JEX/C 166 have been developed and recommended for release through All India Co-ordinated potato Improvement Project.

(e) Government of India is implementing a Central Sector Scheme for development of Root and Tuber crops during 8th Five Year Plan with an outlay to Rs. 2.5 Crores. Under this scheme, 3 main and 7 biocenters of produce True Potato Seed (TPS) are being set up to popularise TPS Technology and increase production of potatoes in the country.

[English]

Urdu Academy

2253. KUMARI MAMATA BANERJEE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Urdu Academies set up the country during year 1992-94; and

(b) whether Government propose to set up more Urdu Academy in the country especially in the urdu speaking areas?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). of the various Urdu Academies in the country, none was set up during 1992-94. Urdu Academies are set up by the State Governments.

National Games

2254. SHRIMATI CHANDRA PRABHA URS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether National Games 1996 will be held in Bangalore and Mysore in Karnataka during 1996;

(b) if so, the estimated cost for conducting the games;

(c) the amount to be borne in by the Central and State Governments;

(d) the amount so far released by the Centre in this regard; and

(e) the amount proposed to be sanctioned for upgradation and construction of new stadia in Bangalore and Mysore?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) Yes, sir.

(b) to (e). National Games, 1996 are being hosted by the State Government of Karnataka. No proposal has so far been received in the Department either from the Indian Olympic Association (IOA). Organising Committee or from the State Government seeking financial assistance for holding the National Games in 1996.

[Translation]

Supply of Seeds

2255. SHRIMATI DIPIKA H. TOPIWALA : Will the Minister of AGRICULTURE be pleased to state the extent the assistance provided to the State Government in form of good quality seeds of pulses, during 1993-94 and 1994-95, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : A Statement is enclosed.

STATEMENT

Central Allocation for Seed Component under National Pulses Development Project (NCDC)

Rs. in lakhs

S.No.	State/U.T.	1993-94	1994-95
1	2	3	4
1.	Andhra Pradesh	74.00	77.00
2.	Arunachal Pradesh	1.70	2.50
3.	Assam	9.00	10.00
4.	Bihar	95.00	108.00
5.	Goa	1.70	2.00
6.	Gujarat	51.00	62.00
7.	Haryana	43.00	54.00
8.	Himachal Pradesh	8.00	9.00
9.	Jammu and Kashmir	4.00	6.00
10.	Karnataka	75.00	22.00
11.	Kerala	2.50	4.00
12.	Madhya Pradesh	224.00	285.00
13.	Maharashtra	130.00	170.00
14.	Manipur	3.00	4.00
15.	Meghalaya	3.00	4.00
16.	Nagaland	2.00	8.00
17.	Orissa	53.00	66.00
18.	Punjab	15.50	17.00
19.	Rajasthan	140.00	186.00

1	2	3	4
20.	Sikkim	4.00	7.00
21.	Tamil Nadu	62.00	80.00
22.	Tripura	3.00	4.00
23.	Uttar Pradesh	200.00	230.00
24.	West Bengal	20.00	20.00
25.	A and N Island	1.20	1.20
26.	Delhi	0.50	0.50
Total		1226.1	1499.20

[English]

Allotment of Stalls

2256. SHRI RAM NAIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways have fixed a number of stalls to be allowed per platform / per station;

(b) if so, the norms therefor;

(c) whether these norms are adhered to at all stations of the local sector of the Western and Central Railways in Mumbai; and

(d) if not, the number of stations on which the stalls exceed the desired norms and the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). The number of stalls to be provided at platforms / stations is dependent on volume of passenger traffic handled and demand for catering services at the station. The position is periodically reviewed and steps taken to augment the facility depending upon the volume of the traffic and the same varies from Station to Station.

(d) Does not arise.

Vocational Education

2257. SHRI PHOOL CHAND VERMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have formulated any new scheme to impart vocational education to the women in the country;

(b) if so, the details thereof; and

(c) the main vocational education schemes for women started by the Government till date and the assistance given by the Government for this purpose. State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) No. Sir.

(b) Does not arise.

(c) A Centrally Sponsored Scheme of Vocation-alisation of Secondary Education is being implemented through the State Governments / U.T. Administrations since February 1988. Under the Scheme, vocational courses are offered to both boys and girls at the plus two level in selected schools. Financial assistance provided to the States / UTs, under the Scheme, since 1987-88 is indicated in the Statement attached.

STATEMENT*A Centrally Sponsored Scheme of Vocationalisation of Secondary Education*

		Amount of Grant (Rs. in lakhs)							
S.No.	Name of the State	1987-88	1988-89	1989-90	1990-91	1991-92	1992-93	1993-94	Total
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	562.63	730.32	177.06	886.85	1010.235	1584.915	640.58	5592.59
2.	Arunachal Pradesh	-	-	-	-	6.355	-	-	6.355
3.	Assam	30.10	82.61	-	42.62	140.28	100.246	291.54	687.396
4.	Bihar	139.09	-	7.41	558.611	0.75	-	408.51	1111.371
5.	Goa	68.53	28.47	64.59	80.630	49.65	92.562	56.93	441.362
6.	Gujarat	-	236.64	1173.31	778.031	879.375	1070.736	781.73	4919.822
7.	Haryana	276.12	353.04	129.87	184.83	155.00	131.44	228.19	1458.49

1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
8.	Himachal Pradesh	30.90	1.86	98.06	177.475	56.858	59.417	-	424.57
9.	Jammu and Kashmir	-	-	-	16.50	15.80	-	22.55	54.85
10.	Karnataka	93.00	244.70	49.21	156.80	324.996	727.470	1012.695	2608.871
11.	Kerala	-	226.42	223.44	353.23	346.899	410.778	352.40	1913.167
12.	Madhya Pradesh	57.16	745.00	1121.48	1221.42	3.00	-	-	3148.06
13.	Maharashtra	495.90	469.66	509.38	267.205	1230.25	2195.333	2035.74	7203.468
14.	Manipur	-	11.68	-	-	44.00	7.183	7.40	70.263
15.	Meghalaya	-	-	-	20.75	-	-	-	20.75
16.	Mizoram	21.42	7.12	-	16.68	-	24.883	21.924	92.027
17.	Nagaland	8.00	-	-	14.84	-	-	1.40	24.24
18.	Orissa	156.49	600.00	83.72	510.40	-	1.22	650.00	2001.82
19.	Punjab	211.49	-	50.25	371.71	222.25	320.62	253.74	1430.16
20.	Rajasthan	58.34	159.22	72.35	561.543	323.56	340.395	385.19	1900.59
21.	Sikkim	-	-	-	5.325	0.044	5.32	7.15	17.839
22.	Tamil Nadu	112.56	225.00	358.11	279.558	727.90	-	700.16	2403.288
23.	Tripura	-	-	-	-	-	-	4.13	4.13
24.	Uttar Pradesh	829.88	800.00	203.69	707.25	99.147	581.39	258.42	3479.777
25.	West Bengal	40.69	-	-	-	-	-	-	40.69
26.	Andaman and Nicobar	-	-	*3.24	3.238	-	-	-	6.478
27.	Chandigarh	-	*42.70	42.70	12.34	20.77	8.65	22.77	149.93
28.	Dadra and Nagar Haveli	-	-	-	-	-	5.25	2.79	8.04
29.	Daman and Diu	-	-	-	-	-	-	3.09	3.09
30.	Delhi	*36.52	-	4.18	*42.86	0.30	*46.38	105.00	235.24
31.	Lakshdweep	-	-	-	-	-	-	-	-
32.	Pondicherry	-	-	-	16.63	-	-	17.44	34.07
Total		3225.92	4964.44	4372.05	7287.326	5657.419	7714.1888	271.469	41492.812

Not claimed

Stock of Foodgrains

2258. SHRI SUDHIR GIRI :

PROF. UMMAREDDY VENKATESWARLU :

SHRI SUSHIL CHANDRA VERMA :

Will the Minister of FOOD be pleased to state :

(a) the size of buffer and operational stock of wheat and rice fixed by the Union Government;

(b) the total stock of foodgrains by the end of 1994;

(c) the present stock position in each of the category;

(d) whether the Union Government propose to do about reducing the present level of stock;

(e) if so, the reasons therefor;

(f) the total quantity of foodgrains released from the buffer stock for Public Distribution System during 1994 and till March 1995;

(g) whether there has been decline in the availability of foodgrains in the country; and

(h) if so, reasons therefor?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a)

The size of buffer and operational stock of wheat and rice prescribed under buffer stocking policy are as under:

(In Million Tonnes)

Date	Wheat	Rice	Total
1st April	3.7	10.8	14.5
1st July	13.1	9.2	22.3
1st October	10.6	6.0	16.6
1st January	7.7	7.7	15.4

(b) The stock position of foodgrains in Central Pool at the end of 1994 is estimated at 30.30 million tonnes.

(c) The total stocks of foodgrains held in Central

Pool as on 1st March, 1994 are estimated as under :
(In Million Tonnes)

	Provisional
Rice	18.50
Wheat	10.17
Coarsegrains	Neg.
Total	28.67

Neg. = Below 5000 tonnes.

(d) to (e). Yes, Sir. The present stocks of foodgrains in Central Pool are far-in excess of the stock fixed under buffer norms and therefore the Government proposes to reduce the present level of stocks.

(f) A quantity of 53.24 lakh tonnes of wheat and 81.06 lakh tonnes of rice were released for Public Distribution System, Employment and other welfare measures during 1994.

A quantity of 10.90 lakh tonnes of wheat and 14.03 lakh tonnes of rice were released till February, 1995.

(g) and (h). The per capita availability of foodgrains in the country has been marginally fluctuating during the past few years. The per capita availability in 1991, 1992, 1993 and 1994 has been 510.1 grams per day, 468.5 grams per day, 463.0 grams per day, and 463.8 grams per day respectively.

Import of Foodgrains

2259. SHRI RAM VILAS PASWAN : Will the Minister of FOOD be pleased to state :

(a) the estimated quantity of foodgrains required to be imported during the coming five years or so to meet the demand; and

(b) the details thereof; years-wise?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) Government keeps on reviewing the stock position of foodgrains with it and decision to import foodgrains is resorted to, if necessary, to augment availability of foodgrains to meet the requirement of Public Distribution System, etc. and to contain open market prices. The stock position of foodgrains in the Central Pool continues to be very comfortable and far in excess of the minimum levels to be maintained as per the buffer stocking norms. Therefore, there is no need to import foodgrains at present or in the immediate future.

(b) Does not arise.

[Translation]

Import of Pulses

2260. SHRIMATI DIPIKA H. TOPIWALA : Will the Minister of FOOD be pleased to state :

(a) whether there has been as increase in the import of pulses;

(b) if so, the total quantity of pulses imported during 1993-94 and likely to be imported during 1994-95;

(c) the total amount of foreign exchange incurred on it;

(d) whether the Government propose to make country selfsufficient in respect of pulses; and

(e) if so, the details thereof?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (c). Yes, Sir. The quantity of pulses imported and the value thereof during 1992-93, 1993-94 and 1994-95 are given below :

YEAR	QUANTITY (in lakh MTs)	VALUE (Rs. in lakhs)
1992-93	3.82	33437
1993-94	6.27	56736
1994-95 (April-Dec'94)	4.39	43536

(d) and (e). The production of pulses during 1993-94 was 13.10 million MTs as against the demand for about 16 million MTs during 1994-95. The production during 1994-95 is expected to be higher at 15.50 million MTs. Government is making all efforts to increase production of pulses in the country with a view to achieving it self-sufficiency.

[English]

Open Universities

2261. SHRI BIJOY KRISHNA HANDIQUE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the performance of the existing open universities have so far been reviewed to assess whether they have fulfilled their objectives and have checked the proliferation of the formal system;

(b) whether there is any programme to extend the open learning system to technical education, particularly in polytechnic and technician's course; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) An overall review and assessment of the functioning of Indira Gandhi National Open University is in progress.

(b) and (c). According to the information furnished by the Indira Gandhi National Open University, which has the additional responsibility of coordination of the distance education system at tertiary level, Yashwantrao Chavan Maharashtra Open University, Nasik, has introduced a diploma programme in General Electronics at the polytechnic level.

N.C.E.R.T. Syllabus

2262. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether N.C.E.R.T. Draft has recommended for inclusion of environmental protection, population control, health care etc., in the curriculum of school education; and

(b) if so, the steps taken by the Government to implement the said recommendations?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). The National Policy on Education (NPE) 1986, envisages a National system of Education containing common core components cutting across different subject areas which *inter-alia* include protection of environment and observance of small family norm.

2. Keeping NPE postulates in view, the NCERT brought out in 1986, the National Curricular Framework for Elementary and Secondary Education. The Framework provides for inclusion of Health and Physical Education as an integral part of school curricula. On the basis of the Framework, the NCERT revised its own textbooks during 1989-92.

3. Family size and family welfare is one of the themes integrated in school textbooks of the NCERT.

4. The NCERT books have been widely circulated amongst the State Governments for adoption or adaptation in their respective school systems.

[Translation]

Allotment of Stalls

2263. SHRI RAM TAHAL CHOUDHARY : Will the Minister of RAILWAYS be pleased to state the number

of stalls on platforms allotted as a special case during the last two years in each zone?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : During the year 1993 and 1994, 98 stalls have been allotted as a special case, as under :

RAILWAY	STALLS ALLOTTED
CENTRAL	16
EASTERN	1
NORTHERN	14
NORTH EASTERN	2
NORTHEAST FRONTIER	1
SOUTHERN	11
SOUTH CENTRAL	14
SOUTH EASTERN	4
WESTERN	35

[English]

National Co-operative Development Corporation

2264. DR. AMRIT LAL KALIDAS PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the proposals of various projects received by the National Co-operative Development Corporation from the Government of Gujarat;

(b) the stage at which these proposals are pending; and

(c) the time by which decision is likely to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) to (c). The details of proposals received by the National Co-operative Development Corporation (NCDC) from the Government of Gujarat during 1994-95 and the position of their sanction are given in the statement annexed.

ANNEXURE

Proposals Received by NCDC from Government of Gujarat in 1994-95

S.No. Scheme	Proposal received	Position as on 24.3.95
1. Foodgrains	Proposal for Pohwa and Rice Mill by Gandavi Taluka Anusuchit Jati Vikas Sahakari Society, Distt. Valsad at a block cost of Rs. 338.88 lakh received in December, 1994	Proposal has been appraised by NCDC. State Government has been requested to designate on-lending agency for NCDC loan action will be taken after State Government decision is received.
2. Sugar	Proposal for sanction of investment loan of Rs. 487.50 lakh towards equity participation of State Government for Rs. 750.00 lakh for a new sugar factory by Shri Khedut Sahakari Khand Udyog Mandli Ltd., Pandvai Taluka, Hanset at an estimated block cost of Rs. 3750.00 lakh received in January, 1995	Additional information and clarifications sought from State Government.
3. Fruit and Vegetable	Proposal for sanction of margin money assistance of Rs. 9.40 lakh to Gujarat	Under examination

S.No.	Scheme	Proposal received	Position as on 24.3.95
		Co-operative Onion Growers Federation (ONIFED) Bhavnagar received in March, 1995	
4.	Integrated Co-operative Development Projects (IQDP)	(i) Proposal for release of Rs. 79.399 lakh loan and Rs. 1.31 lakh subsidy for ICDP Panchmahal District (ii) Proposal for release of Rs. 123.63 lakh loan and Rs. 1.25 lakh subsidy for ICDP Surendranagar District.	Assistance released.
5.	Handlooms	Proposal for release of Rs. 4.825 lakh for handloom workshed.	Assistance released.
6.	Marketing	(a) Sanction proposal for share capital assistance for 8 Primary Co-operative Marketing Societies (PCMS). (b) Proposal for release of Rs. 1.00 lakh to Government of Gujarat for share capital assistance to byad Taluk sale and purchase Union, Sabarkanta District.	(a) (i) Rs. 15.20 lakh sanctioned for 7 PCMS. (a) (ii) Proposal in respect of 1 Society for Rs. 1.40 lakh is under examination. (b) Assistance released.
7.	Fisheries	(a) Integrated Fisheries Development Project (IFDP) proposal for release of Rs. 3.295 lakh received in March, 1995. (b) Proposal for sanction for mechanisation of 159 fishing boats by 48 fisheries Co-operative societies at a block cost of Rs. 906.811 lakh received during the year.	(a) Under examination (b) 138 units in respect of 33 societies at a block cost of Rs. 706.556 lakh sanctioned till 23.3.95. In respect of the balance 7 societies involving a block cost of Rs. 200.255 lakh, additional information called for from State Government on 20.2.95 and 14.3.9.
8.	Oilseeds	Proposal for sanction of financial assistance for modern oilseed processing complex at Ajol, District Mehsana by Shri Sardar Khet Pedash Processing Sahakari Mandli Ltd. at block cost of Rs. 254.00 lakh received during March, 1995.	Project proposal to be appraised. A team from NCDC likely to visit the society and the project area soon.

Adult Education Programme

2265. SHRI JAGATVIR SINGH DRONA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Adult Education Programme is lacking behind their target in Uttar Pradesh especially in Kanpur district;

(b) if so, the reasons therefore; and

(c) the steps proposed to be taken to revitalise the programme?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c). The total literacy campaigns in 45 districts in Uttar Pradesh are in different stages of implementation. As per the monitoring reports received from the districts, the campaigns in some of the districts are lagging behind.

The project in Kanpur district is being implemented in phases. In the first phase, out of the projected coverage of 1.34 lakh learners, as many as 1.11 lakh

learners were enrolled. Out of the learners enrolled, 1.10 lakh learners are reported to have completed Primer-III level, and the post literacy activity is already on for these learners. External evaluation of the project has already been assigned. The second phase of the TLC with a projected coverage of 2.69 lakhs has also been sanctioned to the district literacy society.

According to the assessment of the progress of literacy programmes in Hindi-speaking States including Uttar Pradesh, the Expert Group under Prof. Arun Ghosh has highlighted various factors responsible for slower pace of the campaigns. Some of these are - large size of illiterates; relatively small size of the pool of literates from which volunteer instructors are drawn; lack of recent literacy tradition/movements in these states; widening gender bias against women visible in all indicators, including literacy; diverse socio-political, caste and communal tension.

It is important to create an environment conducive to literacy, as well as motivate and train the implementors. the Bharat Gyan Vigyan Jatha was launched from December 1994 to February 1995 to help in creating such an environment. Sensitization.

workshops for Divisional Commissioners. District Magistrates and other officials were organised. A special cell has also been set up in the National Literacy Mission for helping the literacy efforts in the State.

EMU Trains

2266. SHRI DHARMANNA MONDAYA SADUL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to introduce EMU trains between Sonapat and Delhi in order to cater to the needs of daily commuters;

(b) whether there is also a proposal to concede the long pending demand of commuters to stop Puri and Utkal Expresses at Sonapat; and

(c) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Three pairs of Main Line Electric Multiple Unit (MEMU) trains have been introduced between Delhi and Sonapat with effect from 23.02.1995.

(b) and (c). There is no proposal at present to stop Puri-Amritsar Utkal-Kalinga Express at Sonapat.

[Translation]

Educational Facilities for Handicapped Students

2267. SHRI PREM CHAND RAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether University Grants Commission has constituted any Committee to meet the requirement of handicapped students; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). According to the information furnished by the UGC, the Ministry of Welfare had sent a proposal to the UGC in March, 1988 for grant of deemed to be University Status to the following 4 National Institutes working in different areas of disability :

1. National Institute for the Mentally Handicapped, Secunderabad.
2. National Institute for the Visually Handicapped, Dehradun.
3. Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay.
4. National Institute for the Orthopaedically Handicapped, Calcutta.

The Commission constituted an Expert Committee to assess the standards of instructions, quality of research work and infrastructural facilities available at

these institutions. The committee submitted its final consolidated report in December, 1992. The report of the committee was considered by the Commission in its meeting held on 13th January, 1993 and the Commission agreed to recommend to the Government of India that a National Institution comprising the four existing institutes and its campuses may be accorded the status of a deemed to be university after the Ministry of Welfare and the Institutes agreed to it and after the four Institutes are first brought together. The matter is being examined in consultation with the Ministry of Welfare.

The UGC has reserved 1 per cent of Junior Research Fellowships at any given time for visually handicapped scholars. Besides, the UGC has sent a circular to all the universities for making annual provisions for Reader allowance, purchase of braille, recorded material etc. for the blind teachers, it may employ.

[English]

Sugar Policy

2268. SHRI SANDIPAN BHAGWAN THORAT : Will the Minister of FOOD be pleased to state :

(a) whether the Government are considering to undertake a critical review of the present Sugar Policy;

(b) if so, whether the results achieved under the present Sugar Policy have achieved the objectives set out;

(c) whether the Government propose to encourage and provide liberal licencing policy for sugar mills and financing of sugar co-operative units proposed by SC/ST members;

(d) if so, the details thereof and action taken on such proposals, State-wise;

(e) the details of new units licenced (with capacities) during the last three years and their present status Unit-wise and State-wise; and

(f) number of fresh applications pending for consideration and the action proposed to be taken thereon, State-wise?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) The sugar policy has various aspects, which are reviewed from time to time.

(b) to (d). As regards distribution, the policy of total control, decontrol and partial control have all been tried at various times, but the present policy of partial control with a dual pricing system has been found to be comparatively most effective in harmonising the interests of the consumers, cane growers and the industry.

As regards licensing, the present licensing policy for sugar industry is being reviewed by the Government.

(e) During the last three Sugar Years, i.e., 1991-92, 1992-93 and 1993-94 (October-September) 75 letters of Intent have been issued for setting up new sugar mills in the country. Only one sugar factory, viz.,

Narmada Sugars Ltd., Khalbujurg, District Khargone (M.P.) has since gone into production on 22.1.1995. All the remaining units are in various stages of implementation. It normally takes about 3-4 years to set up a new sugar factory after the grant of letter of intent. A statement-I giving the details of the letters of intent issued for the establishment of new sugar factories

during the last three sugar years is attached.

(f) As on 31.1.1995, 125 applications were pending consideration in the Ministry of Food. A statement-II showing the State-wise number of applications pending is attached. Appropriate action on them will be taken after the review of the licensing policy for sugar industry, being undertaken at present, is finalised.

STATEMENT-I

Details of Letters of Intent Issued for Establishment of New Sugar Factories of 2500 TCD. Capacity Each During Last Three Sugar Years i.e. 1991-92, 1992-93 and 1993-94 (October-September).

S. No.	Name and address of the applicant	Proposed location with district
1	2	3
I. HARYANA		
1.	M/s. The Haryana State Fedn. of Coop. Sugar Mills Ltd., S.C.O. 3011-12, Sector 22-D, Chndigarh.	At Gohana, District Sonapat.
2.	M/s. Haryana State Industrial Development Corpn. Ltd., S.C.O. 40-41, Sector 17A, Chandigarh - 160 017.	At Indri, Distt. Karnal.
3.	M/s. ISGEC Covem Plastics Ltd., Paras Cinema Building, 3rd Floor, Nehru Place, New Delhi.	At Kamada, Teh. Thanesar, Distt. Kurukshetra.
4.	M/s. Horizon Agro Chem. Ltd., C/o Yamuna Gases and Chemicals Ltd., Sardanagar, Ambala Road, Jagadhri - 135 003.	At Kot, Teh. Chachauli, Distt. Yamunanagar.
II. GUJARAT		
5.	Shri Sanatbhai Maganlal Mehta, C/o Sardar Coop. Sugar Industries Ltd., Trimurti Apartment. R.C. Dutt Road, Vadodara - 390 005.	At Kadachhala, Teh. Jetpur Pavi, Distt. Vadodara.
6.	Shri Sahadev B. Chaudhari, Shri Surat Jilla Uttar Purva Vibhag Sahkari Karkhana Udyog Mandli Ltd., C/o Jilla Panchayat Office, Priya Mahel, Surat - 395 003.	At Isar, Teh. Mandvi, Distt. Surat.
III. MADHYA PRADESH		
7.	M/s. Indo Euro Industries Ltd., 77, Mittal Chambers, Nariman Point, Bombay - 400 021.	At Betul, Distt. Betul.
8.	M/s. Shree Vindhya Paper Mills Ltd., Panchak, G.D. Somani Marg, Nasik Road, Maharashtra.	At Sanawad, Teh. Barwaha, Distt. Khargone
9.	M/s. Narmada Sugars Ltd.,	At Khalbujurg, Distt. Khargone.
IV. TAMIL NADU		
10.	M/s. Dharani Sugars and Chemicals Ltd., No.1, Venus Colony, Second Street, Madras - 600 018.	At Karaipoondi, Tal. Polur, Distt. North Arcot.
11.	M/s. S.V. Sugars Ltd., (Under Incorporation), C/o Baba Enterprises, 781, Anna Salai, Madras - 600 002.	At Walajabad Firka, Distt. Chengalpattu MGR.
V. ANDHRA PRADESH		
12.	Shri S. Jayaram Choudhary, M/s. Sudulagunta Hotels Pvt. Ltd., (Hotel Mayura), 204 and 209, TP Area, Tirupati - 517 501.	At Village Buchinaidukhandriga, Distt. Chittoor.
13.	Shri Vadde Shobhanadri, 59A-7-32/2 RTC Colony, IInd Lane, Vijayawada - 520 008.	At Kanchakacherla Village, Teh. Kanchakacherla Mandalam, Distt. Krishna.
14.	Smt. G.S. Ramani, 6-3-1089/1, Raj Bhawan Road, Somajiguda, Hyderabad - 500 004.	At Aadurupalli Village, Teh. Chejerla Mandal, Distt. Nellore.

1	2	3
15.	Shri D. Ramakrishna Reddy, 3-5-1101/1, Narayanaguda, Hyderabad - 500 029.	At S.R. Puram, Distt. Chittoor.
16.	Shri B. Sanjeeva Road, 2-1-559/A/2, 1st Floor, Nallakunta, Hyderabad - 500 044.	At Thangalapalli, Teh. Sircilla, Distt. Karimnagar.
17.	M/s. Sri Vasisth Sugars and Chemicals Ltd., Bhanu Towers, Bhanu Delux Apartments, Flat No. 302, Ameerpet, Hyderabad - 500 005.	At Hazurabad, Distt. Karimnagar.
18.	Shri N.V.B. Chalamiah, E-212, Grater Kailash, Part-II, New Delhi - 110 048.	At Kothakotta Village, Teh. Narsipatnam, Distt. Visakhapatnam.
19.	M/s. Coastal Papers Ltd., 11-10-27, River Dale, G.T. Road, Rajamundry - 533 104.	At Korasavada in Pathapatnam Area, Distt. Srikakulam.
20.	M/s. Tirumala Sugars Ltd., 307, Raghava Ratna Towers, Chirag Ali Lane, Abids, Hyderabad - 500 001.	At Kadam, Teh. Kadam Mandal, Distt. Adilabad.
21.	Smt. K. Jyoti Reddy, 7th Floor, 'TOPAZ' Building, Amrutha Hills Punjagutta, Hyderabad - 500 482.	At Bichkonda, Distt. Nizamabad.
22.	M/s. NCS Estates Pvt. Ltd., 405, Minar Apartments, Deccan Towers, Basheer Bagh, Hyderabad - 500 001.	At Boompalli, Teh. Sadasivanagar Mandal, Distt. Nizamabad.
23.	M/s. Ganapati Sugar Industries Ltd., B-20, Abdul Hamid Street 4th Floor, Calcutta - 700 069.	At Daulatabad, Distt. Medak.
24.	M/s. The Andhra Sugars Ltd., Venkatarayapuram, Post Box No. 102, Tanuku - 534 215, West Godavari District.	At Buttayagudem, Distt. West Godavari.
25.	M/s. Ammana Sugars Ltd., 2-2-647/217, CE Colony, New Nallakunta, Hyderabad - 500 013.	A Pragnapur, Teh. Gajwel, Distt. Medak.
26.	Shri Mallikarjuna Rao Gandhi, M.D., M/s. Sri Vasavi Jute Twine Mills Pvt. Ltd., Rajam - 532 127, Srikakulam District.	At Veeragattam, Teh. Veeragattam Mandalam, Distt. Srikakulam.
VI. BIHAR		
27.	M/s. Harrisons Malayam Ltd., 24/1624, Bristrow Road, Willingdon Island, Cochin - 682 003 (Kerala).	At Dhaka, Distt. East Champaran.
VII. ORISSA		
28.	Industrial Promotion and Investment Corp. of Orissa Ltd., IPICOL House, Janpath, Bhubaneswar - 751 007.	At Banki, Distt. Cuttack.
VIII. KARNATAKA		
29.	M/s. The Mahatma Gandhi SSK (Niyamit), Bhalki - 585 328, Taluka Bhalki, Distt. Bidar.	At Hunji/Hachikamath, Teh. Bhalki, Distt. Bidar.
30.	Shri Balasaheb B. Patil, Chief Promoter, M/s., The Markandeya Coop. Sugar Mills Ltd., B.C. 170, Havelock Road (Bogarves), Camp, Belgaum - 590 001.	At Kakati, Distt. Belgaum.
31.	M/s. Jamkhandi Sugars Ltd., Urban Coop. Bank Building, Jamkhandi, Distt. Bijapur.	At Hirepadasalgi, Teh. Jamkhandi, Distt. Bijapur.
32.	M/s. Shri Bheema Shankar SSK Ltd., Indi and Sindgi, TK Indi, Distt. Bijapur.	At Indi and Sindgi, Taluka Indi, Distt. Bijapur.
33.	Shri S.T. Patil, B.E. (Civil), Chairman, M/s. Rayatara Sahakari Sakkare Karkhana Niyamit, Mudhal (P.O.), Distt. Bijapur.	At Rannanagar, Tal. Mudhol, Distt. Bijapur.
IX. MAHARASHTRA		
34.	Shri Chimanrao Kadam, Chief Promoter, M/s. Tulja-Bhavani Devi SSK Ltd., (Proposed), Kasba Peth, Phaltan, Tal Phaltan, Distt. Phaltan.	At Rajouri, Teh. Phaltan, Distt. Satara.

1	2	3
35.	Shri Udhay Singh Sitaram Patil, M/s. Saptaganga Sahakari Karkhana Ltd., Vesrap Palsambi, At Post Aslaj, Teh. Gaganbawda, Distt. Kolhapur.	At Vesrap Palsambi, Teh. Gangabawda, Distt. Kolhapur.
36.	Mr. Manoj Mehanrao Shinde, M/s. Miraj Taluka Sahakari Sakhar Karkhana Ltd., 4632, Guruwar Peth, Miraj, Distt. Sangli.	At Shindewadi, Teh. Miraj, Distt. Sangli.
37.	Dr. Patangrao Kadam, Chief Promoter, M/s. Sonhira Sahakari Sakhar Karkhana Ltd. (Proposed), Bharatiya Vidya Pith, Bharatiya Pidhya Pith Bhavan, Lal Bahadur Shastri Marg, Pune.	At Wangi, Khanapur, Distt. Sangli.
38.	Shri Uttam B. Rathod, Chief Promoter, M/s. Painganga Sahakari Sakhar Karkhana Ltd., (Proposed, Uhaakdeo (Mandvi), Tal. Kinwat, Distt. Nanded.	At Unakdeo (Mandvi), Teh. Kinwat, Distt. Nanded.
39.	Shri Dilip Patil, Chief Promoter, M/s. Bhima Shankar SSK Ltd., 1103, Godavari, Worli Sagar Society, Worli, Bombay - 400 018.	At Kothapur, Teh. Ambegaon, Distt. Pune.
40.	Mr. Man Singh Udaysingh Rao Gaikwad, Chief Promoter, Late Basantrao Naik SSK Ltd., At and Post Supatre, Teh. Shahuwadi, Distt. Kolhapur.	At Shahuwadi, Distt. Kolhapur.
41.	Shri Rangnathrao Shivaram Patil, M/s. The Shree Rameshwar SSK Ltd., Sawarkheda, Tal. Jafrabad, Bhokardan, Distt. Jalna.	At Sa-warkheda, Teh. Jafrabad, Distt. Jalna.
42.	Shri Hiraji Maharaj Shetkari SSK Ltd., Ganeshpur, Tal. Kannad, At Pishore, Teh. Kannad, Distt. Aurangabad.	At Pishore, Teh. Kannad, Distt. Aurangabad.
43.	Shri Ashok Rajaram Patil (Dongaonkar), M/s. Grishneshwar SSK Ltd., Virangula, 37, Shankar Nagar, Aurangabad.	At Khultabad, Distt. Aurangabad.
44.	Shri Arvind T. Kamble, Chief Promoter, M/s. Priyadarshini Shetkari SSK Ltd., Nai-Abadi, Udgir, Distt. Latur.	At Tondar, Teh. Udgir, Distt. Latur.
45.	Shri Madhavrao B. Patil, M/s. Shri Vithal SSK Ltd., Murum, Tal. Omerga, Distt. Osmanabad.	At Murum, Teh. Omerga, Distt. Osmanabad.
46.	M/s. Dongarai Sagareshwar Shetkari SSK Ltd., At and Post Khadepur, Tal. Khanapur, Distt. Sangli.	At Raigaon, Teh. Khanapur, Distt. Sangli.
47.	Mr. A.S. Nawane, Chief Promoter, M/s. Sahyadri SSK Ltd., At and Post Dhamod, Tal. Radhanagari, Distt. Kolhapur.	At Durgmanwad, Teh. Radhanagari, Distt. Kolhapur.
48.	Shri Vithalrao Jadhav, M/s. Nandigram SSK Ltd., 1, HIG Colony, Near ITI, Nanded - 431 602.	At. Someshwar, Distt. Nanded.
49.	Shri Prataprao Baburao Bhosale. M/s. Kisan Veer SSK Ltd., Khandala (Proposed), At Post and Taluk Khandala, Distt. Satara.	At Khandala, Distt. Satara.
50.	Chief Promoter, M/s. Shri Saibaba SSK Ltd., At and Post Titoli, Tal. Jintur, Distt. Parbhani.	At Manakeshwar, Teh. Jintur, Distt. Parbhani.
X. UTTAR PRADESH		
51.	Shri Mahesh Vithaldas Chaturvedi, M/s. ATV Projects India Ltd., D-8, MIDC, Street No. 16, Manrol, Andheri (East), Bombay - 400 093.	At Rayamath, Distt. Mathura.
52.	M/s. J K Industries Ltd., Link House, 3, B S Zafar Marg, New Delhi - 110 002.	At Mirganj, Distt. Bareilly.
53.	M/s. Oswal Overseas Ltd., G.T. Road, Jugiana - 142 120, Distt. Ludhiana (Punjab).	At Nawabganj, Distt. Bareilly.
54.	Shri Shailendra Mohan, Jagran Building, 2, Sarvodaya Nagar, Kanpur - 208 005.	At Rasoolpur, Distt. Saharanpur.

1	2	3
55.	M/s. Dwarikesh Sugar Industries Ltd., 511, Maker Chamber-V, 221, Nariman Point, Bombay - 400 021.	At Bundki, Distt. Bijnor.
56.	Shri N.K. Srivastava, 6, Pirpon House, 8, Tilak Marg, Dalibagh, Lucknow.	At Shohratgarh, Distt. Sidharthnagar.
57.	M/s. Indo Gulf Industries Ltd., B-2/13 Africa Avenue, Safderjang Enclave, New Delhi - 110 029.	At Maizapur, Distt. Gonda.
58.	M/s. Bajaj Hindustan Ltd., IInd Floor, Bajaj Bhavan, Jamnalal Bajaj Marg, 226, Nariman Point, Bombay.	At Patras, Distt. Lakhimpur Kheri.
59.	M/s. Simbhaoli Sugar Mills Ltd., Simbhaoli - 245 207.	At Chilwaria, Distt. Bhabraich.
60.	M/s. The Seksaria Biswan Sugar Factory Ltd., P.O. Biswan, Distt. Sitapur - 261 201.	At Behta-Reusa, Teh. Biswan, Distt. Sitapur.
61.	M/s. U.P. Coop. Sugar Factory Fedn. Ltd., Sahakari Chini Bhavan, 9A, Rana Pratap Marg, Lucknow-226 001.	At Baheri-Brahman, Teh. Thakurdwara, Distt. Moradabad.
62.	M/s. Gomti Sugar Mills Pvt. Ltd., 111, Indra Prakash Building, 21 Barakhamba Road, New Delhi - 110 001.	At J.B. Ganj, Distt. Lakhimpur Kheri.
63.	Shri V.S. Dewan, P.B. No. 143, Rithani, Delhi Road, Meerut - 250 002.	At Agwanpur, Distt. Moradabad.
64.	M/s. Warren Tea Ltd., 31, Chowringhee Road, Calcutta - 700 016.	At Rupapur, Distt. Hardoi.
65.	Mr. Sudhish Prakash, 118-B, New Mandi, Muzaffarnagar.	At Tikaula, Distt. Mazaffarnagar.
66.	M/s. Kasturi Sugar Mills Ltd., 108, Ansal Bhavan, 16, K.G. Marg, New Delhi - 110 001.	At Un, Teh. Kairana, Distt. Muzaffarnagar.
67.	M/s. Oswal Agro Mills Ltd., 7th Floor Antriksh Bhavan, K.G. Marg, New Delhi - 110 001.	At Jalalabad, Distt. Shahjahanpur.
68.	Shri Satish Jain, M/s. Shiva Paper Mills, 14, Alipur Road, Delhi - 110 054.	At Tanda, Teh. Shahbad, Distt. Rampur.
69.	M/s. Saryu Sugar Mills Ltd., Skyline House, 85 Nehru Place, New Delhi - 110 019.	At Akbarpur, Distt. Faizabad.
70.	Shri Ratanlal Parasrampur, Mittal Tower, 'A' Wing, 34 Floor, Nariman Point, Bombay - 400 021.	At Budhana, Distt. Muzaffarnagar.
71.	Shri S.N. Chaturvedi, Proposed Public Ltd., Co., 210/211, Aurora Towers, MG Road, Pune - 411 001.	At Sikandra Distt. Aligarh
72.	M/s. Associated Sugar Mills Ltd., P B No. 209, Rambagh, Muzaffarnagar - 251 001.	At Village, Thoi, Distt. Haridwar.
73.	Shri Vipin Goel, Ram House, Kiratpur, Distt. Bijnor.	At Chandak, Distt. Bijnor.
74.	M/s. Gulshan Sugars and Chemicals Ltd., G-81, Prit Vihar, Delhi - 110 092.	At Daulana, Distt. Ghaziabad.
75.	M/s. Somaiya Organics (India) Ltd., Somaiya Nagar, Dewa Road, Barabanki - 225 123.	At Maharajganj, Distt. Maharajganj.

STATEMENT-II

The State-Wise Number of Applications Pending for Consideration (As on 31-1-1995)

S.No.	State	No. of applications pending consideration
1.	Uttar Pradesh	72
2.	Maharashtra	16
3.	Punjab	4
4.	Andhra Pradesh	3
5.	Karnataka	9
6.	Tamil Nadu	6
7.	Madhya Pradesh	12
8.	Orissa	1
9.	Himachal Pradesh	1
10.	Nagaland	1
TOTAL		125

Hike in Fees in I.I.T.s

2269. SHRI R. SURENDER REDDY :

KUMARI SUSHILA TIRIYA :

SHRI GURUDAS KAMAT :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the amount of fees charged presently for

graduate and postgraduate professional courses in all the Indian Institutes of Technology;

(b) whether Government have decided to hike the fees of IITs; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) The amount of fees charged presently for graduate and postgraduate professional courses in all the Indian Institutes of Technology is given in the Statement attached.

(b) and (c). No, Sir. However, a proposal to revise the fee structure roughly by four times has been submitted by the IITs to their Council in terms of the provisions contained in Section 33(2) (b) of the Institutes of Technology Act, 1961 and the amended Clause 22 of the Statutes of the Institutes. The approval of the Council of IITs is required for any revision of fees in IITs.

STATEMENT

Amount of Fees Charged Presently for Graduate and Post-Graduate Professional Courses in IITs.

Particulars	B.Tech/5-year Integrated M.Sc.	M.Sc. (2 year)	M.Tech.	M.S.	Ph.D.	
1	2	3	4	5	6	7
A. At the time of Admission	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Admission fee	50.00	50.00	75.00	75.00	75.00	75.00
2. Grade Card	10.00	10.00	10.00	10.00	10.00	10.00
3. Identity Card	10.00	10.00	10.00	10.00	10.00	10.00
4. Provisional Certificate	10.00	10.00	10.00	10.00	10.00	10.00
5. Examination Fee	-	100.00	200.00	400.00	400.00	400.00
6. Institute Security Deposit (Refundable)	200.00	200.00	500.00	500.00	500.00	500.00
7. Library Security Deposit (Refundable)	300.00	300.00	500.00	500.00	500.00	500.00
B. Annual						
8. Institute Day Celebrations	10.00	10.00	10.00	10.00	10.00	10.00
C. Per Semester						
9. Gymkhana	25.00	25.00	25.00	25.00	25.00	25.00
10. Tuition fee	500.00	500.00	750.00	750.00	750.00	1000.00
11. Medical fee	25.00	25.00	25.00	25.00	25.00	25.00

1	2	3	4	5	6	7
12.	Medical Fund	5.00	5.00	5.00	5.00	5.00
13.	Hostel Seat Rent	250.00	250.00	250.00	250.00	250.00
14.	Fan/Elect./Water Charges (for hostellers only)	100.00	100.00	150.00	150.00	150.00
15.	Student Welfare Fund	20.00	20.00	20.00	20.00	20.00
16.	Registration Fee	25.00	25.00	37.50	37.50	37.50
D. Summer Term Courses						
17.	Tuition Fee	40.00				
	Per lect. Course					
18.	Hostel Accommodation	50.00				
19.	Elect./Water Charges (For hostellers only)	50.00				
E. General						
*20.	Degree/Diploma in absentia	50.00	50.00	50.00	50.00	50.00
21.	Migration Certificate	10.00	10.00	10.00	10.00	10.00
22.	Duplicate Degree/Diploma/Grade Card	10.00	10.00	10.00	10.00	10.00
23.	Transcripts	3.00	3.00	3.00	3.00	3.00
24.	Duplicate Identity Card	10.00	10.00	10.00	10.00	10.00

*The amount is for within the country. Rs. 150/- for abroad.

Educational Institutions

2270. SHRI SYED SHAHABUDDIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of colleges and equivalent degree or diploma awarding educational institutions, which do not form part of Central Universities and are managed directly by the Union Government, discipline-wise and their location-wise;

(b) the names and locations of other national institutions in the field of education financed wholly or partly by the Union Government; and

(c) the budget allocation of such colleges and national institutions for 1994-95?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Discrimination in Railways

2271. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether attention of the Government has been

drawn to the news item captioned "Rail bhade mein aam vyapari ke saath bhedbhav ki shikayat", appearing in the Dainik Jagran dated July 7, 1994;

(b) if so, the facts thereof; and

(c) the steps taken to check the discrimination with the business community?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) Adjustments were made in the railway freight rates in 1993-94 and 1994-95 to offset the increase in input costs. The railway freight rates are applicable to all customers without any discrimination. Rebates and incentives are also available to all customers who fulfil the notified conditions. Quick Transit Service scheme stands abolished with effect from 15.12.1993.

(c) Does not arise.

Bhopal Gas Tragedy

2272. SHRI GURUDAS KAMAT :
KUMARI SUSHILA TIRIYA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the World Health Organisation has warned of a fresh gas leak tragedy in Bhopal;

(b) if so, the details thereof; and

(c) the preventive steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) No, Sir.

(b) and (c). Do not arise.

Rights to Women

2273. SHRI SHRAVAN KUMAR PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to launch comprehensive measures as initiated by the Government of Maharashtra for empowerment of women, including conferring on them of adequate property rights and reservation in jobs; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI) : (a) and (b). The Government of India had already prepared a National perspective plan in 1988, which is a long term overall guiding policy document for the holistic development of Indian women guided by the Constitutional provisions, principles and directives relevant to the developmental process. The Plan aims at the overall development and integration of women into mainstream of the economy ensuring equity and social justice for all women. The National Perspective Plan contains 353 recommendations dealing with rural development, agriculture, employment and training, supportive services, fuel fodder water, creche/day care centre, housing, education, health and family welfare, legislation, political participation and decision making, media and communication, promotion of voluntary action, conferrment of property rights and increasing induction of women in Government jobs both at the Centre and in State Governments. Some of these recommendations have long term and short term policy and financial implications while some other recommendations deal with legislative issues. The implementation of these recommendations is a continuing process to bring women into the mainstream of national life.

11.06 hrs.

*The Lok Sabha then adjourned till
Twelve of the Clock.*

[English]

12.01 hrs.

*The Lok Sabha re-assembled at One Minute
past Twelve of the Clock.*

(Mr. Speaker in the Chair)

... (Interruptions)

[Translation]

SHRI RAM VILAS PASWAN (Rosera) : Mr. Speaker, Sir, I have given a notice for adjournment....(Interruptions)

12.01½ hrs.

*At this stage, Shri Mohammad Ali Ashraf Fatmi, and
some other Hon. Members came and stood on the
floor near the Table.*

... (Interruptions)

MR. SPEAKER : The House stands adjourned to meet again at 2 p.m.

12.02 hrs.

*The Lok Sabha then adjourned till Fourteen of the
Clock.*

14.01 hrs.

*The Lok Sabha re-assembled after Lunch at One
Minute past Fourteen of the Clock.*

(Mr. Speaker in the Chair)

[Translation]

SHRI SHARAD YADAV (Madhepura) : Mr. Speaker, Sir, elections are going on the Bihar and people are standing in queues to cast their votes. At such a time President's Rule has been imposed in the state. Could it not have been done after four hours. All this has been done in collusion with the Election Commission. It would have been better if it had been imposed after four hours. Why you have taken such an action? People are still waiting in queues to cast their votes. Mr. Speaker, Sir, today the whole country knows that President's Rule has been imposed under a conspiracy. What we have been saying all along has proved to be true ... (Interruptions)* Mr. Speaker, Sir, we have just discussed in your chamber the reason behind the situation prevailing in Bihar. The question is that could not the Government wait for 4-5 hours to impose President's Rules in Bihar? Would the imposition of President's Rule not affect the public. Is it proper to impose President's Rule when the voting is going on? I would like to say that it has been done under a conspiracy. All the activities like postponement of

elections and other decisions were taken to impose President's Rule ...*(Interruptions)*

SHRI RAM VILAS PASWAN : Mr. Speaker, Sir, it is murder of democracy and I charge the Government of India and Narsimha Rao Government for all this ...*(Interruptions)*

[English]

MR. SPEAKER : I will allow you to have your say. You please take your seat.

[Translation]

SHRI RAM VILAS PASWAN : Mr. Speaker, Sir, this House is discussing the issue of elections in Bihar for the last three four days and we have said it in the beginning itself that *(Interruptions)** Today when discussions on vote on Account, Budget, Railway Budget and other Business have been suspended, the Government has imposed President's Rule when election is going on in the State. I would like to say humbly that Government intentionally wishes to create constitutional crisis in Bihar. This constitutional crisis will be created in whole of India and Government cannot get the vote on Account passed here. You can get us out of the House by the Marshal but we will not let the proceedings of the House continue and vote on Account cannot be passed*(Interruptions)* Vote on Account will not be allowed to be passed and we will not let the House proceed. ...*(Interruptions)*

[English]

14.04 ½ hrs.

At this stage, Shri Mohammad Ali Ashraf Fatmi and some other Hon. Members came and stood on the floor near the Table.

...*(Interruptions)*

MR. SPEAKER : The House stands adjourned to meet at 4 p.m.

14.05 hrs.

The Lok Sabha then adjourned till Sixteen of the Clock.

16.00 hrs.

The Lok Sabha re-assembled at Sixteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, this is a very serious situation. ...*(Interruptions)*

MR. DEPUTY SPEAKER : Now, Papers to be laid on the Table.

16.01 hrs.

PAPERS LAID ON THE TABLE

Detailed Demands for Grants of the Ministry of Welfare for 1995-96

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) :

On behalf of Shri Sitaram Kesri, I beg to lay on the Table : a copy of the Detailed Demands for Grants (Hindi and English Versions) of the Ministry of Welfare for the year 1995-96.

[Placed in Library. See No. LT 7250/95]

Detailed Demands for Grants of the Ministry of Power for 1995-96

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) :

On behalf of Shri N.K.P. Salve, I beg to lay on the Table: a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Power for the year 1995-96.

[Placed in Library. See No. LT 7251/95]

Detailed Demands for Grants of the Ministry of Food for 1995-96

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) :

On behalf of Shri Ajit Singh, I beg to lay on the Table: a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food for the year 1995-96.

[Placed in Library. See No. LT 7252/95]

Detailed Demands for Grants of the Ministry of Labour for 1995-96

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) :

On behalf of Shri. P.A. Sangma, I beg to lay on the Table: a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Labour for the year 1995-96.

[Placed in Library. See No. LT 7253/95]

Detailed Demands for Grants of the Ministry of Environment and Forests for 1995-96

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) :

On behalf of Shri Kamal Nath, I beg to lay on the Table: a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment and Forests for the year 1995-96.

[Placed in Library. See No. LT 7254/95]

Detailed Demands for Grants of the Ministry of Finance for 1995-96 together with a corrigenda thereto

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

Sir, I beg to lay on the Table : a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Finance for the year 1995-96, together with a corrigendum thereto.

[Placed in Library. See No. LT 7255/95]

Review of the working of and Annual Report of Madhya Pradesh State Agro-Industries Development Corporation Ltd. Bhopal for 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : On behalf of Shri S. Krishna Kumar, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :
 - (a) (i) Review by the Government of the working of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1989-90.
 - (ii) Annual Report of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1989-90 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 7256/95]

- (b) (i) Review by the Government of the working of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1989-90.
- (ii) Annual Report of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1989-90 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Two statement (Hindi and English versions) showing reasons for not laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7257/95]

Annual Report and Review of the working of National Agricultural Cooperative Marketing Federation of India Ltd. New Delhi for 1993-94 and a statement showing reasons for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF

AGRICULTURE (SHRI ARVIND NETAM) : Sir, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Cooperation Marketing Federation of India Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1993-94.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (1) above.

[Placed in Library. See No. LT 7258/95]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1993-94.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1993-94, together with Audit Report thereon.
- (iii) A copy of Review (Hindi and English versions) by the Government of the working of the National Council for Cooperative Training, New Delhi, for the year 1993-94.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 7259/95]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 1993-94 alongwith Audited Accounts, under sub-section (4) of section 16 and sub-section (4) of section 14 of the National Oilseeds and Vegetable Oils Development Board Act, 1983.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 1993-94.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 7260/95]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Veterinary Council of India, New Delhi, for the year 1993-94 alongwith Audited Accounts, under sub-section (4) of section 62 of the Indian Veterinary Council Act, 1984.

- (ii) A Copy of the Review (Hindi and English versions) by the Government of the working of the Veterinary Council of India, New Delhi, for year 1993-94.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 7267/95]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1993-94 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Governments of the working of the National Cooperative Development Corporation, New Delhi, for the year 1993-94.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT 7262/95]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the J & K State Sheep and Sheep Products Development Board, Srinagar, for the years 1987-88 to 1993-94 alongwith Audited Accounts.

- (ii) A copy of Review (Hindi and English versions) by the Government of the working of the J & K State Sheep and Sheep Products Development Board, Srinagar, for the years 1987-88 to 1993-94.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library. See No. LT 7263/95]

- (13) A copy each of the following papers (Hindi and English versions) under sub-section (1) section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the Goa Meat Complex Limited, Panjim, for the year 1993-94.

- (ii) Annual Report of the Goa Meat Complex Limited, Panjim, for the year 1993-94

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library. See No. LT 7264/95]

Annual Report and Review of the working of Visvesvaraya Regional College of Engineering, Nagpur for 1993-94 and a statement showing reasons for delay in laying these Papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : Sir, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1993-94 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1993-94.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7265/95]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1993-94 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Engineering College, Kurukshetra, for the year 1993-94.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 7266/95]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of philosophical Research, New Delhi, for the year 1993-94.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical Research, New Delhi, for the year 1993-94.

[Placed in Library. See No. LT 7267/95]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Calicut, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Engineering College, Calicut, for the year 1993-94.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.
- [Placed in Library. See No. LT 7268/95]
- (8) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Human Resource Development for the

year 1995-96. [Placed in Library. See No. LT 7269/95]

16.02. hrs.

At this stage, Shri Mohammad Ali Ashraf Fatmi and some other Hon. Members came and stood on the floor near the Table.

...(Interruptions)

MR. DEPUTY SPEAKER : Now, the House stands adjourned to meet again tomorrow at 11.00 a.m.

16.03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 29, 1995/Chaitra, 8, 1917 (Saka)
